

श्री श्रीगोपाल व्यास (छत्तीसगढ़): महोदय, माननीय सदस्य ने विशेष उल्लेख द्वारा जो विषय उठाया है, मैं अपने को इससे सम्बद्ध करता हूँ।

MR. DEPUTY CHAIRMAN: The House is adjourned to meet at 2.00 p.m.

The House then adjourned for lunch at one of the clock

The House re-assembled after lunch at two of the clock,

Mr. DEPUTY CHAIRMAN in the Chair.

THE BUDGET (GENERAL), 2012-13

SHRI N.K. SINGH (Bihar): Mr. Deputy Chairman, Sir, having worked in the Ministry of Finance for several years and having been involved in the multiple Budget-making exercise with successive Finance Ministers, for understandable reasons, I am sympathetic to any Finance Minister who crafts a Budget in such difficult times.

A combination of factors, both exogenous and endogenous, cramped the flexibility of, perhaps, the most sagacious political and economic manager of the Treasury Benches. We know that years of high economic growth, coupled with huge tax buoyancy, was not used to retire public debt. It instead was used for fiscal profligacy and financing flagship programmes of the Government. The performance audit of some of these flagship programmes like the NREGP or the Bharat Nirman would be a telling story. However, I support and appreciate that in a country which has limited social safety net, the value of these programmes is important for enhancing rural purchasing power, for economic growth, and, more importantly, for social cohesion. But the problem with expenditure, however, Sir, is that it only multiplies and never shrinks. So even when these new schemes were launched, others which had outlived their utility would duplicate, would really continue without being phased out. In a way, therefore, Sir, I sympathize with the Finance Minister. He has struck a bad patch. Expenditure can't be compressed, indeed, given the compulsions of the 12th Five Year Plan, increase in the Gross Budgetary Support is necessary to finance capital expenditure. In the aftermath of the Pay Commission, you have consequences on Non-Plan expenditure. The requirements of Defence circumscribe his flexibility to do very much on the non-Plan expenditure side. The over-shot subsidy bills are petroleum, food, fertilizers, which are an inescapable reality. The slowdown in growth reduces revenue buoyancy while a deteriorating investor environment moderates the inward flow of capital. Under these circumstances, and looking at the absence of political consensus to undertake reforms, what else can a Finance Minister do but do what he has done under the circumstances – to mitigate further deterioration in the fiscal situation, which would cripple our macro-economic stability, by giving us a new path of fiscal consolidation and suggesting some far-reaching changes in the FRBM Act? Indeed, however, the new path of fiscal consolidation, namely, a compression from 5.9 to 5.1 is contingent

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on the revival of a growth process of 6.9 to 7.6 per cent and, of course, the revival of the market sentiment for him to garner Rs. 30,000 crores from market disinvestment. If this doesn't happen, Sir, and if inflationary expectations are not effectively curbed, the Reserve Bank would be hesitant to loosen monetary policy, and this could further exasperate the current Current Account Deficit by inability to either attract capital flows or to manage the Current Account Deficit, which is really, in many forms, more sustainable.

Sir, yesterday, a point was raised – and I do not wish to go into the technicality of it – by the distinguished first speaker from the Treasury Benches, an old personal friend of mine. He raised two important points in his speech. First and foremost, he said that there had been a decline in the debt-GDP ratio of the Government. Now, apart from issues of methodological computation – I do not want to go into that methodology of why National Savings Schemes have been left out, why left out, why Market Stabilization Funds have been left out, why Exchange rates have been computed at current rates instead of the historic rates at which they were contracted. Leaving aside those issues, Sir, in terms of the debt-GDP ratio, what the Finance Minister had promised in the Medium Term Policy Statement, which he gave last year, has deteriorated from a target of 42.2 to 45.7 per cent, a deterioration of 1.4 per cent of GDP, which, Sir, is not small, looking at the fact that a one per cent GDP would mean roughly Rs. 90,000 crores. So, before really we begin to celebrate a reduction in the debt-GDP ratio, we need to be mindful of these figures. Also, Sir, nobody denies that a 6.9 per cent rate of growth that India has achieved, is vastly superior to what many other countries have achieved, but that is not the issue. Is 6.9 per cent our potential? Is 6.9 per cent our optimum? Is 6.9 per cent adequate to be able to mitigate the problems of stark hunger, the problems of catapulting India into the global category of the fast-growing economies? My contention, therefore, is not that we haven't done well; my contention is, we haven't done well enough to be able to try and see an optimum rate of growth sticking around at some optimal levels. John Gaibraith, the famous economist, had once said, "There are times in politics when you must be on the right side and lose." I had expected the Finance Minister to be on the right side even if it meant taking politically difficult decisions. And what the Prime Minister had famously remarked as "biting the bullet". I take it, therefore, Mr. Minister, that the bullet would be bitten in the months ahead of you, and that this is really a shadow Budget to be followed by a real Budget, a real Budget in which the Government really takes the steps for biting that bullet. What are those bullets, Sir? The bullets are well-known. It has been articulated in the Economic Survey, in the Medium Term Fiscal Policy Statement of the Government. These bullets are really de-controlling petrol prices and market terms of import parity price. The Cabinet has already decided de-control of diesel prices, and therefore, adjustment of diesel prices; kerosene and LPG to go

on to a new scheme based on Aadhar and, of course, the correction of Urea prices, based on the Nutrient Fertilizer Scheme, which you have done for other kinds of fertilizers. These, Sir, are circuit bullets to bite and we will see if the Government really bites them. On the AADHAAR project, per se, I would like to mention that while a lot of reliance has been placed by the Finance Minister, frankly speaking, looking at the controversy everyday which has generated, who are the people living below the poverty line; what is the methodology for computing people; who are the real beneficiaries and who will be your targeted beneficiaries from the AADHAAR scheme. This needs to be brought in public domain, in a degree of wider national consensus, who are the beneficiaries of AADHAAR scheme, which you intend to bring.

Sir, I intend to now move on some broader questions. I have eight issues and concerns, and then some suggestions to make.

The first issue, Sir, is of the arithmetic. On the macro side, I have raised some concerns, which I will not repeat, mainly the behavioural pattern of inflation, the possibility of returning to high rate of growth and enabling politics of coalition. India, Sir, continues to have a fiscal deficit, which is the highest in the emerging countries. If States and the Centre taken together, our fiscal deficit is tantalizingly close to 10 per cent, which is close to what the fiscal deficit was in 1991. So, we are, Sir, on a dangerous curve at a time when growth is slow, inward capital flows are uncertain, tax buoyancies remain uncertain, and there are other problems which are on the horizon. Therefore, Sir, we need to be credible with the arithmetic which we need, which we have put forward.

My second concerns, Sir, are concerns of equity. I frankly expected the Finance Minister to address the issue of regional disparities and imbalances in a more focused way. Apart from the continuation of Backward Regions Fund, there is nothing which is of interest for a disadvantaged State like Bihar. Whether it be the location of a Central University at a site preferred by the State Government, or, the allocation of coal even for public sector projects redressing energy deficiency for a State where per capita consumption of energy is 1/8th of the National Average, or, translating the accepted principles of Fiscal Federalism that equal level of taxation must enable people equal level of access to merit goods, or, supporting the ambitious Special Agricultural Plan for Bihar, none of this, Sir, has found any reckoning in the Budget. Bihar continues to be disadvantaged. The principle of Fiscal Federalism has been given a go-by. Making Fiscal Federalism, Sir, requires greater reason, rational and compassion.

My third broad issue, Sir, is, to what extent, Minister, does the Budget represent a real investment in the future? Demographic dividend rests on India's youth. Yes. But we are talking, Sir, in terms of a global demographic dividend, in terms of a comparison of how much the global demographics really represent an aging demographics and the vast young population of India to be trained not only

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to fill India's needs but to fill this great-felt global need. This is what the world is expecting us on our demographic dividend, not merely for India, but in terms of the gap it fills in terms of global demographics. From this point of view, Sir, this would happen automatically. There are huge problems of investment in education-problems in the whole supply chain of human capital in teachers, from primary school teachers to higher education, are well-known. From this point of view, I said, a meagre allocation of just Rs. 25,000 crore for Sarva Shiksha Abhiyan is grossly inadequate, as indeed the Finance Minister's very marginal increase on the health sector which was contemplated in the 12th Plan to be 2.5 per cent of GDP.

My fourth concern is really renewing trust between federal entities in the economic policy-making domain. India, Sir, clearly is at an infraction point where the old strings, that kept States in line with the Central Government and pulled them down along with the Central Government's own mistakes, are frayed. There are two levers of control – political and economic. The Central Government still holds huge financial powers – transfers of one form or the other and chunks of funds are available for one thing or the other. But clearly, it does not hold the political reins. Nor can it control how policies, in fact, are being implemented by the States. It is, therefore, a contest in the 1.2 billion people in this country where policy power, implementation power and payment power are being held by different actors. The Central Government would be wise, therefore, to see past this and start to devolve more of the fiscal reins to States, as they would wish, or fail before the audiences that they seek to serve. It's the only way to ensure effective development of projects, for the States to become responsible for their own successes and failures.

Sir, we need to look beyond the federal Budget to see what is happening in the States. Nobody sees for a minute as to what is happening in the States. Many States are progressing very well. Nobody knows what is happening, perhaps, in Bihar or what is happening in Trivendrum or, what could be happening in Mumbai. The Government is obsessed with the Central Budget in Delhi. It's the time we change our mindset to regard India as a genuinely functioning federal polity. This is also necessary because the latest *London Economist* describes India, which is caught up in pre-1991 mindset, as 'villainous India'. It also calls the post-1991 India as the 'virtuous India'. I dare suggest a third India, a variegated India, variegated in terms of the multiplicity or spectrum which governance and economic growth in the States represent.

Sir, the fifth is the worrying feature on the consistency of domestic policies. Only yesterday, I came across the cover story of the *London Economist*. That cover story, which I have brought here, says, "The vanishing magic." And, it places many arguments for why that magic is vanishing. It says, "How India is losing its magic?" And, one of the things that the *London Economist* talks about losing its magic is because, and I quote from the *London Economist*, "Some worry that the rule of law,

one of the India's greatest strengths, is being eroded". The Budgetary proposal to amend the Income Tax Act with retrospective effect from 1962 on multiple fronts goes against the canons of consistency. It won't help in scripting an investment-led growth strategy. It will fuel uncertainty and doubts in the minds of the investors with rules of the game being changed midway and past contractual commitments not being honoured.

Similarly, Sir, Section-H of the Finance Bill on General Anti-Avoidance Rules (GAAR) is sweeping including excessive intrusive powers being conferred to designated tax officials. Their application and implementation needs sophisticated calibration. Sir, in addition to this, the new Section 151 of the Income Tax Act debars the jurisdiction of courts. This is one of the most fundamental things which the Indian Constitution guarantees – recourse to court. Which international investor will have confidence if an Act specifically debars his ability to go to Indian courts to seek redressal against acts of the Government? I would request the hon. Minister to please have a look at Section 131 of the proposed new income Tax Act.

Sixth point is raising the investment gearing ratio. We all know that we want to get back to higher rates of growth. For that, we certainly need a higher investment gearing ratio. We need to incentives savings, look to household savings, and find more innovative means. Our savings rate, which is high, laudable, has stuck in the last two years because public savings have got stuck, private savings are shy.

Seventh, Sir, everybody talks about a new manufacturing policy. Sure, it is a wonderful thing because I do not see how large millions of employment opportunities would have been created without manufacturing sector looking up. By merely the Minister framing a manufacturing policy without solving endemic problems of factors of production of land, labour, environment and whole regulatory framework, the manufacturing sector-will not kick off. Please, have an implementation plan for the new manufacturing policy, which you have announced.

Finally, eighth point is that there is an absence of a roadmap on low carbon strategy of growth. India has taken upon itself international obligations to move towards a regime of low carbon intensity. I do not see a word in the Finance Minister's Speech which would give us some benefit on how India proposes to transit to a low carbon intensive trajectory.

Sir, before I conclude, I have, therefore, eight suggestions to make.

First, my suggestion to the hon. Minister is that he has proposed an amendment to the FRBM Act. That's fine. But, the failure of the Central Government to reach the FP.BM targets has no consequences. Why not have a consequence written in the FRBM Act? Indeed, I will be accusing the Centre of a discriminatory policy. States Governments, who do not abide by the FRBM, have certain consequences which entail upon them. The Central Government is free to change the

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FRBM Act as it likes without giving the same kind of latitude to the States, I would suggest, therefore, that instead of ex-post Parliamentary ratification on breaches to the FRBM Act, you have either ex-ante rectification, or, even concurrent rectification, since you have fairly credible systems in tracking various policy parameters. My second suggestion to the Government is to consider contributing a National Commission on Amelioration of Regional inequalities to examine the real magnitude of the problem and to suggest measures to redress the growing regional backwardness in a transparent and expeditious manner. The India's growth story will be partial if all parts of the country cannot benefit and meet their rising aspirations to benefit from the multiplier benefits of growth.

I come to my third suggestion, and, it is a slight variation of the suggestion made by my very distinguished colleague, Mr. Mani Shankar Aiyar yesterday on Centrally Sponsored Schemes. I propose, Sir, that the Planning Commission be advised to constitute a Committee of Chief Ministers to prepare a roadmap for implementation in the Twelfth Plan itself on the Centrally Sponsored Schemes to see as to how they can be rationalized. No expenditure policy would be meaningful if it does not address the malaise of the Centrally Sponsored Schemes.

My fourth suggestion, Sir, is to constitute a Commission on Expenditure Reforms to suggest measures on restructuring and convergence framework for performance and outcome monitoring of the development schemes, and, consolidation of schemes and expenditure, which have common and complementary objectives. The recommendations of the Rangarajan Committee, earlier, the Geethakrishnan Committee, and two other Committees on Expenditure Reforms gathered dust. They may be taken out of the shelves and dusted out for implementation.

My fifth suggestion is, that before we embark on far-reaching changes, the proposals to amend the Income Tax Act with retrospective effect from 1962, the Finance Minister could consider appointing an expert group on retrospective tax norms, who have domain knowledge in international law, to suggest measures on how India could retain its position as a preferred investment destination.

My sixth suggestion, Sir, is to restructure the stalled Inter-State Council, and, given the preponderance of economic issues, to constitute an Inter-State economic Forum under the ambit of the Ministry of Finance to give concern to federal-related issues.

My seventh, suggestion, Sir, is that given the importance of incentivizing agriculture in the eastern region, a Chief Ministers' Committee comprising of Chief Ministers of the Eastern States should be constituted for a coherent action plan and adequate support from the Central Government.

Finally, Sir, with a growing global perception on India losing its magic, the Finance Minister should come up during the Monsoon Session of Parliament, with a Strategy Paper on Revival of Growth because, by then, I presume that the bullet would have been bitten and the difficult pills swallowed.

Sir, in the absence of a tangible action embedded in the Budget speech of the Finance Minister, we will not return this country back to the high noon of economic growth. In his speech, Sir, the Finance Minister has this time, in departure from past practice, chosen to quote from Hamlet when he says, 'I must be cruel only to be kind'. What he has not done, Sir, is to quote the very next line in that very piece of Hamlet, which reads as follows, Thus bad begins and only worse remains behind.'

Hopefully, Sir, the fresh policy initiatives and coherent action plan to be reflected in the policy paper, which I have suggested, can dispel these apprehensions. Only, then, can the Finance Minister's 'cruelty' be termed as 'kind'. Time will tell whether he can do that. Thank you, Sir.

SHRIMATI KANIMOZHI (Tamil Nadu): Mr. Deputy Chairman, Sir, I wish to convey the wishes and concerns of the DMK Party, and, our Leader on the proposals made by the hon. Finance Minister as part of his Budget Statement.

The Twelfth Five Year Plan is to be launched in the coming year with focus on faster, sustainable and more inclusive growth. The experience of the Finance Minister has helped him chart a steady path for growth while including premising proposal for social inclusion. I welcome the move to increase the overroll Plan outlay for Department of Agriculture and Cooperation by 18 per cent. I welcome the move to increase the overall Plan outlay for Department of Agriculture and Cooperation by 13 per cent. In particular, the proposals to increase agricultural credit to Rs. 5.75 lakh crores and the Accelerated Irrigation Benefit Programme to Rs. 14,242 crores deserve our unanimous support. We hope that such measures will help us achieve a targeted growth in the agricultural sector and benefit farmers and their families.

The commitment made by the Finance Minister that the Food Security Act will be fully provided for is reassuring. Sir, the 2011 Global Hunger Index ranks India as 15th among the countries with hunger situation. The extent of malnutrition and its impact on our children's growth is so widespread that our hon. Prime Minister recently termed it a 'national shame'. I urge that the Government provide sufficient funds to implement a strong and uncompromising Food Security Bill.

Along with this, the Budget has also increased Integrated Child Development Scheme by 53 per cent and has proposed to roll out a Maternal and Child Malnutrition Programme in 200 high burden districts. I welcome all such proposals and urge the Government to implement these on a mission mode, considering that there are 70,000 children born each day in India and we have to reach out to them

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because most of them are from under privileged families. If we do not act immediately, these children are going to be deprived of a fair and just future which has to be extended to them. It is out duty to do so.

[THE VICE-CHAIRMAN (PROF. P.J. KURIEN) in the Chair]

Given the rising farm costs, I also welcome the proposal to provide direct fertilizer subsidy to the retailers. But the Government must think of taking this to the next step of giving subsidies directly to the farmers as that would benefit the farmers directly. They should also make sure that the infrastructure measures and all the facilities and guidance needed to make sure that this proposal happens is also done at the earliest because when the subsidy goes directly to the farmers and there are enough facilities and expert advice provided to them, usage of fertilizer will come down. Now there is a practice that the farmers without any knowledge of a particular soil or Sand use fertilizers, and sometimes they go against the crop also. When this is done with scientific method, definitely the amount of fertilizer that they are using will come down and it will take the farmers away from the mercy of the manufacturers and the retailers and they will become supreme.

We also welcome the scheme for direct transfer of kerosene subsidy to the beneficiaries. The use of modern technology such as mobile-based monitoring, bank transfers and smart cards will ensure low leakage of funds and efficient transfer of subsidies.

We also thank the Finance Minister for the waiver of the weavers' loan.

At the same time, I would also like to point out some of the issues that have not been addressed in the Budget. India is the largest importer of gold with a demand of 933 tonnes in 2011 against which India produces only 2 tonnes per year. The increase in the import duty of gold from 2 per cent to 4 per cent is bound to bring pressure on the existing market and this could again lead to smuggling and illegal trading which we have nearly done away with. For many years, gold has been a trustworthy investment for our working-class households. Gold is seen as a safe option which can withstand inflation and market punctuations.

Sir, today there is a significant decline in the savings rate from 36.8 per cent in 2007-08 to 31.6 per cent in 2011-12. In this scenario, the Indian households look towards the Finance Minister to find a strong stimulus for savings, otherwise they have been looking only at gold and physical assets as savings. Keeping this in mind, the Government must provide the citizens other avenues for investment, which are stable and not volatile.

This has been a grave concern to most of the women in this country. It is shocking to note that the allocation of Rs. 140 crore to the Ministry of Women and Child Development in 2011-12 under the scheme 'Relief to and Rehabilitation of Rape Victims' has now been drastically reduced to Rs. 20 crore in the current Budget .

While the National Crime Records bureau reports increasing crimes against women, including rape, the reduction in funds for this scheme is contradictory. How is it possible to accept the reduction of funds given the circumstances in this country where violence against women is on the rise?

I also express my concern over the reduction in allocation for the Ministry of Women and Child development from Rs. 1,781 crore in 2011-12 to Rs. 1,673 crore in this year's Budget. The previous years' Budgets presented by our Finance Minister show that he has always been very considerate to working women, but in this Budget, he has completely ignored the working women of this country. Given the pressures of society, tradition and economics on working women, I request the Finance Minister to increase the tax ceiling from the general limit and give a special tax ceiling to women. Such a move would greatly incentivise working women and help them contribute to our nation's economic growth even further.

Many of those who were hoping for a relaxation of the income tax-free ceiling up to Rs. 3 lakh limit were also left disappointed from this Budget. I hope that the Finance Minister will take into consideration the monetary pressures faced by the working class today and provide tax relief to those who are earning less than Rs. 3 lakh per year.

With regard to students' education, we thank the Ministry for accepting our party's recommendation made by Mr. Siva of setting up a corpus under the Credit Guarantee Scheme. I also request the Ministry to waive the interest on education loans.

When it comes to the differently-abled citizens, there is little to cheer. The Indira Gandhi National Disability Pension Scheme for the BPL is raised from Rs. 200 to Rs. 300 per month. However, this is still highly inadequate when you consider States like Tamil Nadu, which provides close to Rs. 1,000 per month and without income ceiling for all beneficiaries. Also, the Union Government has not shown the political will to establish a separate Department for the Affairs of the Differently Abled, which could streamline welfare schemes and encourage their involvement.

In most of the districts, there is no institute for the rehabilitation of the differently abled. Most schools, colleges, government offices and public spaces do not have barrier-free environment. I strongly urge the Finance Minister to make a special allocation for the welfare of children with speaking and hearing difficulties as well as visual impairments in education funds. The Government must promise that all Government buildings will have barrier-free access for them in future. By providing sufficient funds for this, the Finance Minister can send a clear signal that the Government is interested in a rights-based approach to providing an enabling environment for our fellow differently-abled citizens.

It is also proposed that Rs. 30,000 crore will be raised from disinvestment of Government assets, I urge the Finance Minister to rethink this proposal. Is

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disinvestment the only solution? For all those citizens and their families who are dependent on public enterprise, this will bring uncertainty and confusion. We must make sure that all possible avenues are explored for restoring the public enterprises so that they continue to provide valuable services to our public.

The hon. Finance Minister has announced that the Government is thinking of reducing grants as they are reasons behind fiscal deficit. Our leader in his statement has mentioned that in developing countries like India only subsidies help the poor and downtrodden people to gain purchasing power. Hence, reduction of grants must be seriously thought over before any decision is made.

Sir, the Budget is also silent on any major measures to build a 'low carbon economy'. The Prime Minister has promised a high goal of achieving 20,000 megawatts of solar energy by 2020. The climate change will be a major challenge in the years to come and our policies must be fine-tuned to meet this very important challenge. I urge upon the Finance Minister to make allocations for all forms of renewable energy including wind, water and solar.

Sir, Chennai has grown to become the automobile hub in India with one in three Indian-manufactured cars coming from the city's automobile industry. Over three lakh people earn their livelihood from this industry. Increase in customs duly on steel and hike in excise duty on commercial vehicle chassis might affect the automobile industry situated around the city of Chennai. The sago which is produced mainly in Tamil Nadu has been slapped with two per cent excise duty, burdening the already struggling farmers and the agricultural industry. We request the Minister to exempt it as an important food product from this excise duty.

In spite of all these issues raised here, I commend the hon. Finance Minister for providing capable and strong leadership in difficult times. I especially applaud the increased spending on social sector schemes such as Rajiv Gandhi Scheme for Empowerment of Adolescent Girls and increase in Rural Drinking Water and Sanitation, Sarva Shiksha Abhiyan and the Mid-day Meal Scheme.

Overall, increase in spending on SC/ST schemes by 18 per cent is a positive step. However, the Government must also take into consideration the under-utilisation of funds allocated in the past year because the funds allocated to this Department sometimes have not been utilised. Sometimes, there have been cases where the schemes for the Scheduled Castes and the Scheduled Tribes have been clubbed together without making any difference between them. So, this has to be taken into consideration so that the funds which are allocated are utilised to the fullest extent.

Finally, I would like to draw the attention of the House to the Preamble of the Constitution of India where foremost among the four primary commitments of justice, liberty, equality and fraternity, it seeks to provide justice – social, economic and

political justice. In order to further economic justice, it is important to understand the history of deprivation in our country. A vast majority of our people have been systematically denied opportunities and benefits over centuries. If we resolve to undo this injustice then, we must provide subsidies to those who are socially and economically weaker sections of the society. It cannot be done overnight. We have to continue supporting them; we have to reach out to them to pull them out of where they are because we are the ones who have pushed them to where they are. So, it's the only way to ensure that the socio-economic inequality is addressed. So, the Government should continue to reach out to them. People might say that subsidies or schemes to help the underprivileged and the down-trodden are a drain on the economy and the Budget. But, there is something bailed justice which is the most important thing and to ensure that, we have to continue to uplift these people.

With this, I convey my sincere appreciation for the commendable Budget presented by the Finance Minister and express the support of my party. Thank you.

श्री वीर सिंह (उत्तर प्रदेश): उपसभाध्यक्ष महोदय, आपने मुझे देश के आम बजट पर बोलने का अवसर दिया, इसके लिए मैं आपका आभार व्यक्त करता हूँ। मान्यवर, आम बजट देश की समस्त व्यवस्थाओं के संचालन का जरिया होता है, जिसके बिना देश का संचालन संभव नहीं है, इसलिए इस बजट का देश के लिए सही होना बहुत जरूरी है। मैंने कई बार इस बजट का गंभीरता से अवलोकन किया है। इस बजट में विशेष लोगों को आगे बढ़ाने की योजनाएं नजर आई हैं, लेकिन देश का बहुत गरीब तबका अपने आपको ठगा हुआ महसूस कर रहा है।

महोदय, गरीबों के साथ यह भद्दा मजाक उस समय उजागर हुआ, जब योजना आयोग की सर्वेक्षण रिपोर्ट समाचार-पत्रों में प्रकाशित हुई कि गांव में रहने वाला व्यक्ति, जो प्रतिदिन 26 रुपए कमाता है तथा शहर में रहने वाला व्यक्ति, जो 32 रुपए प्रतिदिन कमाता है, वह गरीब नहीं है। इससे पूरे देश के गरीबों में मायूसी छा गई, वे गरीब हताश और निराश हो गए। यह मामला संसद के दोनों सदनों में जोर-शोर से उठाया गया, लेकिन यू.पी.ए. सरकार ने इस देश के करोड़ों गरीबों की आवाज को नहीं सुना तथा दोनों सदनों के सदस्यों के विरोध को भी नहीं सुना। अगर सरकार ने गरीबों के दर्द को जरा भी महसूस किया होता, तो इस बजट में सरकार को गरीबों की दैनिक आमदनी का आकलन करना चाहिए था।

महोदय, सरकार ने गरीबों को मिलने वाली सारी सुविधाओं को रोकने का इरादा बना लिया है। जब आप 26 व 32 रुपए कमाने वाले व्यक्ति को गरीब नहीं मानेंगे, तो सरकार को गरीबों के पक्ष में बनाने वाली योजनाओं का पैसा बचाने का मौका मिल जाएगा और देश का एक बहुत बड़ा गरीब तबका तमाम सुविधाओं से वंचित रह जाएगा।

महोदय, देश में अनुसूचित जाति व अनुसूचित जनजाति की आबादी लगभग 25 प्रतिशत है, लेकिन बजट में इनके लिए केवल 37,113 करोड़ की व्यवस्था की गई है। यदि सरकार ने अनुसूचित जाति व अनुसूचित जनजाति की कुल संख्या व उनकी गरीबी के मानक को ध्यान में रखा होता, तो अनुसूचित जाति व अनुसूचित जनजाति के विकास के लिए बजट में कम से कम 25 प्रतिशत धन की व्यवस्था करनी चाहिए थी, किंतु ऐसा नहीं किया गया, जिससे इस देश के बहुत बड़े गरीब तबके को निराशा हाथ लगी है।

महोदय, भारत कृषि प्रधान देश है। हमारे देश में लगभग 70 प्रतिशत लोग खेती से

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जुड़े हुए हैं और कृषि ही हमारी अर्थव्यवस्था का मूल आधार है। पूरे देश की तरक्की कृषि के ऊपर निर्भर करती है, क्योंकि यदि किसान को उसकी फसल का उचित दाम मिलेगा और वह खुशहाल रहेगा, तो देश की तरक्की होगी। जब गांव खुशहाल होगा, तो शहर खुशहाल होगा और गांव और शहर जब खुशहाल होंगे, तभी हमारे देश की तरक्की संभव है, क्योंकि जब किसान के पास अच्छी फसल होती है और उसकी फसल का उचित दाम उसको मिलता है, तो वह मकान बनाता है, अच्छे ढंग से शादी-विवाह करता है। वह मकान बनाएगा, तो सामान खरीदने के लिए शहर में व्यापारी के पास जाएगा और सरिया, सीमेंट खरीदेगा। अगर बच्चों की शादी करेगा, तो शहर में व्यापारी के पास जाकर **jewellery** खरीदेगा, कपड़े खरीदेगा। जब किसान खुशहाल होगा, तो व्यापारी भी खुशहाल होगा और जब दोनों खुशहाल होंगे, तो शहर की तरक्की होगी, इसलिए मैं माननीय मंत्री जी से निवेदन करूंगा कि कृषि के लिए जो बजट दिया गया है, वह पर्याप्त नहीं है। हालांकि माननीय मंत्री जी ने कृषि सुधार के लिए काफी प्रयास किया है, जिसके लिए हम उनका शुक्रिया अदा करते हैं, लेकिन अभी भी खेती की तरफ काफी ध्यान देने की आवश्यकता है। महोदय, राष्ट्रीय कृषि विकास योजना हेतु आपने जो 9,270 करोड़ रुपए का प्रावधान बजट में किया है, वह पर्याप्त नहीं लगता है। जिस प्रकार से हमारे देश के किसान आत्महत्याएं कर रहे हैं - जैसे महाराष्ट्र में विदर्भ क्षेत्र हैं, महाराष्ट्र में सबसे ज्यादा किसान आत्महत्याएं करते हैं, अन्य प्रदेशों में भी किसानों ने आत्महत्याएं की हैं, लेकिन विदर्भ की मांग काफी समय से उठ रही थी। इस बार बजट में उसके लिए प्रावधान भी किया गया है किन्तु वह पर्याप्त नहीं है। केन्द्र सरकार की जो योजना है, उसकी सही जानकारी पीड़ित किसानों को मालूम नहीं होती है। इस बार आपने बजट में क्रेडिट सुविधा बढ़ाने की बात कही है, वह भी एक सही कदम है परन्तु देश में करोड़ों की संख्या में किसानों को देखते हुए इस मद में आबंटित राशि 57 लाख 50 हजार रुपए कम प्रतीत होती है। पुनः इस राशि का व्यय ठीक प्रकार से किया जाना उपेक्षित है। मैं माननीय मंत्री जी से निवेदन करूंगा कि भारत में कृषि को और अधिक उन्नत बनाने के लिए किसानों को अच्छे सुविधाजनक कृषि यंत्र उपलब्ध कराए जाएं, उन्हें आधुनिक बीज भी मुहैया कराए जाएं। इसी प्रकार सिंचाई के साधन तथा तथा कीटनाशक दवाइयां हैं। आज फसलों में इतने अधिक रोग लगते हैं कि यदि ठीक कीटनाशक दवाई न मिले तो पूरी फसल बर्बाद हो जाती है। आज भी पूरे देश में कीटनाशक दवाइयों का अभाव है। किसानों को मालूम ही नहीं है कि हमें कौन सी कीटनाशक दवाई किस फसल में और किस समय प्रयोग करनी चाहिए। उसकी भी जानकारी होनी चाहिए। इसके अतिरिक्त देश में पैदावार बढ़ाने के लिए हमारी सरकार को कीटनाशक दवाइयां सस्ते दामों पर उपलब्ध करानी चाहिए। महोदय, हमारे देश में खाद की भी काफी समस्या रहती है। जिस समय पर जैसी खाद चाहिए, वैसी नहीं मिल पाती है। फसल को बोते समय डी.ए.पी. चाहिए या एन.पी.के. चाहिए, वह नहीं मिलती है। किसान बहुत लम्बी-लम्बी कतारें लगाकर खड़े रहते हैं, लेकिन जब उनका नम्बर आता है तो जितनी उनके पास खेती है, उस हिसाब से उनको खाद उपलब्ध नहीं हो पाती है। इसलिए हमारी सरकार को इस ओर भी बजट में प्रावधान करना चाहिए।

मान्यवर, हमारे देश में आवास की बहुत बड़ी समस्या है। माननीय मंत्री जी ने गरीबों के आवास की तरफ ध्यान दिया है किन्तु वह पर्याप्त नहीं है। आज भी हमारे देश में करोड़ों लोग रेल की पटरी के किनारे, गंदे नालों के किनारे, मलिन बस्तियों में और खुले आसमान में झुग्गी-झोपड़ी बनाकर रहते हैं। यदि हमारी सरकार की मंशा साफ होती, तो वह इस ओर ध्यान देती, लेकिन जो भी सरकार रही, किसी ने भी इस ओर ज्यादा ध्यान नहीं दिया। मैं

माननीय मंत्री जी से निवेदन करूंगा कि इस ओर विशेष ध्यान देकर हमारे देश में ऐसे जो गरीब लोग हैं, जिनका अपना आशियाना नहीं है,....। जो खुले आसमान के नीचे रहते हैं, जो मलिन बस्तियों में रहते हैं, जो गंदे नालों के किनारे रहते हैं, उनको फ्री में मकान मुहैया कराया जाए। कभी-कभी महानगरों में मलिन बस्तियों को उजाड़ा जाता है, भू-माफिया उनकी बस्तियों में आग लगा देते हैं, उनकी कमाई का जो धन होता है, वह भी उसमें जलकर राख हो जाता है। इस तरह की शिकायतें ज्यादातर महानगरों में मिलती हैं और इनके बारे में आये दिन समाचार-पत्रों में छपता रहता है। मैं माननीय मंत्री जी से निवेदन करूंगा कि पूरे देश में जितनी इस प्रकार की मलिन बस्तियां हैं, पूरे देश में जितने गरीब लोग रेलवे लाइन की पटरियों के किनारे, गंदे नालों के किनारे झुग्गी-झोपड़ी बनाकर रह रहे हैं, जो खुले आसमान के नीचे रह रहे हैं, उनके लिए एक विशेष अभियान चलाकर ऐसे सर्व-समाज के गरीब लोगों को सरकार द्वारा मकान बनाकर देने चाहिए जिससे कि वे अच्छी तरह से जीवन-यापन कर सकें और अपने बच्चों को अच्छा वातावरण दे सकें तथा उनके बच्चे भी अच्छी शिक्षा प्राप्त कर सकें।

मैं धन्यवाद अदा करूंगा आदरणीय बहन कुमारी मायावती जी का, जो बहुजन समाज पार्टी की राष्ट्रीय अध्यक्षा हैं और उत्तर प्रदेश की पूर्व मुख्य मंत्री हैं। उन्होंने उत्तर प्रदेश में पिछले 5 साल में एक विशेष अभियान चलाकर, मान्यवर कांशीराम गरीब आवास योजना चलाकर, उत्तर प्रदेश के शहरों में और महानगरों में लाखों लोगों को फ्री में मकान बनवा कर दिए हैं। जो लोग झुग्गी-झोपड़ियों में रहते थे, गंदे नालों के किनारे रहते थे, ऐसे सर्व-समाज के लोगों को आदरणीय बहन कुमारी मायावती जी ने मकान बनाकर दिए हैं। अगर ऐसा कार्य केन्द्र सरकार की तरफ से सभी प्रदेशों में किया जाए, तो एक भी गरीब बिना मकान के नहीं रहेगा।

उपसभाध्यक्ष महोदय, हमारे देश में बी.पी.एल. श्रेणी के लोगों को केन्द्र सरकार की तरफ से राहत मिलती है। आज बी.पी.एल. के नाम पर बहुत बड़ी समस्या है क्योंकि पूरे देश में जो बी.पी.एल. की श्रेणी में लोग आते हैं, उनको बी.पी.एल. का राशन कार्ड प्राप्त नहीं हुआ है। अगर इसका पूरे देश में सर्वे कराया जाए, तो जो इसका पात्र व्यक्ति है, उसको बी.पी.एल. का कार्ड नहीं मिला है, अंत्योदय का कार्ड नहीं मिला है, क्योंकि जब बी.पी.एल. या अंत्योदय के कार्ड बनाए जाते हैं तब सरकारी कर्मचारी सरपंच या प्रधान के पास जाता है। वह सरपंच या प्रधान की बैठक पर सीधे जाता है और उसी सरपंच या प्रधान से सूची ले लेता है कि आपके गांव में कौन-कौन गरीब लोग हैं, जो बी.पी.एल. की श्रेणी में आते हैं या अंत्योदय की श्रेणी में आते हैं। वह सरपंच उन लोगों के नाम लिखा देता है जिसने उसे वोट दिए हैं और सरपंच बनाया है, चाहे वे इस श्रेणी में आते हैं या नहीं आते हैं, वे इसके लिए पात्र हैं या नहीं हैं। आज पूरे देश में ऐसे लाखों-करोड़ों लोग निकलेंगे जो साधन सम्पन्न हैं, लेकिन जिनके पास बी.पी.एल. या अंत्योदय का कार्ड है। हमारे देश में ऐसे भी करोड़ों लोग हैं जो बी.पी.एल. या अंत्योदय के कार्ड के लिए पात्र व्यक्ति हैं, जिनको बी.पी.एल. श्रेणी का लाभ मिलना चाहिए, जिनको अंत्योदय कार्ड का लाभ मिलना चाहिए, लेकिन उनको इसका लाभ नहीं मिल रहा है। माननीय बहन कुमारी मायावती जी ने पिछले पांच वर्षों में केन्द्र सरकार को, माननीय प्रधान मंत्री जी को कई बार इस बात से अवगत कराया कि उत्तर प्रदेश में बहुत से ऐसे लोग हैं, जिनके पास BPL कार्ड नहीं है, जबकि वे इसके पात्र हैं। ऐसी स्थिति लगभग पूरे देश में है। मैं माननीय मंत्री जी से यह निवेदन करूंगा कि केन्द्र से गरीबों के लिए जो राहत दी जाती है, उसका पूरा फायदा उनको मिलना चाहिए तथा जो राहत जाती है, वह भी ज्यादा नहीं है, इसलिए उसमें भी बढ़ोतरी होने का अलग से प्रावधान होना चाहिए।

[श्री वीर सिंह]

3.00 PM

मान्यवर, माननीय वित्त मंत्री जी ने मनरेगा की तरफ काफी ध्यान दिया है और उसके लिए काफी बजट भी दिया है। हालांकि पूरे देश में जो गरीब लोग हैं, उनके लिए यह पर्याप्त नहीं है। केन्द्र सरकार से प्रदेशों को मनरेगा के लिए जो पैसा दिया जा रहा है, वह काफी कम है। जो लोग मिट्टी का काम करते हैं और कच्चे हैं, उनको बहुत कम मजदूरी, 120 से 140 रुपए, मिलती है और यह उनके लिए पर्याप्त नहीं है। मैं निवेदन करूंगा कि उनको केवल मिट्टी के काम के लिए ही यह मजदूरी न मिले, बल्कि इसमें और काम भी शामिल किया जाए। मैं समझता हूं कि सरकार की यह सोच है कि गरीब मिट्टी में ही मिला रहे, मिट्टी में मिलकर उसकी बुद्धि भी मिट्टी जैसी हो जाए, वह विकास न कर पाए और आगे न बढ़ पाए। वह बाहर जाकर ढाई सौ रुपए कमाता है, लेकिन गांव में उसको 120 रुपए या 140 रुपए में लगाकर रखा जाता है। वे रुपए भी उसको पूरे नहीं मिलते हैं क्योंकि वे रुपए तो सरपंच के रहमो करम पर मिलते हैं। सरपंच जिसकी हाजिरी भर देता है, उसको पैसा मिल जाता है। उस पैसे का सही उपयोग नहीं हो रहा है। मेरा निवेदन है कि इस पैसे में बढ़ोत्तरी हो और मिट्टी के कच्चे काम की जगह उसको पक्का काम मिले। मिट्टी के काम का कुछ पता नहीं चलता है क्योंकि बरसात आई तो वह खत्म हो जाता है। चाहे उसको आधा ही काम मिले, लेकिन पक्का काम मिलना चाहिए क्योंकि, वह टिकाऊ तो होगा। गांव में रहने वाले गरीब लोगों को और सर्व-समाज के लोगों को इसका लाभ तो होगा। माननीय मंत्री जी इस ओर भी ध्यान देंगे।

माननीय मंत्री जी, हमारे देश में बेरोजगारी एक बहुत बड़ी समस्या है। हमारे देश में लाखों पढ़े-लिखे बेरोजगार युवक हैं। पढ़ने-लिखने के बाद भी उनको नौकरी नहीं मिलती है, जिसके कारण वे परेशान हैं। आज हमारे देश का नौजवान बेरोजगारी के कारण हताश और निराश है। सरकार ने बजट में बेरोजगारों को रोजगार देने के संबंध में कोई उचित प्रावधान नहीं किया है और न ही इस समस्या का कोई समाधान किया है।

मान्यवर, आज पूरे देश में सभी विभागों में लाखों पद रिक्त पड़े हुए हैं। यदि सरकार चाहे कि हमारे देश के लाखों पढ़े-लिखे बेरोजगार युवक रोजगार प्राप्त करें, तो हमारे देश में जो लाखों पद रिक्त पड़े हैं, सरकार उन रिक्त पदों को भरे। इससे देश से बेरोजगारी दूर होगी। इस ओर भी ध्यान देने की आवश्यकता है और इस मद में बजट बढ़ाने की आवश्यकता है।

मान्यवर, पूरे देश में जो अनुसूचित जाति, अनुसूचित जनजाति और पिछड़ी जाति का बैकलॉग है, वह आज तक नहीं भरा गया है। माननीय मंत्री जी, यदि हमारी सरकार इस बैकलॉग को पूरा करती है, तो पूरे देश में लाखों अनुसूचित जाति, अनुसूचित जनजाति व पिछड़ी जाति के पढ़े-लिखे बेरोजगार युवकों को रोजगार मिल जाएगा, नौकरी मिल जाएगी जिससे कि बेरोजगारी की समस्या का काफी हद तक समाधान होगा।

मान्यवर, मैं आपको बताना चाहता हूं कि पूरे देश में एक ही प्रदेश ऐसा है जहां पर अनुसूचित जाति, अनुसूचित जनजाति और पिछड़ी जाति का बैकलॉग पूरा हो गया है। वह प्रदेश उत्तर प्रदेश है। उत्तर प्रदेश में आदरणीय बहिन कुमारी मायावती जी ने पिछले पांच साल में विशेष अभियान चलाकर अनुसूचित जाति, अनुसूचित जनजाति व पिछड़ी जाति के बैकलॉग को पूरा कर दिया है। यदि ऐसी सोच हमारी अन्य प्रदेशों की सरकारों की हो और उन पर केंद्र सरकार का दबाव हो, केंद्र में जो नौकरियां हैं, केंद्र उनके बारे में सोचे, तो पूरे देश में बहुत से बेरोजगारों को रोजगार मिल जाएगा और समस्या का काफी समाधान हो जाएगा। मैं माननीय

मंत्री जी से निवेदन करूंगा कि जितना भी बैकलॉग है, उसको पूरा करने के लिए केंद्र की तरफ से बजट को बढ़ाया जाए, उसके लिए अलग से प्रावधान किया जाए।

महोदय, पेट्रोलियम सैक्टर में सरकार को बहुत कुछ करने की आवश्यकता है, सिर्फ अंतर्राष्ट्रीय मूल्य बढ़ने के कारण देश में पेट्रोल के दाम बढ़ा देने से कुछ नहीं होगा। चूंकि हम 75-80% तक कच्चा तेल आयात करते हैं और अंतर्राष्ट्रीय मूल्य बढ़ने से ऑयल कम्पनियां सरकार पर दाम बढ़ाने का दबाव बनाती हैं, अतः सरकार को इस ओर कार्य करने की आवश्यकता है। हम तेल क्षेत्र में कैसे आत्मनिर्भर हों, इससे संबंधित आर. एण्ड डी. कार्य हेतु बजटीय सहायता की आवश्यकता है। क्या सरकार भविष्य में डीजल को भी पेट्रोल की भांति डीरेग्युलेट करने जा रही है, जिससे डीजल को बड़ी मात्रा में दी जाने वाली सब्सिडी को कम किया जा सके? माननीय मंत्री जी एल.पी.जी., केरोसीन के लिए प्रत्यक्ष सब्सिडी प्रस्ताव बताते हैं, लेकिन मुझे संदेह है कि ये प्रस्ताव सही तरीके से कार्यान्वित किए जाएंगे।

महोदय, हमारे देश में शिक्षा भी एक बहुत बड़ी समस्या है। माननीय मंत्री जी ने बेहतर शिक्षा के लिए काफी प्रयास किए हैं, किंतु इन्होंने अनुसूचित जाति, अनुसूचित जनजाति तथा आदिवासी क्षेत्र में रहने वाले बच्चों की शिक्षा हेतु बजट में कोई भी चर्चा नहीं की है। इन क्षेत्रों में रहने वाले बच्चों की शिक्षा हेतु आई.टी.आई., मेडिकल कॉलेज, नर्सिंग कॉलेज इत्यादि का होना अत्यंत जरूरी है। विशेषकर झारखंड, छत्तीसगढ़, महाराष्ट्र, पूर्वी उत्तर प्रदेश तथा देश के अन्य राज्यों में ऐसे कॉलेजों का होना अति आवश्यक है, अतः इन क्षेत्रों में रहने वाले बच्चों की शिक्षा हेतु बजट में प्रावधान किया जाना अत्यंत जरूरी है।

महोदय, हमारे देश में दो तरह की शिक्षा की व्यवस्था है। धनवानों के बच्चों के लिए अलग शिक्षा है और निर्धन के बच्चों के लिए अलग शिक्षा है। जहां धनवान का बच्चा पढ़ता है, उन महंगे स्कूलों में उच्च स्तर की शिक्षा दी जाती है, किंतु जहां निर्धन का बच्चा पढ़ता है, उस स्कूल में जरूरत के अनुसार स्टाफ नहीं होता, अध्यापक नहीं होते, पूरी सुविधा नहीं होती, बिजली, पानी, शौचालय जैसी बुनियादी सुविधाएं भी नहीं होती हैं। ऐसी स्थिति में जो बच्चे पढ़कर आते हैं, उनके लिए आगे काम्पिटिशन का स्तर एक होता है। लेकिन चूंकि पढ़ाई का स्तर दो तरह का होता है, जिसके कारण एक सोची-समझी साजिश के तहत निर्धन का बच्चा कामयाब न हो सके, आगे न जा सके, ऐसी व्यवस्था हो रही है। मैं माननीय मंत्री जी से निवेदन करूंगा कि देश में ऐसे गरीब बच्चों के लिए अलग से बजट होना चाहिए, जिससे गरीब के बच्चे भी अच्छे स्कूलों में पढ़ कर अच्छी शिक्षा प्राप्त कर आगे बढ़ सकें।

मान्यवर, हमारे देश में स्वास्थ्य की एक बहुत बड़ी समस्या है। माननीय मंत्री जी ने स्वास्थ्य की तरफ काफी ध्यान दिया है, किन्तु स्वास्थ्य के क्षेत्र में और भी ज्यादा ध्यान देने की आवश्यकता है। इस बजट में कुछ ज्यादा नहीं किया गया, जो निराशाजनक कहा जाएगा। स्वास्थ्य और शिक्षा पर जी.डी.पी. का सबसे ज्यादा हिस्सा मिलना चाहिए, मगर इस बजट में भी इनमें मामूली वृद्धि की गई है। ग्रामीण क्षेत्रों में अस्पताल खोलने वाले लोगों को किसी भी प्रकार की सब्सिडी नहीं दी गई है। यदि ऐसे अस्पतालों को सब्सिडी दी जाएगी, तो ग्रामीण क्षेत्र में स्वास्थ्य सम्बन्धी सेवाएं अच्छी तरह कार्य करेंगी। महोदय, आज हमारे देश में स्वास्थ्य सेवाएं जर्जर हो चुकी हैं। सरकारी अस्पतालों की बिल्डिंग्स का बुरा हाल है, वहां पर पूरा स्टाफ भी नहीं है, वहां सभी तरह के रोगों की जांच के लिए इंस्ट्रुमेंट्स भी नहीं हैं और वहां दवाइयां भी पर्याप्त नहीं हैं। इन सभी अभावों के कारण लोगों को अपना इलाज कराने के लिए प्राइवेट अस्पतालों में जाना पड़ता है। गरीब व्यक्ति प्राइवेट अस्पतालों में अपना इलाज नहीं करा सकता है, क्योंकि प्राइवेट अस्पतालों का खर्च बहुत ज्यादा होता है, जिसको गरीब व्यक्ति वहन

[श्री वीर सिंह]

नहीं कर सकता है। (समय की घंटी) इस कारण हमारे देश में लाखों गरीब लोग अपनी बीमारी का इलाज न कराने के कारण मौत के मुँह में चले जाते हैं। मैं माननीय मंत्री जी से कहना चाहूंगा कि देश में प्राइवेट अस्पतालों में गरीबों के मुफ्त इलाज हेतु अलग से व्यवस्था करनी अति आवश्यक है।

THE VICE-CHAIRMAN (PROF. P.J. KURIEN): Veer Singhji, there is one more speaker from your Party.

श्री वीर सिंह: सर, मैं दो मिनट में समाप्त कर रहा हूँ।

मान्यवर, बजट में गोल्ड ज्वेलरी के लिए कस्टम में 2 प्रतिशत तथा एक्साइज में एक प्रतिशत वृद्धि की गई है। इस कारण देश के छोटे-छोटे सर्राफा व्यापारी दुकान बंद करके सड़कों पर आ गए हैं। इसके अतिरिक्त दो लाख रुपए से अधिक का गोल्ड लेने पर पैन नम्बर देना अनिवार्य कर दिया गया है। यह उचित कदम नहीं है, क्योंकि आजकल गोल्ड की बढ़ती कीमतों को देखते हुए कोई भी परिवार दो लाख रुपए का सोना विवाह आदि समारोह के लिए आसानी से लेता है। वह पैन नम्बर कहां से लाएगा, इस वजह से इंस्पेक्टर राज को बढ़ावा मिलेगा। मेरा आपसे निवेदन है कि इसका सही समाधान निकाला जाना अति आवश्यक है। धन्यवाद।

SHRI NARESH GUJRAL (Punjab): Thank you, Mr. Vice-Chairman. Sir, the Hon. Finance Minister, though highly experienced, has presented an extremely disappointing and lacklustre budget for 2012-13. This mismanagement of the country's finances in the last year has virtually crippled our economy. The common man has been crushed under the weight of double digit inflation, less of jobs in the labour intensive sectors, and the failure of the delivery system which has made it difficult for the huge amounts of money earmarked for welfare schemes to reach the intended beneficiaries. The plight of the farmer has been especially pitiable as the input costs have gone up exponentially without a corresponding increase in MSP. As a result, we have witnessed huge dissatisfaction all around, as exemplified by the increase in farmers committing suicide.

In the current year the government is estimating a 5.9% deficit as a percentage of the GDP which again would mean extremely high borrowings from the banking sector that would not only squeeze out the private sector borrowings but also keep interest rates high. This in turn, would impact our inflation rate.

Given the current rate of inflation and the Government increasing the taxes all around, as well as the energy prices going northwards I do not understand how the hon. Finance Minister expects the savings rate to grow which is essential for higher capital formation and rapid industrial investment. In his Budget Speech the hon. Minister has said that 'our inflation is driven by agricultural supply constraints'. Sir, except minor tinkering, I have not seen any meaningful steps being taken in the budget to address this issue. In fact, the Finance Minister has compounded the farmers' woes by declaring reduced subsidies on fertilizers. His promise of direct transfer of subsidies to farmers is only lip service and will remain a pipedream.

Sir, in the last one year fertilizers' prices have gone up from 40% to 70%, seed prices have seen a huge rise, diesel has gone up by almost 50% yet the MSP has gone up by only 10 to 12%. Further reduction of fertilizer subsidy would mean even higher prices which would lead to reduced consumption and hence lower yields per acre. The least the government should do is to analyse the impact of the removal of subsidy on fertilizers, increase in the price of diesel as well as seeds and pesticides and announce a fresh and realistic MSP immediately. I know the Government will hesitate to do so because it fears that this will lead to increase in food prices. I just want to remind the Hon. Minister that burdening the impoverished farmer any further would lead to social unrest in the country.

Sir, I understand and appreciate the difficult situation in which the hon. Finance Minister finds himself. He has to ensure that social schemes for our poor must find adequate funding. He cannot do away with the subsidies overnight. He has to provide for modernizing and equipping our defence forces, given the security threat all around us. He needs to ensure that the Railways must be adequately funded to ensure passenger safety and comfort as well as increase in freight capacity.

To meet these challenges, I would have expected some out of the box thinking. The disinvestment target of 2011-12 was Rs. 40,000 crore but the Government achieved a meagre Rs. 14,000 crore and that too at the fag end of the financial year. The current year's target of Rs. 30,000 crore is extremely inadequate. I am not saying that Government should lose control over the Navratnas but I see no reason why it can't step up this target to at least Rs. 1 lakh crore and thereby reduce the deficit, it would be pragmatic to privatise perpetually loss making PSUs which could actually be turned around by the private sector, thereby creating more jobs for our countrymen. Defence is sitting with 1.75 million acres of land of which almost 12,000 acres have been encroached upon. The Railways has a similar story. Why can't the Government monetise some of this land in a transparent manner and use the proceeds only for modernising our defence and the Railways. In Delhi's Chanakyapuri alone, Railways has land worth over Rs. 10,000 crores; in which only 70-80 officers reside. Why can't this be utilized for passenger safety? Similarly, in almost every city, they are sitting on prime land which can be monetised to reduce the deficit. Sir, turning to my State of Punjab, an expert committee set up by your own Department had recommended that the Centre should restructure the finances of West Bengal, Kerala and Punjab. While Rs. 8000 crores was announced for West Bengal, which I heartily welcome, yet, nothing has been done for Punjab. We have a huge debt on our head primarily due to the fact that we fought a proxy war with Pakistan, and the terrorism which the State had to encounter for over a decade completely destroyed our economy. Thereafter, the Centre gave huge tax concessions to our neighbouring States, and as a result, no industry came to

[Shri Naresh Gujral]

Punjab. We had to bank only on the Agriculture Sector which due to Centre's myopic policies has shown a sluggish growth over the years. The Central government has been talking of the Food Security Act. While, we wholeheartedly welcome it, but the critical question remains, 'where will this food come from?' Sir, Punjab has been feeding the Nation even at the cost of seriously depleting its water table. We have been asking for a generous one-time grant from the Centre to revamp our decaying canal system which is over a century old. We hope that the hon. Finance Minister would be considerate towards this request. Sir, may I suggest that the Central government should give tax concessions on setting up new industry to 50 'most backward' and 'sensitive border districts' in the country, rather than extending it to an entire State because the past experience has shown that this serves no useful purpose. Industry goes to only one or two convenient locations in the State and nothing goes to the 'backward districts'. Punjab has, at least, two 'sensitive border districts' where our youth has fallen victim to drug abuse due to the lack of employment opportunities coupled with Pakistan pushing in cheap drugs. Since the industry fears going to border areas, I would request the hon. Finance Minister to consider granting 'tax free status' to these two districts of Punjab in the national Interest. Sir, in the Malwa region of Punjab, there is hardly a village which does not have dozens of residents suffering from cancer. Most of them have to travel a long way to get themselves treated, which they can ill-afford. In fact, a train that leaves for Bikaner where there is a cancer hospital is now called 'The Cancer Express'. Since the hon. Minister had announced in his speech that some of the hospitals in the country would be upgraded to AIIMS-like institutions. I would urge him to upgrade one of the hospitals of this area and create a Super Specialty Cancer Hospital in Malwa. Sir, in the end I would say, every Punjabi is proud of his heritage and you will never find a Punjabi begging. We are only asking for what is our right. The Central government must deal with every State on an equal footing. We hope that the Finance Minister will do justice to Punjab expeditiously and not alienate this sensitive border State, where Pakistan is once again taking an undue interest. Thank You.

SHRI SHASHI BHUSAN BEHERA (Odisha): Mr. Vice-chairman, Sir, thank you for giving me an opportunity to take part in the General Discussion on the Budget. The Budget was presented by our hon. Finance Minister, Shri Pranabda. Passing the Budget by both the Houses of Parliament and getting consent of the hon. President is a very important Parliamentary exercise which we have been performing every year.

Sir, the financial management of the country is in the hands of bureaucrats. The Budget is prepared by only bureaucrats and is characterized by the ruling UPA Government.

Sir, I am representing a State – Odisha – which is economically very backward. My State has been suffering continuously due to negligence by the Central Government in providing central financial assistance. This is the State which has been suffering since its formation and even prior to that suffers from famine, floods and the super-cyclone. The calamities have become synonymous with Odisha and due to this we have suffered financially and otherwise. So, we need more support from the Central Government. That is the federal polity that I am expecting from the Union Government.

Sir, this year's Budget 2012-13, as described by the hon. Members of the ruling UPA-II and also some of the allies, is a big achievement, for, for me and for my State, this Budget is a big disappointment. Nothing is reflected for the poorer sections in the Budget. It has given priority to big corporate houses in the form of concessions and incentives. But, the Budget is not at all supporting the poorer sections, farmers, producers who are really the reason behind the country's GDP.

Sir, this Budget was presented on 16th of this month and ten days have been passed since then. We have so many reactions outside the House, in the print and electronic media, on this Budget. Financial institutions, economists, politicians and common man have all given their opinion on the Budget. There is no cheer for the common people. Now, it is the turn of Parliamentarians to put forth their view-point on the Budget in this House.

Mr. Vice-Chairman, Sir, this House, certainly, has a tremendous respect for Pranabda. He is the most experienced Finance Minister who has presented seven Budgets. I think, he is in a mess. Instead of looking at the common man's interest in this Budget, he has taken the interest of his allies which are with the UPA-II. This is the reason why he is in confusion, I think, it is the compulsion for the Government to look at the interest of its allies and he is not different front that. So, it moves into directionless, I don't see any particular direction that this Budget shows. There is no clarity. There is no respect to the federal polity, which is the main concept of our Constitution. Sir, there can be no India without States. If you do not look at the States which are backward, if you do not look at the States which are financially backward, we cannot move ahead.

Sir, if you look at the present scenario, if you look at the price index, there is a continuous and consistent price rise. I am not going into the figures reflected in the index or any other statistical calculation. If you go to a common shop, you will find the price of various articles and how the commoners are suffering due to price rise. There was an increase in the freight rates just before the presentation of the Railway Budget. After this price rise, I also apprehend that the prices of diesel may go up. The direct effect of this would be that the common man would suffer from this.

Pranabda, who has presented this Budget, must give importance to the

[Shri Shashi Bhushan Behera]

backward States because that is the spirit of our Constitution. Unless you give more importance to the backward States in the Budget, those States cannot improve on their own because of their financial constraints. The backward States are not far away from Delhi. We are neighbour of West Bengal, Pranabda's baadi. Not only Odisha but Bihar, Jharkhand, Chhatisgarh, even Andhra Pradesh are also neighbours of West Bengal. The socio-economic conditions of my State are well known to the hon. Finance Minister because he belongs to our neighbouring State. He knows our culture, our socio-economic condition, and everything else. The backward States are mostly inhabited by the Scheduled Castes, the Scheduled Tribes and the Other Backward Classes. Their population is not less than 70 per cent of the total population. So far as districts are concerned, out of 30 districts in Orissa, 19 districts are backward districts. Similarly, out of 314 blocks, 118 blocks are tribal blocks. So, this is the financial condition of the State of Orissa. Keeping in view the heavy population of the Scheduled Castes, the Scheduled Tribes and the Other Backward Classes, it should be measured in poor category. But this Budget has brought no cheer to these people. Directly or indirectly, they will have to share the tax burden. Those people are marginal farmers. They will not be able to derive any benefit because of the increased rate of interest for the agricultural sector. So, my humble appeal is that the hon. Finance Minister must keep in mind the interests of the marginal farmers also. He must ensure that they get easy loans at a lower rate of interest.

If you see the main features of this Budget, you will just, be disappointed. The burden of indirect taxes, to the tune of Rs. 30,000 crores, will be borne by the common man. The increase in the service tax from 10 per cent to 12 per cent would badly affect the primary education, transportation, medical treatment, and all other basic services.

The excise duty has been increased by two per cent. It will directly affect the craftsmen. In my State, Odisha, there are a lot of skilled craftsmen. They earn their livelihood through their skill. There are goldsmith and other metal craftsmen, those will be affected with these increase of excise duty (*Time bell rings*)

THE VICE-CHAIRMAN (PROF. P.J. KURIEN): Mr. Behera, there is one more speaker from your party.

SHRI SHASHI BHUSAN BEHERA: So, the increase in excise duty by two per cent will, certainly, harm the interests of the State. Especially, the manufacturing sector and the micro, small and medium industry sectors will be largely affected by this. The cottage industries and the village industries will be largely affected by this. No incentives have been given to the village industries and the micro, small and medium enterprises. But incentives are being given to the heavy industries. Custom duties have been reduced to benefit them. So, this is the attitude of

the Government. So incentives have been given to the MSMEs. So, this is the state of affairs.

Sir, now, I come to the exemption limit for the salaried class. Only a relaxation of Rs. 20,000/- has been given. Earlier, it was Rs. 1,80,000/-; now, it has been increased to Rs. 2,00,000/-. It should be raised to Rs. 3,00,000/- . People want to get rid of this slab section. So, the people have lost faith in you. Last year, the aim was to achieve an 8.5 per cent growth rate, but it was not achieved, it came down to 6.9 per cent. Similarly, the Budget deficit was expected to be 4.6 per cent of the GDP; it also turned out to be 5.9 per cent. The fiscal autonomy of the State is under threat. GST is not shared by the States. You had assured that the GST would be shared by the States; still it has not been complied with.

THE VICE-CHAIRMAN (PROF. P.J. KURIEN): Okay.

SHRI SHASHI BHUSAN BEHERA: Sir, I am concluding. Sir, as far as mining States like Odisha, Chhattisgarh, Bihar and Jharkhand are concerned, they are suffering a lot. The demands that they had made to the Central Government have not been met.

Sir, I appeal to the Finance Minister that he should re-consider the allocations meant for health sector, education sector and power sector. These sectors are helpful in the development and improvement of the country. Sir, you had assured that you would bring a White Paper on Black Money, but, still, it is not transparent. This is a Budget with high taxes and inflationary effect. Nothing in this Budget inspires the middle classes and the poorer sections.

THE VICE-CHAIRMAN (PROF. P.J. KURIEN): Okay. (*Time bell rings*)

SHRI SHASHI BHUSAN BEHERA: There are no symptoms of growth. So, the UPA-II Government fails to come up to the expectations of the common people. So, I don't support this Budget. Thank you.

THE VICE-CHAIRMAN (PROF. P.J. KURIEN): Now, Shri Derek O'Brien, you have only five minutes. Would you like to speak today or tomorrow? If you speak tomorrow, you may get a little more time.

SHRI DEREK O'BRIEN (West Bengal) : Sir, my colleagues have spoken for 11 minutes.

THE VICE-CHAIRMAN (PROF. P.J. KURIEN):: But the balance is five minutes. What I suggest is, if you speak tomorrow, you may get one or two minutes more. Speaking today means only five minutes. So, try tomorrow.

SHRI DEREK O'BRIEN: Okay, Sir.

THE VICE-CHAIRMAN (PROF. P.J. KURIEN): Now, Shri A.W. Rabi Bernard.

SHRI A.W. RABI BERNARD (Tamil Nadu): Mr. Vice-Chairman, Sir, I rise to register my views on the Budget presented by the Finance Minister. First of all, I would like to congratulate the Government for the bold initiative taken to amend the

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income Tax Act with retrospective effect from 1962, to assart the Government's rights to levy tax on merger and acquisition deals, involving Overseas companies with business assets in India. To say that the companies which do business in India and make huge profits year after year need not pay tax like their counterparts, because they are registered Overseas, is not only shocking but is also a social sin in my view. There may be some laws, local and international, which may provide tax avoidance avenues to the shrewd.

But if we do a phenomenology of the concept of law, we will realize that laws are minimum requirements for a social contract. Men and women should take additional responsibility to contribute to the society over and above what the law expects them to perform. After all, what is a tax? Justice Holmes, three centuries ago, defined tax as 'the price you pay to buy civilization.' That is why I termed 'treating India as a tax heaven is asocial sin.'

Hence, I appreciate the proposed amendment. My appreciation ends with that and my disappointment with the Government starts now.

Sir, a month ago, there was a delegation from Europe, and, we, the Members of the Standing Committee on External Affairs, had an interaction with them, i asked the European team to help us understand the Euro crisis, particularly, the one affecting Portugal, Spain, Italy, and, above all, Greece. We were told that the primary reasons for the crisis were: (1) leaving beyond the means, that is, fiscal deficit; and (2) ineffective tax management. Looking at the Budget presented to us by the Finance Minister, I am afraid, if this kind of financial management continues in India, we will end up like the European countries', I mentioned.

Last year, total expenditure was budgeted to grow by a mere 5 per cent; non-Plan expenditure was budgeted to even decline by 1 per cent; Gross Tax Revenue was projected to grow by as much as 18 per cent; and market borrowings by just 11 per cent. All these were shown last year to project a deficit of 4.6 per cent of the GDP. Maybe, the Government thinks that we will not remember last year's Budget and through some window-dressing and manipulative-rhetoric, yet another set of false data can be presented as this year's budget. I am reminded of what Charles Dickens said, and, I quote, "The scene is unreal and the real is unseen. Let us take a look at the actual outcome. Total expenditure has expanded by double the rate, i.e., 10 per cent; non-Plan outlays have net declined, but have risen by as much as 9 per cent; tax revenue has grown by only 10 per cent, with the result that market borrowings have expanded by as much as 40 per cent; and the deficit in 2011-12 will now be 5.9 per cent. In February, 2013, we will be presented once again with another bunch of deceiving data.

If we are not a Greece or Spain yet, it is not because of an efficient management of the country, but because of the millions of law-abiding, patriotic

sons and daughters of this great civilization who pay their taxes religiously, live a frugal life, save a substantial portion of their income and tolerate the mismanagement of this UFA Government. Millions of our sisters and brothers have gone in search of overseas employment and contribute almost 5 per cent of the GDP, that is, close to 50 billion US dollars annually. In contrast, the Foreign Direct Investment is only half that amount of the remittance of the overseas migrant workers. Our sisters who work as housemaids, as nurses and our brothers, who work as agricultural labourers, as janitors, as carpenters and as computer professionals in countries far and near, have become the lifeline of our economy. I am reminded of *Mahakavi* Bharati's tribute to the migrant Indian worker. Hundred years ago, imagining the plight of the Indian worker in the sugarcane plantations of Fuji Islands, Bharati sang.

It is translated as, "Those wretches have no time think of their native land, of Their hearth and home. O wind! Haven't you been mauled by their heavy cries, cascading sobs?" That was Bharati, talking about the migrant workers of this nation. Those patriotic daughters and sons of India contribute to our economy much more than the Foreign Direct Investments. If we are not a Brazil or a Spain, it is because of these humble Indians.

Sir, let us go back to the second reason given by the European delegation for the financial crisis in Europe, namely, ineffective tax collection and income-tax mismanagement. This is where I think this Government is lacking focus and no son and daughter of India can help solve this problem unless the rulers themselves come forward to handle the crisis.

In a shocking revelation, the Comptroller and Auditor General of India has said that the Government has a huge tax demand of Rs. 1.96 crores, of which 84 per cent cannot be realized at all due to various reasons such as death, insolvency and liquidation of companies. The C.A.G. pointed out that 12 individuals account for 90 per cent of the pending tax demand of 1.16 lakh crores, in individual cases. The report further said that, approximately, Rs. 65,000 crore of tax arrears is pending against corporate assesses. In the case of corporates, 28 companies account for 37 per cent of the total tax arrears.

The C.A.G. further said that while the Government collected direct tax worth Rs. 4,35,000 crore in 2009-10, there was still an uncollected portion of Rs. 2,29,000 crore in March, 2010, which is equivalent to 50 per cent of the total tax collection. "The arrears of demand also registered a steep hike in the last five years", says the C.A.G. .

New taxes to the tune of Rs. 45,000 crores are announced in this year's Budget. But what is your track record in tax collection? The C.A.G. noticed that there were 1,54,198 cases involving outstanding demands of Rs. 4,543 crore where the Assessing Officers did not communicate updated information relating to demands to Tax Recovery Officers.

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No law is as effective as enacted; it is only as good as implemented. When the tax payer sees tangible changes brought about by his tax money, he or she would willingly and joyfully come forward to pay their taxes. But when a tax-payer reads that more than Rs. 2500 crores have been thrown into the sea in the name of the Sethusamudram shipping” canal, and nobody can explain what will happen next, and how much more will be dumped inside the waters of the bay of Bengal, what sort of an encouragement and enthusiasm can be found in the attitude of not only the tax payer, but also the Assessing Officer or the Tax Recovery Officer? Take, for instance, the 2G issue.

SHRI S. THANGAVELU (Tamil Nadu): Sir, the matter is in the court. He cannot... (*Interruptions*)

THE VICE-CHAIRMAN (PROF. P.J. KURIEN): No, no. (*Interruptions*)

SHRI A.W. RABI BERNARD (Tamil Nadu): Please listen to me first. (*Interruptions*) Understand what I am saying. (*Interruptions*)

SHRIMATI KANIMOZHI (Tamil Nadu): Sir, it should not be brought in here. (*Interruptions*)

THE VICE-CHAIRMAN (PROF. P.J. KURIEN): Please take your seats. You may reply when your turn comes, (*Interruptions*) Please sit down. Those are his views. Please take your seats. (*Interruptions*) Those are only his views. (*Interruptions*)

SHRIMATI KANIMOZHI: He should not be talking like that. (*Interruptions*)

SHRI S. THANGAVELU: He should not mislead the people of this country. (*Interruptions*)

THE VICE-CHAIRMAN (PROF. P.J. KURIEN): Those are his views.

SHRI A.W. RABI BERNARD: Sir, take, for instance, the 2G issue. The Finance Minister proposes to raise almost Rs. 50,000 crores through the 2G auction now. One Minister of this Government said that there was zero loss in the 2G sale through the first-come-first-served method. The Finance Minister now says he would raise some 50,000 crore rupees by abandoning the first-come-first-served route and by taking the auction route. The hon. Finance Minister had once said that in a democracy, 49 is equal to zero and 51 is equal to 100. Now, seeing ‘zero’ becoming 50,000 crores because of the Supreme Court direction, many questions would arise in the minds of the Indian voter because the average Indian is a very wise and intelligent person.

Will he believe that the tax he pays buys him civilization or helps; somebody to maintain coalition dharma and remain in power so that a few can loot the nation?

The Government of India has undertaken certain rehabilitation and resettlement projects in the Tamil area of Sri Lanka. In 2011-12 under ‘Aid to Sri Lanka’, Government allocated Rs. 290 crore. What is the progress report given? We

observe the most important project relating to construction of 50,000 houses for the war-affected Tamils, my people, has been delayed a lot. We note that out of 1000 houses projected to be constructed under pilot project, only 500 are nearing completion. You have taken the Indian tax payers money and given it to the war-crime accused Government of Sri Lanka. At least, ensure that the money is spent for the purpose it was meant.

In December, last year, three coastal districts of Tamil Nadu were hit hard by the Thane cyclone. Several died. Trees and lampposts were uprooted. Cashew plantations and rice crops were lost. Every household lost hard-earned wealth. Government of Tamil Nadu under the able leadership of my beloved leader, Honourable Chief Minister, Jayalalithaa, plunged into action and undertook relief and rehabilitation works on a war-footing. Congress leaders of neighbouring Puducherry, which was also affected by Thane cyclone, publicly acknowledged and appreciated the speedy and universal relief work done by Madam Jayalalithaa's Government. Government of Tamil Nadu submitted to the Centre a scientific report and expected a relief package of Rs. 5000 crore. I am sad to say only one-tenth of our expectation has been sanctioned so far. Sir, there seems to be an attitude of anti-Tamil in the operations and allocations of the Central Government.

Sir, yesterday, hon. Mani Shankar Aiyar was quoting a few newspaper headlines in support of the Budget. As I conclude, allow me to quote the editorial on the Budget by the 'Economic and Political Weekly', "For now the Budget prefers to look at what incentives to give the market so that the latter can take over the responsibility of increasing investment while the Government restricts itself to tinkering with social sector schemes in the hope that this will ensure its re-election in 2014. It looks like it is going to fail on all three counts: growth, social support and re-election." Thank you, Sir.

PROF. M.S. SWAMINATHAN (Nominated): Sir, may I, first of all, express my admiration for the Finance Minister in the way in which he has tried to manage a large number of requirements of a very complex economy so that he can meet the minimum needs of different sectors and, at the same time, keep the economy going? A number of valuable comments have been made by earlier speakers. I want to restrict my comments to two areas. One is the area of agriculture and the other is nutrition, particularly malnutrition. I am particularly happy that the Finance Minister has chosen very, very important five objectives. Right in the beginning of his address, he gave five objectives. Two of them are exceedingly important. One is 'address supply bottlenecks in agriculture'. This is absolutely essential to contain food inflation. Food inflation is the one which affects the poor most. Already a very high degree of malnutrition prevailing in our country can be further aggravated if we have high prices. How do we really contain food inflation and how do we remove supply bottlenecks? The supply bottlenecks in agriculture sector are partly caused by policy and are partly caused by nature and our own gap between production,

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demand and supply. The more recent examples are very high undulation in the prices of a number of commodities like cotton, sugarcane, onion, potato and milk.

I feel, there are two important requirements for the Finance Minister to achieve, namely, to remove supply bottleneck in agriculture, that is, much better market intelligence and also much better coordination among Agriculture, Food and Commerce Ministries. There is no adequate co-ordination among them. Take, for example, the case of milk. Eighty per cent of the cost of milk is from fodder and feed. Most of our concentrates are exported like soyabean, cake and so on. How do we bring down the cost of milk if the cost of fodder and feed is very high? As I have mentioned earlier about fertilizer, if the input costs are high, from where will the farmers or the farm women get feed? So, I would suggest that to achieve the objective of removing supply bottleneck, we should look at both the production side and also the policy side in terms of co-ordination among the Food, Agriculture, Civil Supplies and Commerce Ministries.

The second major objective, as given, is precisely to address the problem of malnutrition, especially in the 200 highly-burdened districts identified by the Prime Minister's Advisory Council. I think it is exceedingly important. Many speakers here have spoken about curbing malnutrition. But, all that I would like to say is that the Finance Minister has rightly said that we must bring about synergy across nutrition, sanitation, drinking water, primary healthcare and so on. This is exceedingly important that this kind of co-ordination among sanitation, drinking water and primary healthcare departments should be there. But, the more important thing is that if you study the 200 districts – I do not have the complete list, but I have some of the names – in most of them, agriculture is the main stay of the people. The poor people are under-nourished. They are marginal farmers, sub-marginal farmers, or, landless labourers. So, I would like to suggest that if we want to achieve the purpose of overcoming malnutrition in the high-burdened districts, we must promote nutrition-sensitive agriculture. Nutrition-sensitive agriculture can provide agricultural remedies to most of the nutritional maladies. Take for example, moringa, the common moringa, plus bajra, ragi and millet provide you almost all the macro and micro nutrients needed. So, while costly things can be applied, you should solve double purpose because you can improve the income of the farmer, and at the same time, overcome the problem of malnutrition.

My next point, Mr. Vice-Chairman, Sir, relates to growth rate in agriculture. Many speakers have already mentioned this. I think, currently, there is a tendency for some euphoria saying that we have produced more and so on. It is logical. Every year, we should produce more than the previous year. But, a recent article by Mr. Sainath has shown that if you calculate the total production per capita, that is, if the population is growing, the per capita net availability goes down, whether it is pulses

or foodgrains. Therefore, there is no room for complacency. As was mentioned by a distinguished speaker from Punjab, there is fatigue of the Green Revolution in the heartland of the Green Revolution areas. Apart from stimulating Green Revolution in Eastern India, which in the Farmers Commission, we described as a 'sleeping giant' of Indian agriculture, we must ensure that the original Green Revolution areas maintain their productivity.

The next point is about the whole area of contribution of agriculture to GDP. It has been discussed in the Economic Survey of this year. It is going down and down-13.9 per cent. But, they have also made the point, which we all know, that onus of employment is on the farm sector. For example, the National Sample Survey Organisation has shown that for every thousand persons employed, 679 in rural India and 75 in urban India depend on agriculture. About 750 out of 1,000 depend for their livelihood on agriculture. That shows that unless you improve the productivity and profitability of small farms, we will have great difficulty.

Next, Mr. Vice-Chairman, Sir, there are several challenges facing farm families. I would like to highlight three of them. We say that monsoon and market are the major determinants of a farmer's well-being or a farmer's fate. For monsoon, fortunately, we now have the National Monsoon Mission. There are some suggestions that this year's monsoon may not be fully as per expectations, but, nevertheless, whatever may happen, we must be prepared. We must have an anticipatory plan. Climate resilient farming has become exceedingly important. The market behaviour can be controlled, as has already been done in the case of wheat, rice and other crops, only by public procurement at a remunerative price. Here, I would again repeat what we suggested in the Farmers Commission. Input costs are going up. There is no proper insurance. The risks are getting higher.

The Minimum Support Price must be C2, that is, all the expenses, plus 50 per cent more, otherwise, the farmer will never come out of the poverty trap. There is also the question of input supply, apart from the monsoon, when The markets' input costs are important. There is the so-called mobile-based Fertilizer Management System, and, I agree with all this modernization of the delivery system of giving money directly to the farmers. The moment the Finance Minister spoke about direct transfer of subsidy to the retailer, and, then, to the farmer, I would urge to take caution, and, probably, try it in a few Districts as a first experimental measure before extending it too much, because if the retailer does not pass it on, there will be a lot of problem. It is worthwhile as an objective, but for its implementation, we should learn from the experience and move with caution.

Coming to the financial and State legislation areas, there is a suggestion with regard to the National Bank for Agriculture and Rural Development. The Bill is coming up. Without taking your time, I would like to suggest again that the National Commission for Farmers has gone into the issue of NABARD in great detail. In fact,

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wherever we met farmers, they said that they wanted a National Bank for Agriculture because a lot of other activities have been put on NABARD, and, it has overburdened it. For example, women farmers do not get Kisan Credit Cards but even if you do not have a National Bank for Agriculture, I think, it is important to look at the recommendations of the National Commission for Farmers on the reorganization of NABARD.

Sir, the most important problem, which, I think, many Members have highlighted, is the very inadequate post-harvest management. I think, yesterday, while answering a question, the Food Minister has stated that we will procure during the next few months about 67 million tonnes. Already, the Government stocks stand at 54.43 million tonnes, and, another 67 million tonnes of wheat and rice will be purchased, with a minimum of 35 million tonnes in Punjab and Haryana. I shudder to think what will happen to them. This is an area of very high priority. I am glad that some steps like two million tonnes of additional storage have been announced by the hon. Finance Minister. We cannot overcome the entire backlog in one or two years, but nevertheless, the highest priority must go to the safe handling of grains. Food safety, qualitatively and quantitatively, must be maintained.

Sir, I think, the foodgrain management and movement strategy is what is important now. I am sure, the Minister was sitting here, and, he must have already done it. But I hope he has got a good plan to move as much as possible because you cannot keep it all there in Punjab, Haryana, what you call as the 'Granary of India', or, The Heartland of the Green Revolution'. That must be moved. The Railway Ministry must have clear blueprint on the management and movement of foodgrains; otherwise, media will be full of losses and so on.

Now, I come to my last one or two points. We have the Mahatma Gandhi National Rural Employment Guarantee Programme. Much has been said here as to how to get out of this enormous investment. But all that I would like to suggest is that it is one of the largest social protection schemes in the world. There is no doubt at all that it is one of the largest schemes. The National Food Security Bill will be the largest social protection measure against hunger. But it is equally important, if you want to get the best out of it, you must link them with the National Skill Development Corporation. For example, I have been suggesting that you are giving them employment for 100 days. There are other days also. Many of them are illiterate. Now, there are excellent methods of people making literate by using, what is called, joyful learning techniques and so on, and, Azirn Premji Foundation, TCS and others are there. With the National Skill Development Corporation, we must take steps in this regard. In case of women labour, it is very important to expand the concept of work purely from digging and so on to run creches and *anganwadis* etc.

Lastly, I come to the National Mission or Agricultural Extension and

4.00 PM

Technology, which the Finance Minister has announced. Mr. Chairman, we have heard about farmers' suicides. I don't want to go in detail. I have studied 'Vidarbha' in great detail. The major problem of these farmers who committed suicide was that they had taken loans from moneylenders. The farmers have taken to high-tech agriculture without having the capacity to face, the risk. Now, I would like to suggest something. We go on doing experiments with T and V, ATMA and so on but do something if you want to really reduce farmers' distress. It is a very important matter. Our own countrymen are committing suicides. I think, this whole area of extension and technology transfer must be tailored. What we have suggested to the Farmers' Commission is, take outstanding farmers as director of extension. They have lot of experience. Otherwise, it will be one more scheme. T and V was discredited; ATMA was discredited; and now, third one will be discredited. This is too serious a matter for the future of agriculture; not only the future of agriculture, but also the future of small-scale farmers. Thank you very much.

SHRI Y.S. CHOWDARY (Andhra Pradesh): Thank you, Sir. I rise to discuss the Budget 2011-12. The Economic Survey 2010-11 had anticipated that the Indian economy would register growth of around 9 per cent, plus or minus 0.25 per cent, in 2011-12, almost reverting to the pre-crisis levels achieved during the three-year period, from 2005-06 to 2007-08. Now, the economy is expected to register a growth rate of 6.9 per cent in 2011-12 as per the Advance Estimates released by the Central Statistics Office on 7th February, 2012. According to the Economic Survey, a part of the reason for the slowdown lies in global factors, particularly the crisis in the Euro zone area and near-recessionary conditions prevailing in Europe, sluggish growth in many other industrialized countries like the USA, stagnation in Japan and hardening international prices of crude oil which always has a large effect on India and, of course, also due to domestic factors. Ultimately, the Survey suggested that there is need to be innovative in terms of policy. But, the Finance Minister failed to spell the innovation in the policies in the Budget.

At sectoral level, growth is estimated to be 2.5 per cent for 2011-12 for agriculture and allied sectors as against 7 per cent achieved in 2010-11. This has to be seen against the backdrop of continuing losses to farmers and farmers' suicides. This is in spite of the fact that India has the largest agricultural land area in the world. The country is not able to encash this situation. China has lesser agriculture land area than India and still it produces more agro products than India. Productivity per acre is much more there than India. There are no policies to protect the farmers and increase productivity in agriculture and related areas including dairy. Whenever and wherever there is higher production, the Government allows it to rot due to lack of storage and transport facilities. The ultimate sufferer is the farmer from any angle. The Finance Minister fails to address appropriately innovative measures as spelt out in the Economic Survey.

[Shri Y.S. Chowdary]

The hon. Finance Minister has said that the total agriculture credit for 2012-13 will be increased to Rs. 5,75,000 crore. It is surprising to 'note that nothing much has benefited the farmers through this credit in the previous years. There is a total flop of this scheme. There must be some problem in the implementation. I am given to understand that not even 50 per cent of the farmers are benefited by the credit. There is no let-up to the farmers' suicides. As a matter of tact, the farmers are not looking for this kind of credits or doles. They are expecting to have some sustainable measures for supporting them. Today's have read that Bt. Cotton is one of the reasons for the suicides. It is not giving proper yield, leading to losses to the farmers. This has been accepted by the Union Government itself in a note to the States. There should be a total review of the high yielding varieties. The Government should have been focused on improving the efficiency in the agriculture sector.

In regard to fuel prices, this Government has increased the petrol prices several times during the last year. The Government should think of balancing economy with fuel prices and the resultant growth. I do not know what the Government is doing to increase the indigenous resources so that India does not have to depend much on foreign imports. We are still not doing anything on the renewable sources and there is no imprint of the Finance Minister on this front.

Credibility is the next issue. Ever since the 2G Scam has been detected, this Government has lost credibility on all fronts. Now there is a plethora of scams being faced by this Government and the latest being the coal mining scam involving a loss of Rs. ten lakh crore, I do not want to comment on this latest scam as the final report of the CAG is yet to come. Because of the scams, it appears that the Government is in inertia and the leadership is weak.

The Economic Survey projected fiscal deficit to fall to 4.5 per cent in 2011 and 4.1 per cent in 2012. But I would like to mention that the total deficit of the Centre and the States crosses nine per cent. India being a developing economy, with around 50 per cent people below the poverty line, how can the country withstand the deficit while taking welfare measures? Here comes the role of innovative measures as spelt out by the Economic Survey.

Health is another important indicator of human development. People largely remain outside the public health facilities as the quality of services in government hospitals has not improved. People mostly depend on private healthcare providers. But what about the BPL families? I am given to understand that the so-called middle-class families sell their properties for treatment. But there is no answer to this from the Finance Minister. The expenditure on health increased from 1.25 per cent in 2006-07 to only 1.30 per cent in 2011-12. The total budget for the Health Ministry during 2012-13 is Rs. 30,700 crore as against Rs. 25,250 crore last year. The marginal

increase is not going to make significant improvement in the health infrastructure. The NRHM Scheme started by the Government is fraught with several flaws and is infested by corruption and scams. Special budgetary provision is necessary to be provided as a one-time measure for overall improvement in the health infrastructure. This has never happened so far. Unless people are healthy, how can they work, earn and survive? The Finance Minister should have focused more on improving sustainable growth and sustainable measures in agriculture, healthcare and education. He is completely silent on it and there is no comment on these issues. With this, I oppose the Budget. Thank you, Sir.

THE VICE-CHAIRMAN (PROF. P.J. KURIEN): Prabhatji, there are eight speakers, and your party has 67 minutes. Take 15 minutes, not more than that.

श्री प्रभात झा (मध्य प्रदेश): माननीय उपसभाध्यक्ष महोदय, इस देश का आम बजट कितना शानदार है, यह इस सदन में सदस्यों की उपस्थिति तथा दर्शक दीर्घा में दर्शकों और पत्रकारों की उपस्थिति साफ-साफ बता रही है। मुझे नहीं लगता है कि इस पर बहस करने की कोई आवश्यकता होगी...(व्यवधान)...

THE VICE-CHAIRMAN (PROF. P.J. KURIEN): Please don't disturb.

श्री प्रभात झा: मैं इस पूरे सदन की बात कर रहा हूँ, मैं पूरे सदन की बात कह रहा हूँ और इस पर बहस करने की बजाय प्रणब जी को स्वयं देखना चाहिए कि उदासीन बजट में लोग कितने उदासीन हो जाते हैं। मैं पूछना चाहता हूँ कि यह बजट किसके लिए था? क्या यह बजट किसानों के लिए, गरीबों के लिए, मजदूरों के लिए, महिलाओं के लिए, छात्र-छात्राओं के लिए, बच्चों के लिए, अनुसूचित जाति और अनुसूचित जनजाति के लिए, अल्पसंख्यकों के लिए था? आप इन सब चीजों को ढूँढ़ते रह जाएंगे, लेकिन आपको कहीं पर भी इस तरह का कोई भी प्रमाण नहीं मिलेगा कि आपने इन वर्गों के लिए क्या किया है। क्या इनको कुछ दिया है? अगर कोई ईमानदारी से इस पूरे बजट को और प्रणब मुखर्जी जी के भाषण को पढ़े तो मैं नहीं समझता कि इन वर्गों के लिए कुछ किया गया है। मैं बाद में सोचने लगा कि आखिर क्या वजह है जो ऐसा बजट आया। यह कोई बहुत बड़ी बात नहीं थी, मुझे ज्यादा दिमाग भी नहीं लगाना पड़ा, मुझे सीधे-सीधे लगा कि हाल ही की तो बात है जब बिहार में पिटाई हुई, उत्तर प्रदेश में हालत खराब और प्रणब जी भी तो आखिर नेता हैं...(व्यवधान)...कृपया करके, आप मुझे डिस्टर्ब नहीं करें...(व्यवधान)...

THE VICE-CHAIRMAN (PROF. P. J. KURIEN): Don't make such comments. We are short of time. Please don't make such comments.

श्री प्रभात झा: मैं आप लोगों के भाषण के बीच में कभी नहीं बोलता हूँ। आप जवाब दीजिए।

यह कोई आश्चर्यजनक बात नहीं थी। बिहार में और उत्तर प्रदेश में जो हालत है, वह आपने देखी। आखिर प्रणब जी भी कम-से-कम मनुष्य हैं, क्या उन पर इसका असर नहीं पड़ेगा? आप किसी आदमी का खून निकाल लीजिए, उससे दौड़ने के लिए कहिए और फिर कहिए कि उसको फर्स्ट आना है, अब यह तो सम्भव है ही नहीं। हालत यह हो गई है कि मार भी खा रहे हैं और मारने वाला कह रहा है कि रोओ मत। अब यह तो कभी हुआ नहीं। भारतीय राजनीति के इतिहास में ऐसा उदासीन आम बजट, आज से पहले 80 बार बजट प्रस्तुत हुआ है, इस सदन ने कभी नहीं देखा। मैं जानता हूँ, मैं इसीलिए खड़ा हुआ हूँ, क्योंकि उस बजट

[श्री प्रभात झा]

में कही गई बातों को बोलना यहां पर मेरी ड्यूटी है और उसकी कमजोरियों को उजागर करना मेरा दायित्व है। इसलिए मैं यहां पर खड़ा हुआ हूं। देखिए, एक-दो राज्य हों, तब और बात है। आप राज्य देखिए - गुजरात, मध्य प्रदेश, उत्तर प्रदेश, बिहार, कर्णाटक, पश्चिमी बंगाल, तमिलनाडु, पंजाब, ओडिशा, छत्तीसगढ़, हिमाचल प्रदेश। अगर दावा करें कि महाराष्ट्र, तो कोएलिशन, अगर दावा करें जम्मू और कश्मीर, तो कोएलिशन। आखिर करें क्या आदमी! तीन साल में पूरी गजक लुट गई। जनता कांग्रेस की विदाई करे, उसे सब जगह से हराए और फिर अगर जनता या उम्मीद करे कि प्रणब दादा या कांग्रेस बहुत बच्चा बजट देगी, तो यह तो एकदम **contrast** है। यह सम्भव ही नहीं था। मैं जानता हूं कि प्रणब जी ने तो यहां पर लोक सभा में खड़े होकर बजट प्रस्तुत कर भी दिया, शायद उनकी जगह कोई और होता, जिसके पास प्रारम्भ से ही राजनीतिक अनुभव नहीं हो, जैसा प्रधान मंत्री जी के बारे में कहा जाता है, मैं नहीं समझता कि प्रणब मुखर्जी के अलावा कोई बजट प्रस्तुत कर सकता था। इसलिए मैं उन्हें बहुत बधाई देता हूं और कहता हूं कि वही एकमात्र कांग्रेस के नेता हैं, जिन्होंने इन विपरीत परिस्थितियों में, जब देश से कांग्रेस को भगाया जा रहा है, ऐसे में खड़े होकर कम-से-कम उन्होंने बजट तो प्रस्तुत किया। मैं उन्हें बहुत-बहुत धन्यवाद देता हूं।

उन्होंने अपने बजट के भाषण में कहा है कि इस बजट को बनाने में मैंने दो बड़े लोगों का सहयोग लिया है।...**(व्यवधान)**...उन्होंने कहा कि मैंने दो लोगों का सहयोग लिया है। जयराम जी, एक माननीय प्रधान मंत्री जी का...**(व्यवधान)**...जयराम जी, एक प्रधान मंत्री का और एक उन्होंने कहा, देखिए, सच सुनने की ताकत होनी चाहिए...**(व्यवधान)**...एक बार उन्होंने कहा कि बजट में दो लोगों का मार्गदर्शन मिला है, एक सोनिया जी का और दूसरा प्रधान मंत्री जी का। इस बजट में कितना अच्छा मार्गदर्शन लिया गया है और कितना अच्छा समर्थन मिला है, यह उनके भाषण में कहा गया। अब यहां पर प्रणब मुखर्जी जी सीधे-सीधे अप्रत्यक्ष रूप से देश की जनता को साफ-साफ बता देना चाहते हैं कि आम बजट की खामियों के लिए केवल वे नहीं, बल्कि उनके दोनों मार्गदर्शक भी जिम्मेदार हैं। उन्होंने यह बात क्यों कही? उन्होंने यह बात इसलिए कही कि यह बजट उदासीन है और इसके लिए मैं अकेले जिम्मेदार नहीं हूं। मैंने जिनका मार्गदर्शन प्राप्त किया है...**(व्यवधान)**...देखिए, मैं आपको **disturb** नहीं करता हूं। चेयरमैन साहब, आप जरा बताइए कि मैं तो इनको **disturb** नहीं करता। उन्होंने कहा कि मैंने दो से मार्गदर्शन लिया। अब जब आपने मार्गदर्शन लिया है, मैं कोई यहां अर्थशास्त्री नहीं हूं, लेकिन मैं आपके आंकड़ों से ही आपको जवाब दे रहा हूं। आपने कहा है, हम मोटे तौर पर मोटी बात जानते हैं, 2011-12 में हम पर कर्ज था 4.36 लाख करोड़, अब उसके बाद 2012-13 में यह हो गया 4.79 लाख करोड़ और इस कर्ज का सबसे काला पक्ष यह है कि हम प्रति रुपया 18 पैसे ब्याज देते हैं। कितना अच्छा मार्गदर्शन, कितना अच्छा समर्थन! बजट की पोल तो तब खुल जाती है, मैं आपके सामने एक आंकड़ा देता हूं, 2012-13 के अनुसार सरकार के प्रत्येक एक रुपया में 29 पैसे बाजार से उधार लिया जाता है। और मजेदार मामला यह है कि 1.00 रुपये में 18 पैसे तो ब्याज में दिए जाते हैं और अगर 29 पैसे उधार लिए जाएंगे, तो $0.29 + 0.18 = 0.47$ रुपया। पूरे के पूरे बजट के 1.00 रुपये में से आपके जो 47 पैसे हैं, वे चले जाएंगे बट्टे खाते में। अब 53 पैसे में काम चलाना है। देश को बजट की असलियत बतानी चाहिए थी। देश को गुमराह नहीं करना चाहिए था। आंकड़ों की बाजीगरी से जमीनी हकीकत को दूर नहीं किया जा सकता। ठीक है, आपने औपचारिकता का निर्वाह किया है।

2011-12 में कर्ज पर देश की निर्भरता 27 पैसे थी, जो 2012-13 में लगभग 30 पैसे

के करीब हो गई है। यह कैसा मार्गदर्शन है? आपने यह कैसा समर्थन किया है? मैं एक-एक चीज पर आऊंगा। स्वामीनाथन जी ने किसानों के बारे में जो बात कही है, मैं दावा नहीं करता हूँ लेकिन मैं वित्त मंत्री जी से एक बात कहना चाहता हूँ और कुछ पूछना चाहता हूँ। वित्त मंत्री जी ने अपने भाषण में कहा कि मेरे लिए कृषि क्षेत्र प्राथमिकता का क्षेत्र बना रहेगा, यह वाक्य किसानों के साथ सरासर * है। आंकड़े सच बोलते हैं और जब हम आंकड़ों की हकीकत में जाते हैं, तो 2011-12 में 17.123 करोड़ से बढ़ा कर कृषि क्षेत्र के परिव्यय पर 2012-13 में 20.208 करोड़ कर दिया गया है। आबंटन में इस वृद्धि का लाभ किसको मिलेगा? इसका लाभ कृषि उद्योग को मिलेगा, कृषि व्यवसायियों को मिलेगा। किसी भी हालत में किसान को इसका लाभ नहीं मिलना है।

केन्द्र सरकार ने इस वर्ष उर्वरक पर दी जाने वाली सब्सिडी में भी कटौती जारी रखी है। जाहिर है कि इससे कृषि उत्पादकता प्रभावित होगी और किसानों द्वारा आत्महत्या करने का सिलसिला बन्द नहीं होगा, बल्कि जयादा ही होगा। मध्य प्रदेश में हमारी सरकार है। मैं आपको बताना चाहता हूँ, इसी सदन में कृषि मंत्री, शरद पवार जी ने शिवराज सिंह चौहान जी की प्रशंसा करते हुए कहा था कि किसानों को कैसे आप 100 रुपये बोनस देते हैं! मैं सदन को बताना चाहता हूँ, प्रति किंटल गेहूँ पर मध्य प्रदेश सरकार 100 रुपये बोनस देती है, यह है किसानों के प्रति हमदर्दी...(व्यवधान) जी हाँ, समर्थन मूल्य के अलावा। केन्द्र ने समर्थन मूल्य 1285 रुपये घोषित किया है और हम वहाँ पर 1385 रुपये दे रहे हैं। यह है किसानों के साथ हमदर्दी। इतना ही नहीं, मैं चुनौती देता हूँ, यदि आप में दम है तो आप भी ऐसा करके दीजिए, आप किसानों को 100 रुपये प्रति किंटल अतिरिक्त दीजिए, तब समझेंगे कि आपमें किसानों के प्रति हमदर्दी है।

इसके आगे आइए। कौन सा ऐसा राज्य है जो किसानों को 1.00 रुपया ब्याज पर कर्ज देता है? उस राज्य का नाम है भाजपा शासित मध्य प्रदेश राज्य और वहाँ के मुख्य मंत्री का नाम है शिवराज सिंह चौहान। मैं पूछना चाहता हूँ, आप 3% कर दीजिए, कहां गए किसानों से किए गए आपके वे खोखले दावे? विदर्भ का नाम बदल कर रख दिया गया है - आत्महत्या प्रदेश। कैसा राज्य संभालते हैं आप? आप हमें गुमराह करते हैं। हो सकता है, दुनिया का यूनिवर्सल ट्रुथ होता हो - दो दूनी चार, लेकिन आपकी सत्ता की लाठी के आगे डर के मारे लोग बोल देते होंगे - दो दूनी पांच। लेकिन सत्य यही है कि दो दूनी चार ही होता है और इस सच्चाई को आप कभी समझ नहीं सकते।

अब और आगे आइए। क्या इस सच्चाई को प्रणब जी नहीं समझते हैं? मैं केन्द्र से मांग करता हूँ कि यदि आप किसानों के असली हितैषी हैं, तो आइए, किसानों को प्रति किंटल पर 100 रुपये बोनस दीजिए, इसके अलावा घोषणा कीजिए कि हम 1 रुपया के ब्याज पर कर्जा देंगे। देश चिन्तित है। देश के 27 फीसदी किसानों ने खेती करना बंद कर दिया है। 40 फीसदी किसान यह कह रहे हैं कि हमारे पास कोई आल्टरनेट व्यवस्था नहीं है। अगर देश के 27 फीसदी और 40 फीसदी किसान, 57 फीसदी किसान इस देश में किसानी छोड़ देंगे, तो देश का क्या हाल होगा? अन्नदाताओं की यह स्थिति है, आपको इसे समझने की चिन्ता करनी चाहिए और आपको किसानों की भावना समझनी चाहिए।

1997 से लेकर 2006 तक जिस देश में 2 लाख किसानों ने आत्महत्या की हो, अगर उन किसानों पर यू.पी.ए. सरकार आम बजट में रहमोकरम नहीं करती है, तो वह किसानों के साथ अन्याय करती है।

[श्री प्रभात झा]

अब हम आते हैं देश की उस आबादी पर जिसके संसाधन पर देश गर्व करता है, उसका नाम है - युवा। विकास के लिए युवा सबसे बड़ा संसाधन है। आने वाले वर्षों में भारत सबसे बड़ा युवाओं का देश होगा। यदि आंकड़ों को देखें तो 2016 में देश की लगभग आधी आबादी युवाओं की होगी। हम जानते हैं कि इस विशाल युवा समुदाय को यदि हमने समन्वित नहीं किया, इसका सही उपयोग नहीं किया और अगर यह गलत रास्ते पर चली गई, विनाश की ओर चली गई, तो यह शक्ति अपने आप में उपलब्धि होने के बजाए इससे देश को बहुत बड़ा खतरा होगा। इसलिए, मैं बजट में आंखें गड़ा-गड़ा कर देख रहा था कि युवाओं के लिए क्या है? 2016 में देश की आधी आबादी बनने वाले उन युवाओं के लिए इसमें क्या दिया गया है, तो युवाओं के प्रति उदासीनता का भाव इस बजट में है। 2011-12 में 311.39 करोड़ रुपए दिए गए, लेकिन 2012-13 में क्या दिया गया? देश की आधी आबादी युवाओं की होने वाली है, लेकिन आपने इसे बढ़ाकर कितना किया, 430.02 करोड़ रुपए। आपने यह जो ऊंट के मुंह में जीरा डालने का काम किया है, उससे यह सम्भव नहीं है और मैं फिर से यह कहता हूँ कि यह भटकते हुए नौजवानों को सम्भालने का काम नहीं है। उनको हम गलत रास्तों पर जाने के लिए बाध्य करते हैं, ऐसा नहीं होना चाहिए। आज उनकी जरूरत की जो चीजे हैं, जिसका उपयोग आज का युवा करता है, जैसे - मोबाइल पर बात करता है, रेस्टोरेंट में जाता है, ब्रांडेड कपड़े पहनता है, फिल्म्स देखना चाहता है, कोचिंग में पढ़ने जाता है, गिफ्ट देता है, आदि ये सभी चीजें जो युवाओं से जुड़ी हुई चीजें हैं, वे सारी-की-सारी महंगी कर दी गई हैं। यह आपका कैसा बजट है? क्या यह युवाओं को आकर्षित करता है या उसे बाध्य करता है कुछ और करने के लिए? देश के युवा, जिन पर देश का भविष्य निर्भर होता है, आने वाली पीढ़ी जो कि युवा है, वे सारे लोग आपके बारे में क्या कहते हैं? इस पीढ़ी की चिन्ता यदि आप नहीं करेंगे तो उनका ही जीवन अंधकारमय नहीं है, आधी आबादी युवाओं की है, तो इस देश का भविष्य भी अंधकारमय होगा और अगर देश का भविष्य अंधकारमय होगा तो हम और आप क्या करेंगे, इसका अंदाजा लगा सकते हैं।

सर, किसान पर बात हो गई और युवा पर भी बात हो गई...(व्यवधान)...

THE VICE-CHAIRMAN (PROF. P. J. KURIEN): Please conclude. There are eight speakers.

श्री प्रभात झा: सर, तब मैं आगे नहीं बोलूंगा।...(व्यवधान)....हमारी पार्टी का मेरे पास टाइम है।...(व्यवधान)...

THE VICE-CHAIRMAN (PROF. P. J. KURIEN): No. That is not the point. Your party has given eight names. ...*(Interruptions)*...

श्रीमती माया सिंह: सर, इनको थोड़ा समय दे दीजिए।...(व्यवधान)...

THE VICE-CHAIRMAN (PROF. P. J. KURIEN): You should either reduce the names or you should agree that the other people will be given less time.

श्रीमती माया सिंह: सर, लोगों के 10-10 मिनट्स बाकी हैं।...(व्यवधान)...

उपसभाध्यक्ष (प्रो. पी.जे. कुरियन): 10-10 मिनट्स का टाइम नहीं मिलेगा, 8-8 मिनट्स का टाइम ही मिलेगा। मैं क्या करूँ?...*(व्यवधान)*...ठीक है, दो मिनट।...(व्यवधान)...

श्री प्रभात झा: नहीं, सर। दो मिनट नहीं।...(व्यवधान)....मैं पार्टी के हिसाब से...(व्यवधान)...

उपसभाध्यक्ष (प्रो. पी.जे. कुरियन): आप क्या कहना चाहते हैं?

श्री प्रभात झा: मैं 25 मिनट्स बोलूंगा, यह तय करके आया हूँ।...*(व्यवधान)*...

उपसभाध्यक्ष (प्रो. पी.जे. कुरियन): नहीं, नहीं।...*(व्यवधान)*...No. That is not possible.

श्री प्रभात झा: तब मैं नहीं बोलूंगा, सारी।...*(व्यवधान)*...ठीक है, सर।...*(व्यवधान)*...

THE VICE-CHAIRMAN (PROF. P. J. KURIEN): Why do you say like that?

श्री प्रभात झा: सारी सर। मुझे बोलना ही नहीं है। यह जरूरी थोड़े ही है?

THE VICE-CHAIRMAN (PROF. P. J. KURIEN): How can you say that?

श्रीमती माया सिंह: सर, अभी आप उनको बोलने दीजिए।...*(व्यवधान)*...

उपसभाध्यक्ष: आप बोलिए, but I have to decide how much is the time. You can't decide that.

SHRI PRABHAT JHA : Now you don't decide, Sir, My party will decide.

THE VICE-CHAIRMAN (PROF. P. J. KURIEN): No, You understand that your party has given eight names. The total time is 67 minutes. How much will you get?

श्री प्रभात झा: सर, हो गया।...*(व्यवधान)*...मैंने फिनिश कर दिया है, सर।...*(व्यवधान)*...मैंने समाप्त कर दिया है, सर, कोई दिक्कत नहीं है।

THE VICE-CHAIRMAN (PROF. P. J. KURIEN): No. You finish. You take three more minutes.

श्री प्रभात झा: मैं यह जानता हूँ कि यहां बोलने से कुछ होना नहीं है।...*(व्यवधान)*...

THE VICE-CHAIRMAN (PROF. P. J. KURIEN): You take two or three minutes more.

SHRI PRABHAT JHA : No, not at all, Sir. Sorry.

श्रीमती माया सिंह: सर, आप उनको बोलने दीजिए।

THE VICE-CHAIRMAN (PROF. P. J. KURIEN): Okay, आप बोलिए, but for five minutes.

SHRI PRABHAT JHA : Please. I request you, Sir.

सर, अभी मैंने किसानों की बात की और उसके बाद युवाओं की बात की। देश की आधी आबादी महिलाओं की है, नारी-शक्ति की है। मैं अब इस बात पर आता हूँ। जब मैंने पूरे बजट को टटोला कि देखूँ इसके बारे में कहां लिखा है? मैंने पिछले बजट को भी देखा कि उस भाषण में भी मैं देख लूँ कि कुछ होगा। इसी वर्ष हमने 101वां राष्ट्रीय महिला दिवस मनाया है। उसमें राष्ट्रपति महोदया ने कहा था कि हमारे देश में महिलाओं के विरुद्ध भेदभाव जारी है। महामहिम राष्ट्रपति महोदया ने इस वर्ष गणतंत्र दिवस की पूर्व संध्या पर राष्ट्र के नाम सम्बोधन में कहा था कि "महिलाओं के विकास का एक महत्वपूर्ण पहलू उनकी आर्थिक तथा सामाजिक सुरक्षा है। हमारे समाज में व्याप्त इन सामाजिक पूर्वाग्रहों को समाप्त करना जरूरी है, जिनके कारण लैंगिक भेदभाव होना शुरू हुआ है।" यू.पी.ए. सरकार की नीतियों और घोषणाओं में पूरी तरह से लैंगिक भेदभाव हर जगह देखा गया है। सभी मंत्रालयों में जेंडर आवंटन के 30 प्रतिशत लक्ष्य की प्राप्ति होनी चाहिए थी, लेकिन क्या हुआ है? 11वीं पंचवर्षीय योजना के अनुसार 'स्वयंसिद्ध' नामक कार्यक्रम देश में पूरी तरह से बंद है, आज वह कहीं नहीं चल रहा है। 2012-13 के बजट में तो उसका कहीं नाम ही नहीं है। इससे बड़ा * क्या

*Expunged as ordered by the Chair

[श्री प्रभात झा]

होगा? इस बजट में महिलाओं को आयकर में छूट की बात या किसी भी प्रकार का विशेष लाभ नहीं दिया गया है।

सर, अब आगे मैं गरीबों की बात करता हूँ। 2012-13 के आम बजट में गरीबों की घोर उपेक्षा की गई है। केन्द्र की यू.पी.ए. सरकार का गरीब और कमजोर विरोधी चेहरा 2012-13 के इस बजट में साफ दिखने लगा है। अब देखिए कि भविष्य निधि पर ब्याज दर में कटौती कर उनके साथ घोर अन्याय किया गया है। इसे 2010-11 के 9.5 प्रतिशत से घटाकर 2011-12 में 8.5 प्रतिशत कर दिया गया था। यह किसकी सरकार है? यह न महिला की, न युवा की, न किसान की और न इस देश की आधी आबादी की सरकार है। भविष्य निधि पर ब्याज में कटौती का सीधा असर असंगठित क्षेत्र के कामगारों पर पड़ता है। इस देश के असंगठित क्षेत्र में कामगारों की संख्या 48 करोड़ है। आपका यह बजट 48 करोड़ लोगों के ऊपर एक साथ भार डालता है। हम जानते हैं कि भारत में कांग्रेसीत यू.पी.ए. सरकार गरीबों का जितना * उड़ाती है, उतना आज तक किसी ने नहीं उड़ाया होगा।

महोदय, सुप्रीम कोर्ट में किसने प्रस्तुत किया? अभी योजना आयोग ने प्रस्तुत किया है। मैंने तीन चेक्स बनवाए थे, एक चेक प्रधान मंत्री जी के नाम, एक चेक चिदम्बरम जी के नाम और एक प्रणब मुखर्जी जी के नाम। मैंने उनको वहां से भेजा था कि आप कृपया इससे एक दिन का खर्चा चला लीजिए। आप गरीबी नहीं हटा सकते हैं, तो आपको गरीबों का * उड़ाने का अधिकार किसने दिया? आप गरीबों का इस तरह से * उड़ाएंगे? 1971 में इंदिरा जी ने कहा था "गरीबी हटाओ", क्या आपको उनका भी ध्यान नहीं है? अभी 5 करोड़ लोगों का नाम कैसे कम हुआ है? आप उस आधार को पढ़िए, जिसके आधार पर बी.पी.एल. के नीचे रहने वाले लोगों का नाम दर्ज हो रहा है। अगर आपके घर में छोटा सा fan है, तो आप गरीब नहीं हैं। अगर आपने शैचालय में मिट्टी के ऊपर pot लगा दिया है, तो आप गरीब नहीं हैं। अगर आपका बेटा प्राइवेट स्कूल में जाता है, तो आप गरीब नहीं हैं। आपने इसको * बना दिया है। यह एक साजिश है, इसलिए इस आर्थिक सर्वेक्षण की जांच होनी चाहिए।

महोदय, इन्होंने किस आधार पर कहा है कि आठ फीसदी गरीबी कम हुई है? आठ फीसदी कोई गरीबी कम नहीं हुई है, अगर आंकड़ों को उजागर किया जाए, तो आठ फीसदी गरीबी बढ़ी है। यह सरासर सदन को * दिया गया है। मैं जानता हूँ कि मेरे प्रदेश में 72 लाख लोग बी.पी.एल. के नीचे हैं, लेकिन सरकार सिर्फ 42 लाख लोगों को कोटा देती है। जिसके लिए वे लोग सवाल करते हैं, लेकिन यहां एक साजिश की जा रही है और उनके नाम काटे जा रहे हैं। पूछने पर कहा यह जा रहा है कि आपके स्टेट के पटवारी हैं, आपके स्टेट के तहसीलदार हैं, ऐसा इसलिए कह रहे हैं ताकि यह लगे कि मध्य प्रदेश की भाजपा सरकार आपके नाम काट रही है, लेकिन हमने भी तय किया कि गरीबों की आवाज बन कर हम उठेंगे, गरीबों की लड़ाई लड़ेंगे और इस * से गरीबों को वाकिफ करेंगे। हमने उनके आंकड़ों को बतलाया है। आपने क्या किया है?

अभी महंगाई के बारे में बहुत सारी बातें हैं। आपने रोटी महंगी की है, कपड़ा महंगा किया है, मकान महंगा किया है, दवा महंगी की है, खाद महंगी की है, लोगों का घूमना महंगा कर दिया है, कर्ज महंगा कर दिया है और उसके बाद आप कहते हैं कि यह आम जनता का बजट है! हमने भी मध्य प्रदेश में आम जनता का बजट पेश किया है। एन.के. सिंह साहब, हमने कहा कि राय दीजिए और बजट लीजिए। हमने पूरे प्रदेश में जगह-जगह पर

boxes रखवाए और जनता से कहा कि राय दीजिए और अपना बजट लीजिए। आपने किसकी राय ली, किससे राय ली? क्या आपने कोई राय ली? आप तो चर्चा तक नहीं करते। दुर्भाग्य से भारतीय राजनीति की प्रकृति इस तरह बदल रही है कि विरोधियों को अपना घोर दुश्मन समझ कर जिस तरह से उपेक्षा की जा रही है, यह लोकतंत्र के लिए बहुत खतरे की बात है। विरोधियों की बात को सुनना चाहिए। विरोधी भी कभी-कभी आपको सही बात बताते हैं। मैंने पत्रकारिता के जमाने में बहुत बड़े-बड़े दौर देखे हैं। मैंने अटल जी को विपक्ष में बैठे हुए देखा है और नरसिम्हा राव जी तथा इंदिरा जी को सत्ता पक्ष में बैठे हुए देखा है। उस समय जब कोई बात विपक्ष रखता था, तो उसका बारीकी से अध्ययन किया जाता था। उस समय * नहीं होता था, लेकिन आज मैं मजे से बोल रहा हूँ, तो मेरी कोई दुश्मनी थोड़े ही है, यदि मैं देश की परिस्थिति को सच्चाई के साथ यहां रखने का काम नहीं करूंगा, तो यह कौन करेगा?

अस्पताल की बात आई, लोग चले गए हैं, एक लाख आबादी के अस्पतालों में सिर्फ 90 बेड्स हैं, एक लाख आबादी पर 60 डॉक्टर्स हैं, कायदे से एक लाख आबादी पर 140 डॉक्टर्स होने चाहिए, लेकिन सिर्फ इतना ही नहीं है, इसके लिए सरकारी खर्च के सकल घरेलू उत्पाद यानी जी.डी.पी. का मात्र एक फीसदी रखा गया है। 2004 के भाषण में जो साझा पत्र जारी हुआ था, उसमें प्रधान मंत्री जी ने स्वयं कहा था कि मैं इसको जी.डी.पी. का 2 से 3 फीसदी बढ़ा दूंगा। 2004 कहाँ और 2012 कहाँ, यह किसके साथ * हो रहा है? सरकारी अस्पताल में कौन जाता है? सरकारी अस्पताल में गरीब लोग जाते हैं, बी.पी.एल. कार्ड वाले जाते हैं। उनका * उड़ाने का अधिकार आपको किसने दिया है? इसको आप कब करेंगे? यह हम जानना चाहते हैं। कपिल सिब्बल जी कितना हांकते रहते हैं, ये आंकड़े आपके हैं, मैं कोई घर से नहीं लाया हूँ।

महोदय, देश की शिक्षा की हालत पर नजर डालते हैं, तो मन कचौट जाता है और लगता है कि ज्यादाती हो रही है। अब देखिए, पूरे नए IIT खोले गए, नए IIM खोले गए, स्थानीय तौर पर NIT खोले गए, लेकिन आज किस अभाव से जूझ रहे हैं? मानव संसाधन विकास मंत्रालय को इस बार उच्च शिक्षा में 30 हजार करोड़ रुपये चाहिए थे। आपने उनको क्या दिया? आपने उनको 15,458 करोड़ रुपये दिए। यह उनकी हालत है! बच्चों की मुफ्त और अनिवार्य शिक्षा का अधिकार कानून के मदेनजर पिछली बार सर्व शिक्षा अभियान के बजट में 40 प्रतिशत का इजाफा हुआ था, लेकिन इस बार इसमें सिर्फ 21.5 प्रतिशत की वृद्धि की गयी है, यह किसका * है?

अब आप एक चौंकाने वाला आंकड़ा देखिए। सरकार ने पिछले बजट में 6000 मॉडल स्कूलों को खोलने की बात कही थी और कहा था कि उस पर हम 1200 करोड़ रुपये खर्च करेंगे, लेकिन स्थिति क्या है? वर्ष 2008 में जो स्कूल बनने शुरू हुए थे, उनकी स्थिति यह है कि 6000 में से सिर्फ 438 स्कूल्स ही बने हैं। पी.पी.पी. मॉडल में खुलने वाले स्कूलों की संख्या 2500 थी, लेकिन मुझे कहते हुए दुःख हो रहा है कि उसकी तो कोई योजना और कोई तंत्र ही नहीं बना। यह कैसा * है? यह किसको दे रहे हैं *? इस देश को * देने वालो, जनता तुम्हें बार-बार बताएगी। उच्च तकनीकी आधार पर आइए, तो आई.आई.टी.जी की हालत ऐसी है...(व्यवधान)...मैं यह कहना चाहूंगा कि अनुसूचित जाति, अनुसूचित जनजाति... लगातार इस तरह की बात की जा रही है।

THE VICE-CHAIRMAN (PROF. P. J. KURIEN): Now Please conclude. It is 23 minutes now. ...(Interruptions)...Please. (Interruptions)

*Expunged as ordered by the Chair

श्री प्रभात झा: सर, मैं तीन-चार बातें कह कर अपनी बात खत्म कर रहा हूँ।

उपसभाध्यक्ष (प्रो. पी.जे. कुरियन): नहीं, नहीं। 23 मिनट हो गये।

श्री प्रभात झा: वित्त मंत्री जी ने...(व्यवधान)...क्यों डिस्टर्ब कर रहे हैं? सच सुनने की ताकत रखिए।...(व्यवधान)...

उपसभाध्यक्ष (प्रो. पी.जे. कुरियन): आप बोलिए। Don't listen to them.

श्री प्रभात झा: वे हल्ला करें और मैं बोलता रहूँ?

उपसभाध्यक्ष (प्रो. पी.जे. कुरियन): कोई हल्ला नहीं कर रहा, आप बोलिए।

श्री प्रभात झा: वित्त मंत्री जी ने जो वादा किया था, उन्होंने किस तरह से पांच बातों पर वादाखिलाफी की है, उसका मैं आपको उदाहरण दे रहा हूँ। उन्होंने पिछले बजट भाषण में कहा था कि हम 9 फीसदी विकास दर हासिल करेंगे। कहा गया उनका दावा? विकास दर सिर्फ 6.9 फीसदी! हम जानना चाहते हैं कि वह कौन-सी बात थी? हम किसी घोटाले की चर्चा नहीं कर रहे हैं, हम अपना समय बर्बाद नहीं करेंगे।

वित्त मंत्री जी ने कहा था कि हम विनिवेश से 40 हजार करोड़ रुपये जुटाएंगे, जबकि आपने सिर्फ 14 हजार करोड़ रुपये जुटाए। आप किस मुंह से इस सदन को जवाब देंगे, यह हम जानना चाहते हैं। आपने कहा था कि सरकारी खर्च 3.4 फीसदी तक सीमित करेंगे, लेकिन अप्रैल से दिसम्बर महीने के बीच ही कुल सरकारी खर्च बढ़ कर 13.9 फीसदी तक पहुँच गया। वित्त मंत्री जी, हम जानना चाहते हैं कि यह आपका कैसा बजट है?

THE VICE-CHAIRMAN (PROF. P. J. KURIEN): Please conclude.

श्री प्रभात झा: वित्त मंत्री जी ने कहा था कि सब्सिडी बिल घटा कर 12 फीसदी तक लाएंगे, लेकिन सब्सिडी की रकम अनियंत्रित होकर 2500 अरब रुपये पहुँचने के आसार हैं, जो कि अनुमान से 1000 अरब रुपये जयादा है। माननीय वित्त मंत्री जी, सदन इसके बारे में जानना चाहता है। वित्त मंत्री जी ने कहा था कि उधारी पांच फीसदी तक कम कर देंगे, लेकिन बड़े खर्च को पूरा करने में कुल उधारी 4.7 लाख करोड़ तक पहुँच गयी।...(व्यवधान)...

THE VICE-CHAIRMAN (PROF. P. J. KURIEN): Please conclude.

श्री प्रभात झा: सर, मैं अब बस चार लाइंस सुनाऊंगा।...(व्यवधान)...

THE VICE-CHAIRMAN (PROF. P. J. KURIEN): No, no. This is the time you had demanded. Please take your seat now. ...(Interruptions)... No, no. This is not fair. ...(Interruptions)... This is unfair ...(Interruptions)...

श्री प्रभात झा: सर मैं केवल चार लाइंस सुनाना चाहता हूँ।

उपसभाध्यक्ष (प्रो. पी.जे. कुरियन): अच्छा, केवल चार लाइंस, फिर ठीक है।

श्री प्रभात झा: सर, ये चार लाइन्स हैं:

सत्ता का यह राजमुकुट, कब किसकी रही बपौती,
लोकतंत्र में जनादेश है सबसे बड़ी चुनौती,
इन चुनौतियों के अवसर पर सुनो समय की भाषा को,
कथनी और करनी से पूरा करो राष्ट्र की आशा को।

नहीं तो, जनादेश जो देती है, वह जनादेश छीन भी लेती है और छीनने का वक्त आ गया है। जय हिन्द, जय भारत।

THE VICE-CHAIRMAN (PROF. P. J. KURIEN): Thank you very much. Now, Shrimati Prabha Thakur.

डा. प्रभा ठाकुर (राजस्थान): धन्यवाद उपसभाध्यक्ष जी। मैं यहां पर भारत सरकार के अनुभवी और अर्थविद् वित्त मंत्री, प्रणब दादा द्वारा प्रस्तुत किये गये बजट पर बोलने के लिए खड़ी हुई हूं। आज के दुर्गम हालात में, जब कि देश में ही नहीं बल्कि पूरी दुनिया में एक वैश्विक आर्थिक मंदी का दौर है, महंगाई का दौर है, इस दौर में बड़ी परेशानी और संकट की स्थिति में उन्होंने एक संतुलित बजट प्रस्तुत किया है। ऐसे हालात में जब कि अपने घर का बजट बनाना भी बड़ा मुश्किल होता है, उन्होंने पूरे देश का बजट बनाया, उसके लिए मैं उन्हें बधाई देती हूं।

महोदय, उन्होंने एक ऐसा संतुलित बजट दिया है, जिसमें कमजोरों, गरीबों, गांव के विकास, समाज के कमजोर वर्गों, एस.सी.ज, एस.टी.ज, हमारे जो पिछड़े क्षेत्र हैं और हमारी जो बहनें हैं, उन सब का उन्होंने पूरा ख्याल रखा है। शहरी विकास की तरह ही गांवों का भी विकास हो, उन दोनों में दूरी न हो, उनमें कोई भेदभाव न हो, इसका उन्होंने विशेष लक्ष्य रखा है। इसके लिए मैं उनको बधाई देती हूं। महोदय, मुझसे पहले बी.जे.पी. के माननीय सदस्य श्री प्रभात झा बोल रहे थे। मैंने उनको बड़े ध्यान से सुना। उन्होंने पूरे बजट को कमियों से भरपूर बताया तथा इसको उदासीन बजट बताया। उनकी पूरी बजट स्पीच के दौरान मैं यह सोचती रही कि कहीं तो वे किसी बात के लिए तारीफ करेंगे। कम से कम ब्लैक मनी पर यह सरकार श्वेत पत्र ला रही है। यह सरकार, एन.डी.ए. सरकार नहीं लाई, खाली बातें ही करती रही, आपकी कथनी और करनी में अंतर है। आप बातें करते रहे युवाओं को रोजगार देने की। कितने करोड़ युवाओं को रोजगार देंगे, सिर्फ कागज पर ही रह गए रोजगार। जब पहली यू.पी.ए. की हमारी सरकार आई, नरेगा के अन्तर्गत गांवों में रोजगार दिया गया। उसकी कोई तारीफ नहीं। आज अस्पताल के क्षेत्र में बात कर रहे थे कि कितनी आबादी पर कितने अस्पताल हैं। जरा एन.डी.ए. सरकार के समय के भी आंकड़े बतला देते तो एक तुलनात्मक अध्ययन सामने आ जाता कि कब कितने अस्पताल आपने बनवाए थे।

आप मध्य प्रदेश से आते हैं, बड़ी खुशी की बात है कि मध्य प्रदेश में बहुत खुशहाली है। अगर वहां के बाबू के घर छापा पड़ता है तो दस करोड़ मिलते हैं। पटवारी के घर छापा पड़ता है तो वहां करोड़ों के जेवरात मिलते हैं। आपके मध्य प्रदेश में यह समृद्धि और खुशहाली जो बढ़ रही है इस बी.जे.पी. सरकार में, उसके लिए मैं आपको बधाई देती हूं। आपको शायद याद होगा बहुत वर्षों तक यहां मध्य प्रदेश में भी तथा अन्य प्रदेशों में भी कांग्रेस की सरकार रही। शायद आपने भी वह जमाना देखा होगा, मैंने भी देखा है बचपन में। हम सब लोग गांवों से आए हैं कहीं न कहीं से। हमारी जड़ें गांवों में हैं। मैं तब देखती थी कि गांव का जो किसान था, जो मजदूर था उसकी स्थिति यह थी कि उसके पैरों में जूता सलामत नहीं होता था। फटे हुए जूते, फटे हुए कपड़े, मैली कुचैली पगड़ी, वह भी जगह-जगह से फटी हुई होती थी। यह स्थिति थी हमारे गांव के भाई बहनों की। आज जब से देश आजाद हुआ और उसके बाद कांग्रेस की सरकार बनी तो एक बदलाव आया पूरे देश में। किसानों को जमीन का मालिक बनाया तो कांग्रेस ने बनाया। मुझे यह कहते हुए गर्व है कि चाहे वह इंदिरा जी का शासन रहा, चाहे वह पंडित नेहरू जी का, उन दिनों यह झगड़े, दंगे फसाद का वातावरण नहीं था, खुशहाली का वातावरण था। इंदिरा जी हरित-क्रांति लाई तथा गरीबी हटाओ का नारा दिया। उसी लाइन पर आज भी कांग्रेस चल रही है जो महात्मा गांधी की विचारधारा थी कि कमजोरों को, गरीबों को समाज के जो पिछड़े वर्ग हैं, उनको पहले ऊपर उठाना है, उनको आगे बढ़ाना है। उस विचारधारा को लेकर आज यू.पी.ए. अध्यक्ष सोनिया गांधी की भी

[डा. प्रभा ठाकुर]

वही विचारधारा है, वही राजीव जी की भी विचारधारा थी, जिसके तहत उन्होंने पंचायत राज को मजबूत करने का काम किया। इसकी शुरुआत करके पंचायत राज को मजबूत किया है, तो इसी यू.पी.ए. सरकार में उनको अधिकार दिए गए हैं। हमारी बहनों को पंचायतों में, नगर निगमों, लोकल बॉडीज में आरक्षण दिया है, जबकि आप कह रहे थे कि इन्होंने महिलाओं के लिए क्या किया। तो वह भी कांग्रेस सरकार में राजीव जी की ही देन है, एन.डी.ए. सरकार में ऐसा कमाल नहीं हुआ था। आज भी राज्य सभा में अगर महिला आरक्षण विधेयक पारित हुआ तो इसके पीछे सोनिया जी की संकल्पना थी...(व्यवधान)

उपसभाध्यक्ष (प्रो. पी.जे. कुरियन): प्लीज, प्लीज!...(व्यवधान) आप बैठिए!...(व्यवधान)

डा. प्रभा ठाकुर: अब, आप मुझे बोलने दीजिए!...(व्यवधान) सुनिए!...(व्यवधान)

हां-हां, किया है सैल्फ हैल्प ग्रुप्स में। महिलाओं को प्रोत्साहन दिया है। जो सैल्फ हैल्प ग्रुप्स महिलाओं के हैं, जो समय पर अपना ऋण चुका देंगे, उनके ब्याज दर में तीन फीसदी कटौती, यही किसानों को रियायत दी गई है। तो यह सब बातें आपको शायद ध्यान में नहीं आ रही हैं। महोदय, एक व्यक्ति था जिसकी हर चीज में आलोचना करने की आदत थी, चाहे कोई भी बात हो, किसी में भी तारीफ नहीं करता था। उस व्यक्ति से एक विद्वान व्यक्ति ने कहा भाई, आप कहां तक पढ़े हो, हर चीज में कमियां ढूंढ लेते हो। वह व्यक्ति बोला कि हम इतना ही पढ़े हैं कि दूसरों की कमियां ढूंढ लेते हैं। वह बोले कि, भाई कभी अपने गिरेबान में भी झांक लिया करो। तो वह बोले कि नहीं हमारा चश्मा दूसरा चढ़ा हुआ है, उससे हमें सिर्फ दूर की आग जलती हुई दिखती है, पैरों तले जलती हुई आग नहीं दिखायी देती।

श्रीमती माया सिंह: यह उदाहरण क्या आप के लिए है?

डा. प्रभा ठाकुर: अब यह तो समझने वाले समझ गए...

THE VICE-CHAIRMAN (PROF. P.J. KURIEN): Prabhaji, address the Chair.

श्रीमती माया सिंह: प्रभा जी, भंवरी देवी को न्याय क्यों नहीं मिला, यह भी बता दीजिए?

डा. प्रभा ठाकुर: भंवरी देवी के मामले में सी.बी.आई. की जांच हुई है, पूरी कार्यवाही हुई है। अब भंवरी देवी का मामला भी आप बजट में ला रहे हैं!...(व्यवधान)...महोदय, उस बारे में वित्त मंत्री जी क्या करें? अब आप गुजरात और मध्य प्रदेश का हाल भी साथ-के-साथ बता दीजिए? गुजरात में क्या कांड हुआ, वह भी बता दीजिए?

उपसभाध्यक्ष जी, हमारे विपक्ष के लोग आरोप लगाते हैं और केन्द्रीय योजनाओं का क्रेडिट भी खुद लेते हैं और उन का नाम भी अपने हिसाब से बदल देते हैं। मैं सरकार से कहना चाहूंगी कि इस पर पाबंदी हो। राज्य सरकार श्वेत-पत्र जारी कर के वाक्यी जनता को बताए कि केन्द्र सरकार से कौनसी मद में कितना पैसा मिला ताकि जनता को पता लगे कि उससे उन को कितना फायदा हुआ, कितना नहीं हुआ और कितना बिचौलिए खा गए? महोदय, केन्द्र सरकार तो बिना भेदभाव के हर मद में धन देती है, चाहे वह महात्मा गांधी नरेगा योजना हो, मिड डे मील योजना हो, इंदिरा आवास योजना हो, सर्व-शिक्षा अभियान योजना हो, राजीव गांधी पेयजल योजना हो, जवाहर लाल शहरी नवीनीकरण योजना हो - सब के तहत हजारों करोड़ रुपयों का आवंटन हर राज्य सरकार को किया जा रहा है।

श्री प्रभात झा: यह पैसा कहां से आता है?...(व्यवधान)...

डा. प्रभा ठाकुर: सर, ये लोग हमेशा आरोप लगाते हैं कि पेट्रोलियम पदार्थों की कीमतें

बढ़ गयीं। मैं कहना चाहती हूँ कि कभी ये अपनी राज्य सरकार से भी कहें कि वह "वैट" की दर कम करे। उनकी अपनी राज्य सरकार क्या करती है? अभी राजस्थान में मुख्य मंत्री जी ने बजट प्रस्तुत किया है। उन्होंने उस में पेट्रोलियम पदार्थों पर वैट की दर 2 प्रतिशत कम की है। उन्होंने इस तरह कई प्रतिशत की कमी है, लेकिन सभी राज्य सरकारें अपना दायित्व नहीं निभातीं। अरे भाई, क्या वहां चुनी हुई सरकार नहीं हैं? क्या वहां का कोई बजट नहीं है? क्या उनके पास **revenue** नहीं है? क्या उनका कोई प्रशासन नहीं है, पुलिस नहीं है? वे हर बात के लिए आरोप केन्द्र सरकार के सिर पर मढ़ना चाहते हैं, लेकिन आतंकवाद और नक्सलवाद को रोकने के लिए अगर केन्द्र सरकार कोई नीति बनाती है, अगर एन.सी.टी.सी. जैसी कोई व्यवस्था कायम करना चाहती है, तो उसके विराध में खड़े हो जाते हैं और कहते हैं कि यह राज्य का मसला है, लेकिन जब राज्य में आतंकवाद व नक्सलवाद के चलते मासूम लोग मारे जाते हैं, तो केन्द्र सरकार पर आरोप लगाते हैं। जब केन्द्र सरकार इस के लिए कोई कारगर व्यवस्था कायम करना चाहती है तो आप उसे केन्द्र की दखलंदाजी कहते हैं। महोदय, आतंकवाद और नक्सलवाद को रोकने के लिए जो करीब 200 पिछड़े जिले हैं, जोकि आदिवासी बहुल क्षेत्र हैं, उनके लिए भी हमारे वित्त मंत्री जी ने इस बजट में विशेष प्रावधान किया है। महोदय, लेकिन वहां तो चश्मा ही वह चढ़ा हुआ है जिससे हर चीज उन्हें नकारात्मक ही दिखायी देती है।

महोदय, ये लोग हर बात के लिए केन्द्र सरकार को जिम्मेदार मानते हैं। राज्य सरकार इन्हें इतनी बड़ी धनराशि देती है, लेकिन कभी तारीफ में एक शब्द नहीं कहते हैं, प्रशंसा का कोई शब्द नहीं कहते हैं। केन्द्र सरकार ने बहुत सी योजनाएं बनायीं, बहुत से कार्य किए हैं। अरे भाई ठीक है, विपक्ष में बैठकर लोग आलोचना करते हैं, अगर आलोचना की बात है तो आप आलोचना भी करिए, लेकिन क्या आप का यही धर्म रह गया है कि आप हर बात में कमियां ढूँढ़ें। केन्द्र सरकार की किसी बात की तारीफ भी तो कीजिए। विपक्ष की सिर्फ आलोचना करना ही तो नीति नहीं बन गयी है?

महोदय, ये लोग महंगाई की बात करते हैं, लेकिन ये अपने-अपने राज्यों की सरकारों से पूछें कि आपकी राज्य सरकारें कालाबाजारियों और जमाखोरों के खिलाफ कितनी कार्यवाही करती हैं? उन्हें रोकने के लिए वे क्या कार्यवाही करती हैं? आम जरूरत की चीजों के दामों पर पाबंदी लगाने के लिए वे क्या करती हैं? महोदय, आज हमारी यू.पी.ए. की अध्यक्ष सोनिया जी का एक **commitment** है कि इस देश में **Food Security Bill** लाया जाए। यह होती है **concern**. महोदय, एक जुबानी जमा-खर्च होता है और एक संवेदनशीलता होती है कि इस समस्या से निपटने के लिए किस तरह से काम किया जाए, किस तरह से कार्यवाही की जाए। 3 रुपए किलो चावल, दो रुपए किलो अनाज आर्थिक दृष्टि से निःशक्त व्यक्ति को उपलब्ध हो सके, इसके लिए आज ग्रामीण रोजगार गारंटी योजना की तरह ही फूड सिक्योरिटी बिल यह सरकार लाई है। इसके अलावा गांवों में पेयजल के लिए, साफ-सफाई के लिए, निर्माण और विकास कार्यों के लिए, स्कूल खोलने के लिए, चिकित्सा कार्यों के लिए, सड़कें बनाने के लिए, रेल के विकास के लिए, यानी-हर मद में इस सरकार ने अच्छा-खासा प्रावधान किया है।

उपसभाध्यक्ष जी, हर घर का एक बजट होता है। मेरे घर में अगर मेरा बच्चा मुझसे मांग करे कि मुझे हजार रुपए की अमुक चीज चाहिए, तो मैं पहले यह देखूंगी कि मेरे घर की आमदनी कितनी है? आखिर वित्त मंत्री जी को रेवेन्यू भी तो जनरेट करना है, कहीं से कमाई भी तो होगी या केवल खर्चा ही होगा? इसके लिए टैक्सेज भी तो लगाने पड़ेंगे, वरना आमदनी कहां से होगी?

[डा. प्रभा ठाकुर]

उपसभाध्यक्ष जी, मैं अर्थशास्त्री नहीं हूँ, लेकिन मैं यह जानती हूँ कि महिलाएं बहुत कुशल अर्थशास्त्री होती हैं। हम महिलाएं जब घर चलाती हैं, तो अपने बच्चों की सारी मांगें पूरी नहीं कर सकती, क्योंकि हमारे जो सीमित संसाधन हैं...(व्यवधान) हम तुलना नहीं कर सकते। कई बार हमारे विपक्ष के साथी चिल्ला-चिल्लाकर बोल देते हैं और अमरीका से तुलना करते हैं कि अमरीका इतनी सब्सिडी दे रहा है, लेकिन आप क्या सब्सिडी दे रहे हैं? मैं पूछना चाहती हूँ कि NDA की सरकार के समय में आपने क्या सब्सिडी दे दी थी? कॉरपोरेट घरानों को खाद के लिए सब्सिडी दी जाए, इससे बेहतर है कि किसानों को कोई डॉयरेक्ट सुविधा दी जाए। रासायनिक खाद के लिए बड़े-बड़े औद्योगिक घरानों को सब्सिडी देने के बजाय यह ज्यादा बेहतर है कि हम किसानों को सुविधा दें। इसके लिए हमारे वित्त मंत्री जी ने इस बार के बजट में हजार करोड़ रुपए का प्रावधान किया है और समय पर कर्ज अदा करने पर उन्हें ब्याज में 3 प्रतिशत की छूट देने का प्रस्ताव है। अतः किसानों को सुविधा देने के लिए, महिलाओं को सुविधा देने के लिए तथा युवाओं के रोजगार के लिए शहरों में भी गांवों की तरह रोजगार के अवसर कैसे डेवलप हों, इसके लिए बजट में प्रावधान किए गए हैं और इसके प्रति सरकार की प्रतिबद्धता इस बजट में स्पष्ट नजर आती है।

उपसभाध्यक्ष जी, मैं यह कहना चाहूंगी कि यह सामाजिक न्याय को लेकर चलने वाला बजट है और इसमें दूसरी हरित क्रांति की संकल्पना है। हम उम्मीद करते हैं कि भूमि अधिग्रहण विधेयक भी जल्दी ही आएगा। इस सरकार के कार्यकाल में आम आदमी की आमदनी बढ़ी है...(समय की घंटी)

उपसभाध्यक्ष जी, मैं भी प्रभात झा जी वाला नुस्खा अपना लूंगी, नाराज होने वाला, इस पर आप 5-10 मिनट बढ़ा देते हैं, यह मैंने देख लिया है। अभी मेरी बात पूरी नहीं हुई है, इसलिए आप मुझे थोड़ा और समय दे दीजिए।

मैं यह कहना चाहती हूँ कि ग्रामीण रोजगार गारंटी योजना में जो काम होते हैं, कई बार सारे कच्चे काम होने से राज्यों में इन कामों में घोटाले हो जाते हैं, क्योंकि वे बता देते हैं कि ये पानी में बह गए। ये काम कब हुए, कब बहे, इसका कुछ पता नहीं होता। इसको रोका जाना चाहिए। मजदूरों के काम की जो समय-सीमा है, वह बेशक 4 या 6 घंटे ही रहनी चाहिए। राजस्थान में हमारी बहनें नरेगा में ज्यादा काम करती हैं, 90 प्रतिशत बहनें काम करती हैं। मेरा निवेदन है कि आधे पक्के काम होने चाहिए। जैसे पानी की टंकिया बनवा दी जाएं, ये छोटे-छोटे जलाशय होते हैं और जहां पानी कम होता है, वहां उन्हें बनाया जाता है। इस तरह की कुछ पक्की सड़कें बन जाएं, तो वे नजर भी आएंगी और वहां की ग्रामीण जनता को उनका लाभ भी मिलेगा।

महोदय, अब मैं यह कहना चाहूंगी कि चांदी की केवल **branded jewellery** को ही शुल्कमुक्त न किया जाए। चांदी के जेवर सामान्य लोग पहनते हैं, गांवों के लोग पहनते हैं, इसलिए इन पर कोई शुल्क नहीं लगना चाहिए।

उपसभाध्यक्ष (प्रो. पी.जे. कुरियन): अब आप समाप्त कीजिए।

डा. प्रभा ठाकुर: सर, मैं नाराज हो जाऊंगी। मेरी एक मांग है कि जैसे पहाड़ी क्षेत्रों को विशेष कैटेगरी में लेते हुए सुविधाएं दी जाती हैं, उसी तरह राजस्थान को भी दी जानी चाहिए। राजस्थान का दो-तिहाई हिस्सा मरुभूमि है, रेगिस्तान है, वहां पांच-पांच साल तक पानी नहीं बरसता है। कई बार बहुत बुरी परिस्थिति में लोग जीते हैं, उसके बावजूद हमारे मुख्य मंत्री जी ने कल राजस्थान में बहुत अच्छा बजट प्रस्तुत किया है, ताकि राजस्थान को विशेष

राज्य के तौर पर विशेष आर्थिक पैकेज दिया जाना चाहिए, ताकि उस अकालग्रस्त प्रदेश के लोगों को विशेष राहत मिल सके, इसके लिए भी मैं केंद्र सरकार से अपील करूंगी। राज्य सरकार ने भी कई बार यह मांग की है...(समय की घंटी)...

महोदय, आज income tax में छूट के लिए दो लाख तक की सीमा है। आज के समय में बीस-पच्चीस हजार रुपए महीने की आमदनी कोई बड़ी बात नहीं है। मेरा अनुरोध है कि महिलाओं को income tax में पहले जो छूट मिली हुई थी, उसे जारी रखा जाए और उसे कम से कम तीन लाख तक किया जाए।

THE VICE-CHAIRMAN (PROF. P. J. KURIEN): Please take your seat. That is enough.

डा. प्रभा ठाकुर: महोदय, आप बीच में टोक देते हैं, तो मुझे जो कहना होता है, वह मैं भूल जाती हूँ। महोदय, मुझे दो-तीन बातें और कहनी हैं।

उपसभाध्यक्ष (प्रो. पी.जे. कुरियन): नहीं, नहीं...हो गया।...(व्यवधान)...

डा. प्रभा ठाकुर: सर, जैसे आपने उन पर कृपा की, जरा कभी इधर भी किया कीजिए।

14 साल से कम उम्र के बच्चों के लिए कहा गया है कि वे बाल श्रमिक के तौर पर काम नहीं करेंगे। महोदय, हम देखते हैं कि किस तरह से लोग बच्चों को भिखारी के तौर पर इस्तेमाल करते हैं, जिसे देखकर हमें बहुत दुख होता है। मैं चाहती हूँ कि उस बारे में भी विचार हो। साथ ही राजीव जी की पंचायत राज की जो परिकल्पना थी, उसे मजबूत करने का काम यू.पी.ए. सरकार ने किया है।...(समय की घंटी)...सर, जो केंद्रीय योजनाएं हैं, उनके कार्यान्वयन के लिए विशेषज्ञों की कोई समन्वय समिति भी बननी चाहिए।

उपसभाध्यक्ष (प्रो. पी.जे. कुरियन): बैठिए...बैठिए।...(व्यवधान)....Now, Shri narendra Kumar Kashyap. He is absent. Now, Dr. T.N. Seema.

डा. प्रभा ठाकुर: सर, MCX को बंद करना चाहिए। Business News Channels पर खाद्य पदार्थों को जो MCX के जरिए बताते हैं, उससे सटोरियों की हिम्मत बढ़ रही है, इसलिए उस MCX पर कोई न कोई पाबंदी लगनी चाहिए।

उपसभाध्यक्ष (प्रो. पी.जे. कुरियन): आप बैठिए। मैं सीमा जी को बुला चुका हूँ।...(व्यवधान)...

डा. प्रभा ठाकुर: और जो कलाकार हैं, ज्यादातर दस या पंद्रह साल तक कमाने वाले artist होते हैं...(व्यवधान)...चाहे वे टी.वी. में हों, फिल्म में हों, गायन में हों, वे कोई जिंदगी भर कमाकर नहीं खाते हैं, इसलिए उनके लिए भी कर में छूट होनी चाहिए। हमारे युवाओं के लिए फिल्मों के मनोरंजन कर में भी कटौती होनी चाहिए।...(व्यवधान)...

उपसभाध्यक्ष (प्रो. पी.जे. कुरियन): बैठिए। आपकी पार्टी से बहुत लोगों को ओर बोलना है। आप बैठिए...बैठिए।...(व्यवधान)...

डा. प्रभा ठाकुर: वे युवा कई जगह फिल्में देखने जाते हैं, तो आजकल multiplexes में दो सौ-ढाई सौ तक की टिकटें होती हैं। उसमें भी सरकार को कोई कमी या कटौती करनी चाहिए, कोई ऐसी नीति बनानी चाहिए।...(व्यवधान)...ताकि मनोरंजन पर कम खर्च हो...धन्यवाद।

THE VICE-CHAIRMAN (PROF. P.J. KURIEN): Please sit down. There are twelve speakers of your party. Please take your seat.

डा. प्रभा ठाकुर: पंजाब में जो entertainment tax है...(व्यवधान)...

THE VICE-CHAIRMAN (PROF. P.J. KURIEN): No, no, nothing will go on record.

DR. PRABHA THAKUR: *

DR. T. N. SEEMA (Kerala): Sir, we know the Budget is not just a long list of financial statements. Budget is the policy statement of a Government. This Budget clearly states that the Government is more concerned about the corporate and the big business houses than the poor people. Sir, look at the fuel subsidy. The fuel subsidy is cut by Rs. 25,000 crores, which means people have to pay more for petrol, diesel, gas and kerosene prices of which are being planned to be deregulated. Sir, at the same time, the Government appears to be under pressure by the private contractor's lobby to increase the price of natural gas. Sir, in the face of drastic cut in subsidy on fertilizer by Rs. 6000 crores, fertiliser price is destined to zoom further to the serious disadvantage of the farming community. And still, the Government will be claiming that they are making an exercise of inclusive growth. Sir, the Government seems to have learnt no lesson from the global financial crisis of 2008 which has precipitated the global recession, which still continues unabated. Sir, several aspects of the Budget shows that the Government is preparing to withdraw from its responsibility to provide basic social security and other services to the vulnerable sections of our society. Sir, look at the condition of the working women of our nation. They are eating less, working more and that too for lower wages. Will this Budget held the working women in our country? I don't think so.

Look at the social sector spending. The rural employment, primary education, basic health, maternity and women and child development are the most essential components of the social sector spending. The Budget reflects a gross negligence on all these aspects, both in allocation and administration. Sir, allocation for the MNREGS has been drastically cut to appease the rural landlords.

Sir, 26 lakh Anganwadi workers, 8 lakh ASHA workers and 28 lakh Mid-Day-Meal Scheme workers are all women who are acting as pillars of the flagship social sector projects. But, they are denied even the statutory minimum wages. The hon. Finance Minister has mentioned about the contribution of ASHAs in the Budget. There is no doubt that they are playing the most crucial role in maternity care and improvement of maternal and child mortality rate. But, they are treated like piece-rate volunteers. Why we always push women to shoulder the responsibility of social service and other care? Is it because they are easily susceptible for exploitation? So, I would request the Government to come out with a clear-cut assurance in this regard. These women must be entitled to minimum wages for unskilled manual labour as available to MNREGS workers.

Sir, we know that India has a higher degree of gender discrimination when compared to our neighbours like China, Bangladesh, Pakistan and Sri Lanka. We expected some remedies in this Budget, but got disappointed. The Economic Survey

*Not recorded.

claims that Gender Budgeting, as a tool for achieving gender mainstreaming, has been adopted by the UPA Government in 2005. But, what is record of the last seven years? The Gender Budgeting has become just a mechanical process of putting some nice statements in the Union Budget. Look at the percentage of plan allocation for the gender programs. It was 6.22 per cent in 2011-12 and has declined to 5.8 per cent in the present Budget.

Sir, millions of poor women are depending on micro credit these days. Last year, the hon. Finance Minister had announced a women's SHG's Development Fund. But, this year, the allocation is only Rs. 300 crores. This Fund is to support self-employment schemes through Aajeevika through NRLM.

SHRI P. RAJEEVE: Sir, there is no Cabinet Minister in the House.

THE VICE-CHAIRMAN (PROF. P.J. KURIEN): The voting is going on in the other House ...(Interruptions).. He will come.

SHRI P. RAJEEVE: That is right. But, we have Ministers from Rajya Sabha as well ...(Interruptions)...

THE VICE-CHAIRMAN (PROF. P.J. KURIEN): He is coming... (Interruptions)... Just wait for a minute.

SHRI PRASANTA CHATTERJEE (West Bengal): sir, you adjourned the House for ten minutes ...(Interruptions)...

श्री तरुण विजय: सर, कोई कैबिनेट मिनिस्टर मौजूद नहीं हैं।...(व्यवधान)...राज्य सभा खाली है।...(व्यवधान)...यह सरकार की लापरवाही दिखाता है।...(व्यवधान)...

SHRI P. RAJEEVE: Sir, you adjourn the House for ten minutes ...(Interruptions)...

THE VICE-CHAIRMAN (PROF. P.J. KURIEN): He was here. He has just gone out ...(interruptions)...

SHRI P. RAJEEVE: You adjourn the House for ten minutes ...(Interruptions)...

SHRI PRASANTA CHATTERJEE: Agreed. But, the Minister has to present in the House ...(Interruptions)...

THE VICE-CHAIRMAN (PROF. P.J. KURIEN): He will come ...(Interruptions).. Take your seat... (Interruptions)...

SHRI P. RAJEEVE: Sir, when will he come?... (Interruptions)...

THE VICE-CHAIRMAN (PROF. P.J. KURIEN): Mr. Natchiappan, get the Minister ...(Interruptions)...

SHRI P. RAJEEVE: Sir, no Minister is here...(Interruptions)...This is the right of this House...(Interruptions)...

SHRI PRASANTA CHATTERJEE: Sir, you adjourn the House for ten minutes... (Interruptions). There has to be somebody ...(Interruptions)...

5.00 P.M.

SHRI P. RAJEEVE: Sir, that is the right of this House ...*(Interruptions)*.. No Minister is here...*(Interruptions)*...You adjourn the House...*(Interruptions)*...

THE VICE-CHAIRMAN (PROF. P.J. KURIEN): He has come. You understand the point. वे आ गए हैं। You should also understand the personal problems ...*(Interruptions)*...He has just gone out ...*(Interruptions)*... Don't be like that...*(Interruptions)*...Don't be so technical ... *(Interruptions)*... He has just gone out ...*(Interruptions)*..

DR. T.N. SEEMA: Sir, may I continue?... *(Interruptions)*..

THE VICE-CHAIRMAN (PROF. P.J. KURIEN): Don't be too much technical. ..*(Interruptions)*. ..You please proceed.

DR. T.N. SEEMA: This is supposed to be the major women empowerment programme of the UPA for the coming years. But why has he allocated only just Rs. 300 crores for this ?

I would request the hon. Finance Minister, through you, Sir, to please be more sensible, more reasonable and try to understand the problems of the suffering women in our nation.

The Budget proposes to provide interest subvention to women SHGs to avail loans up to Rs. 3 lakhs at 7 per cent per annum. Women SHGs that repay loans in time will get additional 3 per cent subvention. It is good. It is good. But it is only for SHGs under the NRLM. And, it is only for 150 districts. Poor women need assistance in all the districts. I don't understand why the Government is interested in pilot projects only. Many such programmes disappear after implementing them as pilot projects. The high rate of interest is the biggest problem that the women SHGs are facing. A cap on the interest rate is needed to control the MFIs who are exploiting the poor women. But, I don't think the Government is interested in this. The Finance Minister has said that they are bringing the Micro Finance Bill in the Budget Session, But in that Bill also there is no cap on the interest rate. So, if the Government is genuinely concerned about the exploitation of poor woman by the MFIs, it should bring the cap on interest rates for the micro-credit given by the MFIs.

We need more comprehensive, more integrated approach towards development. As the Hungama Survey has revealed, India has 42 per cent children who are malnourished. For solving the acute problem of malnutrition, the Budget proposes a Multi-Sectoral Nutrition Augmentation Programme, which Prof. Swaminathan has referred to. That's a good approach. But, again, that is also meant for only 200 districts.

Isolated programmes for education, health, sanitation and malnutrition will not succeed. That has been our experience in Kerala for the last 11 Five Year Plans.

Kerala is often quoted as an example for achieving better human development indicators. How was this made possible? It could become possible only because of social reforms and Government interventions in land re-distribution, universal public education, good public health facilities, decentralization, etc. it changed the power relations in the society. Without genuine land reforms, without total literacy and without effective decentralization, how can we ensure equal distribution of the fruits of development? So, land reforms are very much needed. What is the record of land reforms during the 65 years of freedom? Leaving only Tripura, West Bengal, Kerala and some other pockets, the land is concentrating in the and of some big land owners. We can't ensure fruits of development to be distributed amongst all the sections of the society unless there are land reforms, total literacy and effective decentralization.

Sir, last week, while answering a question in this House, the hon. Home Minister had said that the crimes against women are on the rise. But how is this Government addressing this issue? It is being addressed by cutting down the allocation for the relief of rape victims from Rs. 140 crores to Rs. 20 crores. It is unbelievable. It is a drastic cut.

In the Budget Speech, the Finance Minister has stated, "Sometimes you have to be cruel to be kind". Very much true. The Finance Minister and his Government have been cruel to the working people, women, dalits, and other vulnerable sections of the society, while being extra kind to the corporates and big landlords.

With these observations, I conclude, Sir.

श्री मंगल किसन (ओडिशा): उपसभाध्यक्ष महोदय, फाइनेंस मिनिस्टर हर साल अनुमान बजट प्रजेन्ट करते हैं। इस साल भी फाइनेंस मिनिस्टर ने देश के लिए फाइनेंस बजट प्रजेन्ट किया है। हम लोग सोच रहे थे कि सरकार के मुताबिक देश में 160 से ज्यादा बैकवर्ड डिस्ट्रिक्ट्स हैं, उनके बारे में, इस अनुमान बजट में बैकवर्डनेस को दूर करने के लिए कुछ व्यवस्था करेंगे। मगर इस बजट में, उसके बारे में BRGF को छोड़कर और कुछ नहीं है। हम लोग सोच रहे थे, जैसा ओडिशा है, ओडिशा में 46% के आसपास बी.पी.एल. परिवार रहते हैं। जैसे झारखंड है, उसमें 40 प्रतिशत से ज्यादा परिवार BPL category के रहते हैं। इसी प्रकार छत्तीसगढ़ में भी 40 per cent से ज्यादा परिवार BPL category के रहते हैं, बिहार में more than 50 per cent BPL के परिवार रहते हैं और ओडिशा में भी more than 46 per cent BPL category के लोग रहते हैं। हम सोचते थे कि जो देश के निर्धन राज्य हैं और जिनमें ज्यादा निर्धन व्यक्ति रहते हैं, उनके बारे में अलग से बजट में कुछ व्यवस्था होगी। हमारे Finance Minister ने हर department को पहले साल जो पैसे दिए थे, उससे ज्यादा इस साल कहीं पर 12 per cent, कहीं 17 per cent, कहीं 20 per cent, कहीं 18 per cent और कहीं 30 per cent बढ़ा दिए हैं। इसका मतलब यह हुआ कि देश का जब बजट अनुमानित किया जाता है, उस समय न तो हमारे Finance Minister को और न ही जो लोग बजट बनाते हैं, उन लोगों को देश की क्या परिस्थिति है और क्या देशवासियों को जरूरत है, इसकी ठीक से जानकारी नहीं होती है। इसके चलते ये लोग सिर्फ percentage बढ़ाकर देश को गुमराह करते हैं। जैसा मैंने निर्धन स्टेट ओडिशा बोला है, वह प्राकृतिक सम्पदाओं मेजर मिनरल रिसोर्सेज से

[श्री मंगल किसन]

भरे हैं। इसी प्रकार से छत्तीसगढ़ में भी **major mineral resources** और सम्पदा भरे हुए हैं, झारखंड में भी भरे हुए हैं। जो स्टेट देश में नेचुरल रिसोर्सेज और **mineral resources** के धनी हैं, उनके वासिंदे देश के सबसे गरीब लोग हैं। यह कैसी विडम्बना है कि भारत सरकार उस स्टेट को **financially exploit** कर रही है। जब धन वितरण करने का समय आता है तब उस स्टेट को उसकी इनकम के मुताबिक धन नहीं दिया जाता है। **Yesterday**, हमारे साथी मिस्टर रॉय, **also spoke on that line**. यदि भारत सरकार को इस देश की **integrity or federal structure** को बनाए रखना है तो हर स्टेट को उसकी इनकम के मुताबिक शेयर मिलना चाहिए। आज देश में 63 साल की आजादी के बाद भी जो अन्याय हो रहा है, देश के विभिन्न कोनों में **discontentment**, असंतोष उजागर हो रहा है, इसकी ओर सरकार को ध्यान देना चाहिए।

ठीक है, **total mineral resources and other resources of the State** का भारत सरकार **exploitation** करे, मगर जो स्टेट का शेयर है, वह तो देना चाहिए। यह बोलते हैं **that the people of your State are living below poverty line, just like monkeys! This is the Bhashan of the planners of the State**. यह कैसे होगा? जब धन नहीं होगा तो लोग भूखे रहेंगे। जब धन नहीं होगा तो स्कूल नहीं बना पाएंगे तो हम अनपढ़ रहेंगे जब हम अनपढ़ रहेंगे तो कहीं भी हम अपनी डिमांड्स का ठीक ढंग से **presentation** नहीं कर पाएंगे। इसीलिए हम कहेंगे कि जो निर्धन स्टेट्स हैं और जहां पर गरीब लोग ज्यादा रहते हैं, सरकार उनके लिए जानबूझकर षडयंत्र कर रही है। इसी के चलते लोग निरक्षर रहे हैं और वे लोग जहां हैं, वहीं पड़े रहे और जो उनकी सम्पत्ति है, भारत सरकार उसका **exploitation** करके, दिल्ली, मुम्बई जैसे महानगरों में खर्च करेगी। वहां पर उजाला करके अच्छे लोगों के रहने का स्थान बनाएगी। दूसरी तरफ जो गरीब आदमी है, वह अभी भी भारत के गांवों में कीड़े-मकोड़ों की तरह रह रहे हैं। आदिवासी की तो बात छोड़िए, आप लोग, जो हमारे साथ हैं, उनकी भी पूछ नहीं है। आप लोग, जो हमारे साथ हैं, हम लोग जंगल में जो खाते हैं, जो पीते हैं, जैसे रहते हैं, आप लोग भी उसी हिसाब से रह रहे हैं, क्योंकि **there is no change for the tribal people, the Dalit people, the forward groups, the OBC or other groups**. The financial and economic condition of those people who are living in dense forests and sub-plan area is the same. There is no change at all. यह सरकार इस देश को एक यूनिट में बांधकर रखना चाहती है। यह बात ठीक है कि देर है, लेकिन अंधेर नहीं है, कुछ ऐसा ही समझकर भारत सरकार को अंडर डेवलप एरिया के लिए कुछ सोचना और करना पड़ेगा।

उपसभाध्यक्ष जी, आदिवासी लोग, जो पहले किसी अच्छा पहनने वाले आदमी को देखकर डरते थे, जंगल में रहने वाले वे आदिवासी आज बाबू लोगों के सहारे से सरकार के साथ लड़ने के लिए साहस बांधे हुए हैं। झारखंड, छत्तीसगढ़, ओडिशा, **even** वेस्ट बंगाल में जहां अंडर डेवलप एरिया है, **this created a revolutionary mentality and now they are ready to fight with the establishment of this country...(Time-bell rings)...** इस चीज को बदलने के लिए आपको उस एरिया की डेवलपमेंट करनी पड़गी। ऑनरेबल रूरल डेवलपमेंट मिनिस्टर बोल रहे थे कि आज तक 1,04,000 गांवों में पीने का पानी नहीं पहुंचा है, हर गांव में जाने के लिए रास्ता नहीं है। सर, कुछ गांवों में राजीव गांधी रूरल इलेक्ट्रिफिकेशन योजना का टाइम खत्म हो गया है, लेकिन अभी तक ओडिशा, झारखंड, छत्तीसगढ़ में **not even 25**

per cent villages have been electrified and the total amount of that Programme has been spent only for purchasing...(Interruptions)...

उपसभाध्यक्ष (प्रो. पी.जे. कुरियन): समाप्त कीजिए। ओ.के. ठीक है।

SHRI MANGAL KISAN: Besides this, they have done nothing. उपसभाध्यक्ष जी, हम कभी बोलते नहीं हैं, हमें दो मिनट और दीजिए।...(व्यवधान)...

उपसभाध्यक्ष (प्रो. पी.जे. कुरियन): आपका टाइम हो गया है। आप सुनिए, आप चार मिनट के अलावा आठ मिनट बोल चुके हैं।...(व्यवधान)...

श्री मंगल किसन: उपसभाध्यक्ष जी, आप दो मिनट और दीजिए।...(व्यवधान)...

उपसभाध्यक्ष (प्रो. पी.जे. कुरियन): ओ.के., आप दो मिनट और बोलिए।...(व्यवधान)...

श्री मंगल किसन: सर, रूरल इलेक्ट्रिफिकेशन प्रोग्राम, जो सरकार का मासिक प्रोग्राम है, जिसके लिए इतना प्रचार हो रहा है कि 'we are doing electrification for each family and each hamlet of this country.' मैं सरकार और माननीय मंत्री जी से गुजारिश करूंगा कि सही मायने में ओडिशा, झारखंड, छत्तीसगढ़, जहां सब प्लान एरिया है, यदि वहां 25% से ज्यादा गांव या हेमलेट का इलेक्ट्रिफिकेशन हुआ हो, तो आप जो दंड देंगे, हम उसको सहने के लिए उपस्थित हैं। मैं डिमांड करता हूं that whether this Programme has been properly implemented or not and whether the money meant for the poor people of this country has been spent on them or not. That should be examined by a High Powered Committee and what has been done should be known to everybody. This is my demand. मैं यह कहना चाहता हूं कि यह भारत सरकार पूरे देश की सरकार है। इस सरकार को सोचना चाहिए कि every part of this country is equal. और जब बजट बनाने का टाइम आए तो हर स्टेट को, हर एरिया को देखकर उसका डेवलपमेंट और बजट बनाने का प्रयास करना चाहिए। मैं इतना अनुरोध करके आपको धन्यवाद देता हूं।

उपसभाध्यक्ष (प्रो. पी.जे. कुरियन): धन्यवाद मंगल किसन जी। Now, Shri Ram Jethmalani. Would you like to speak?

SHRI RAM JETHMALANI (Rajasthan) : Not today, Sir.

THE VICE-CHAIRMAN (PROF. P.J. KURIEN): Okay. Then Dr. C.P. Thakur, he is not there. Then, Shri Raghunandan Sharma.

श्रीमती माया सिंह: वे कल बोलेंगे। आप श्रीमती स्मृति जुबिन ईरानी को बोलने दीजिए।

THE VICE-CHAIRMAN (PROF. P.J. KURIEN): Okay. Shrimati Zubin Irani.

SHRI S.S. AHLUWALIA : Sir, she is, 'Smrimati Irani alias' Tulsi.

श्रीमती स्मृति जुबिन ईरानी (गुजरात): थैंक्यू सर। यत्र नार्यस्तु पूज्यन्ते रमन्ते तत्र देवता। मुझे इस बात का यकीन है कि आज इस सदन में ऐसे कई महानुभाव हैं, जिन्होंने अपने भाषण में नारी की स्तुति करते हुए, नारी की वंदना करते हुए उपनिषद् के संदेश का उल्लेख जरूर किया होगा, लेकिन इस देश का दुर्भाग्य यह है कि लोकतंत्र के मंदिर में महिला को शब्दों की पुष्पांजलि तो कई बार चढ़ाई जाती है, लेकिन देश के बजट में महिला के लिए विशेष प्रावधान नहीं किया जाता। आज जब प्रभा जी बोल रही थीं, तो उन्होंने विपक्ष पर यह आरोप लगाया कि आप विरोध का चश्मा लगा कर पूरे बजट को देख रहे हैं। प्रभा जी, आज विपक्ष का चश्मा उतारते हुए मैं इंसानियत का चश्मा पहन कर कुछ बातें इस बजट के सन्दर्भ में आपके सामने रखना चाहूंगी।

[श्रीमती स्मृति जुबिल ईरानी]

महोदय, महिला का संघर्ष उसके जन्म से ही शुरू हो जाता है। आज हमारे देश में कई परिवार ऐसे हैं, जहां पर अगर इस बात की सूचना पहुंचती है कि गर्भ में बेटी पल रही है, तो उस बेटी की हत्या की तैयारी वे परिवार शुरू कर देते हैं। इस सदन में कई बार महिला सांसदों ने कन्या भ्रूण हत्या की ओर सबका ध्यान आकर्षित करने का प्रयास किया। आदरणीया माया जी जब कन्या भ्रूण हत्या पर बोलीं, तो प्रभा जी ने भी उसका समर्थन किया। आज यह इस देश का दुर्भाग्य है कि हमारे देश में हर साल कन्या भ्रूण हत्या की वजह से एक करोड़ से भी ज्यादा कन्याएं लुप्त होती हैं, लेकिन हमारे देश में वह आंकड़ा मात्र एक स्पेशल मेशन के माध्यम से हमें भयभीत करता है। मैं आज आपका ध्यान आकर्षित करना चाहती हूं महाराष्ट्र की उस सोशल एक्टिविस्ट की तरफ, वह वर्षा देशपांडे, जो मराठवाड़ा क्षेत्र में जब सोनोग्राफी क्लिनक्स में स्टिंग ऑपरेशन करते हुए डॉक्टर से पूछताछ कर रही थी कि आजकल मीडिया के माध्यम से जब खबरें आती हैं कि नाली में या गार्बेज केन में फीटस पाया जाता है, तो पुलिस कार्रवाई करती है, आप ऐसी कार्रवाई से कैसे बचते हैं, तो डॉक्टर ने स्टिंग ऑपरेशन करने वाली उस महिला एक्टिविस्ट से कहा कि मैंने क्लिनिक में छः कुत्ते बांध रखे हैं, जब फीटस निकाला जाता है, तो वह उन कुत्तों को खिलाया जाता है, ताकि पुलिस और मीडिया के लिए कोई भी सुराग न बचे। सर, जब मैंने यह घटना सुनी, तब एक मां होने के नाते मैंने सोचा कि काश, इस सदन में हम स्पेशल मेशन, जीरो ऑवर से उभर कर एक ऐसी राष्ट्रीय पॉलिसी का निर्माण करें, जो कन्या भ्रूण हत्या के इस कलंक को हमारे देश से मिटाने के लिए एक awareness campaign चला सके और काश, हमारे देश के बजट में इसके लिए कोई-न-कोई प्रावधान हो, लेकिन तब मैंने सोचा कि जब वित्त मंत्री के पास जीती-जागती-महिला के लिए वित्त नहीं है, तो वे उस बच्ची की आवाज कैसे बनेंगे, जिसने अभी तक जन्म नहीं लिया है। शायद इसीलिए जब यह सरकार बच्चों के पालन-पोषण पर भाषण देती है, तो सरकार के शब्द मुझे खोखले नजर आते हैं। हाल ही में आदरणीय प्रधान मंत्री जी ने कहा कि कुपोषण, malnutrition हमारे लिए एक national shame है, लेकिन यह नहीं बताया कि भारत सरकार ने कुपोषण से लड़ने के लिए कोई ठोस कदम नहीं उठाया है। प्रभा जी, मैं विपक्ष की एक सदस्या होने के नाते यह आरोप नहीं मढ़ रही हूं। I quote, "The National Nutrition Mission, which was to coordinate..." (interruptions) Let me finish, Madam. "...efforts of different Ministries in line with the National Nutrition Policy, identify nutritionally backward regions and groups, monitor and evolve mechanisms for coordination and conduct of evaluation studies..." यह National Nutrition Mission, जिसके लिए महिला और बाल विकास विभाग में पिछले साल एक सौ करोड़ का प्रावधान था, अगर आप उस महिला और बाल विकास विभाग के Chief Controller of Accounts की वेबसाइट पर data पढ़ें, तो जान पाएंगे कि अप्रैल 2011 से 15 मार्च 2012 तक National Nutrition Mission पर सरकार ने कितना खर्च किया - शून्य। शायद इसलिए आज भारत में किसी को आश्चर्य नहीं होता that 42 per cent of our children below five are malnourished and 59 per cent are stunted. In fact, Sir, when India found itself on the 67th spot in the World Hunger Index, way behind Botswana, Congo, Nepal and even Pakistan, I wondered why my democracy cannot ensure the safety of its own future generation. महोदय, जहां तक भविष्य का सवाल है, तो इस बजट को पढ़ कर कोई भी महिला अपने भविष्य को भी सुरक्षित नहीं पाएगी। आज सीमा जी ने कई ऐसी महिला नीतियों का उल्लेख किया, जिनके बारे में आंकड़े देख कर उनमें हताशा पैदा हुई। मैं आज इस सदन

से कहना चाहती हूँ कि जिस देश में हर पांच मिनट में महिला का बलात्कार होता है, उस देश में महिला बाल विकास मंत्रालय के आंकड़े कहते हैं कि **relief and rehabilitation of rape victims** के लिए 45 करोड़ रुपये का प्रावधान था, लेकिन 15 मार्च 2012 तक खर्चा हुआ - 'शून्य'। जिस देश में एन.जी.ओ. के आंकड़े यह कहते हैं कि 45 प्रतिशत महिलाएं गांवों में और 35 प्रतिशत महिलाएं शहरों में कभी-न-कभी **domestic violence** का शिकार रही हैं, उस देश की महिलाओं को यह दिलासा दिया जाता है कि यू.पी.ए. की सरकार ने **Domestic Violence Act** के तहत महिलाओं के संरक्षण की योजना की है, लेकिन उस महिला को, जो पीड़ित है, यह नहीं बताया जाता कि **Protection of Women from Domestic Violence Act** को **implement** करने के लिए भारत की सरकार ने एक नये पैसे का प्रावधान नहीं किया है।

महोदय, आज वित्त मंत्री जी के इस भाषण को पढ़ते हुए कहीं न कहीं में सोचती हूँ कि वित्त मंत्री जी ने शायद यह ऐलोकेशन इसलिए नहीं किया क्योंकि वे जानते हैं कि महिला और बाल कल्याण विभाग एक रुपया खर्च नहीं करने वाला। शायद इसीलिए हमारे देश की महिला आयोग की राष्ट्रीय अध्यक्षा हमारे देश की बेटियों को यह हिदायत देती हैं कि अगर राह चलते कोई बदमाश तुम्हें सैक्सी कहे, तो उससे तुम्हें आपत्ती नहीं होनी चाहिए। शायद महिला आयोग की अध्यक्षा हमारे देश की बेटियों को यह संकेत देना चाहती हैं कि भारत सरकार महिलाओं और बेटियों की सुरक्षा के लिए बिल्कुल चिन्तित नहीं हैं।

महोदय, आज प्रभा जी ने और सीमा जी ने अपने भाषण में **Self-Help group** का उल्लेख किया और मैं यह कहना चाहती हूँ कि इस सरकार को अगर चिन्ता है तो मात्र घोषणाओं की चिन्ता है। 1993 में 31 करोड़ के कॉर्पस से राष्ट्रीय महिला कोष को बनाया गया। **Economic Survey** यह कहता है कि आज वह कॉर्पस 180 करोड़ तक पहुंच गया है। महिला और बाल कल्याण के अगर आप आंकड़े देखें तो पिछले साल का प्रावधान 100 करोड़ का था और **Self-Help Groups** को पैसा कितना मिला? 'शून्य'। स्वयंसिद्ध योजना के तहत ऐलोकेशन किया गया, ताकि **Self-Help Groups** के माध्यम से महिलाओं को सहारा मिल सके और ऐलोकेशन मात्र...(व्यवधान) ये सरकार के कागज हैं, विपक्ष के नहीं, ऐलोकेशन मात्र 30 लाख रुपये का हुआ और खर्चा हुआ - 'शून्य'।

अगर कांग्रेस के मेरे साथी कहीं न कहीं सहारा लेना चाहें तो प्रियदर्शिनी योजना का सहारा ले सकते हैं, जिसमें **Self-Help Groups** के लिए पिछले साल ऐलोकेशन हुआ 15 करोड़ का और खर्चा हुआ मात्र 14 लाख...(व्यवधान)

SHRI SHANTARAM NAIK (Goa): Government spent crores of rupees. ...*(Interruptions)*...

THE VICE-CHAIRMAN (PROF. P.J. KURIEN): You can reply when your chance comes. ...*(Interruptions)*...

श्रीमती स्मृति जुबिन ईरानी: मैं पूछना चाहूंगी कि जिस देश में पॉलिसी की घोषणा होती है और इम्प्लेमेंटेशन पर ध्यान नहीं दिया जाता, उस देश में वाकई में क्या महिला सशक्त हो पाएगी? आज वह महिला, जो देश की 121 करोड़ की आबादी में 58 करोड़ की सहभागी है, उस महिला के लिए इस बजट में 2% का भी ऐलोकेशन नहीं है।

महोदय, आज मैं यह कहना चाहती हूँ कि हमारी सरकार **Provisional Census** के डाटा को देखते हुए इस बात का दम भरती है कि भारत की महिला साक्षर हो रही है। आज ग्रेजुएट्स में महिलाओं की संख्या 48% है, लेकिन **working women hostel** देश भर में मात्र 890 हैं, क्योंकि पिछले बजट में इनके लिए 4 करोड़ 90 लाख रुपये का प्रावधान हुआ था,

[श्रीमती स्मृति जुबिल ईरानी]

लेकिन इस प्रावधान के चलते 15 मार्च तक खर्च हुआ सिर्फ 40 लाख। शायद इसीलिए आदरणीय वित्त मंत्री जी ने इस बजट में उसका कोई उल्लेख नहीं किया है।

Support to Training and Employment Programme (STEP) for ten traditional sectors, इस कार्यक्रम के लिए पिछले बजट में प्रावधान किया गया 11.5 करोड़, लेकिन खर्च किया गया मात्र 1.20 करोड़।

सर, यह वह सरकार है जो महिलाओं को महंगाई देती है, लेकिन उसके हाथों को काम नहीं देती। शायद इसीलिए जब आज सीमा जी **Women Self-Help Group Development Fund** के बारे में उल्लेख कर रही थीं, तब मैं यह सोच रही थी कि यह कॉर्पस मात्र 150 डिस्ट्रिक्ट्स में ही लागू किया जाएगा और उन सारे अन्य डिस्ट्रिक्ट्स को नदारद किया जाएगा, जहां पर महिलाएं रहती हैं और जहां उन्हें मदद की दरकार है। **And, at times, I wonder whether that Scheme also will meet the fate of other schemes that I have enunciated today.**

महोदय, आज जब मैं **fate** की बात करती हूं, तकदीर की बात करती हूं तो उस महिला के बारे में सोचती हूं, जो महिला तो है, लेकिन विकलांग भी है। मैंने पिछले सत्र में भारत सरकार से प्रश्न किया था कि विकलांग महिलाओं की दरिद्रता को मिटाने के लिए क्या भारत सरकार के पास कोई योजना है, तो **Ministry of Social Justice and Empowerment** ने मुझे जवाब दिया, **that they have no specific scheme for poverty alleviation for persons with disability.**

[श्री उपसभापति पीठासीन हुए]

महोदय, **Ministry of Housing and Urban Development** ने मुझसे यह जरूर कहा कि "स्वर्ण जयन्ती शहरी रोजगार योजना" के तहत 3% का आरक्षण दिया गया है **for people with disability**, लेकिन यह भी बताया कि उस आरक्षण को इम्प्लिमेंट करने के लिए भारत सरकार ने एक रुपये का भी प्रावधान नहीं किया। सर, यह वह देश है, जहां पर 2001 के सेंसेक्स के डेटा से पता चलता है कि हमारे देश में दो परसेंट की पोपुलेशन विकलांग है, जिसमें से 45 परसेंट महिलाएं हैं और वे निशक्त महिलाएं हर रोज अपने आपको सशक्त करने के लिए किसी-न-किसी प्रकार के शोषण का शिकार होती हैं।

उपसभापति महोदय, आज एक वरिष्ठ मंत्री इस सदन में बैठे हैं, जिनकी ओर जब बड़े आदरपूर्वक देखती हूं तो उनका वह वाक्य याद करती हूं कि हमारे देश के आंकड़े यह बताते हैं कि देश में महिलाओं को टॉयलेट की कम और मोबाइल की ज्यादा चिन्ता है। जब मैंने यह वाक्य पढ़ा तब मैंने उड़ीसा की उस बेटी के बारे में सोचा, जिसको चार साल की उम्र में पोलियो हुआ था और जिसके पिता के निधन के बाद उसकी बूढ़ी मां ही उसका सहारा थी। लेकिन, जैसे-जैसे बेटी जवान होती गई और मां बूढ़ी, तब हर सुबह उस बेटी को अपनी गोद में उठाकर शौच के लिए खेत में ले जाने के लिए परिवार में कोई अन्य सदस्य बचा नहीं था। 28 साल की उस लड़की से जब इंदुमती राव नाम की एक एक्टिविस्ट मिली, तब उस लड़की ने कहा कि हर सुबह गांव का कोई-न-कोई पुरुष मुझे शौच के लिए खेत में लेकर जाता है, लेकिन कहीं-न-कहीं मात्र उस एक सुविधा के लिए मुझे शारीरिक शोषण के लिए अपनी स्वीकृति देनी पड़ती है।...**(व्यवधान)**...मैं आज इस सदन में यह कहना चाहती हूं कि 28 साल की उस विकलांग लड़की को अगर आज हम ऑप्शन दें कि उसे मोबाइल चाहिए या शौचालय, तो वह बेटी शौचालय जरूर पसंद करेगी।

उपसभापति महोदय, विपक्ष के नेता ने कहा था कि Budget is not a mere accounting statement. ये वे आंकड़े हैं, जो किसी का जीवन बदल सकते हैं, लेकिन इस आंकड़े में, जो बजट के माध्यम से प्रस्तुत हुए, उस लक्ष्मी का उल्लेख नहीं है, जिसे हर घर में मूरत बनाकर हम पूजते तो हैं, लेकिन सम्मान नहीं देते। The hon. Finance Minister, in fact, had quoted Shakespeare and said, which has been today repeated by many hon. Members, "I must be cruel only to be kind", Sir, Shakespeare has also said, "Women may fall when there is no strength in men". मैं वित्त मंत्री जी से उम्र और अनुभव में छोटी हूँ। मैं उनका सम्मान करती हूँ लेकिन एक महिला होने के नाते उनके बजट का समर्थन नहीं करती, because the Finance Minister has not strongly applied himself to the upliftment of women in this Budget.

सर, जैसा प्रभा जी ने कहा कि बार-बार हम विरोध करते हैं, लेकिन अच्छी बातें या मांगें क्यों नहीं रखते, तो आज मैं आपके माध्यम से सरकार के सामने अपनी मांगें रखना चाहती हूँ कि अगर वह वाकई इस देश में महिला को सशक्त बनाना चाहती है तो 'इन्दिरा गांधी मातृत्व सहयोग योजना' को हर जिले में इम्प्लिमेंट करे, क्योंकि आज यू.एन. के आंकड़े बताते हैं कि पूरे विश्व में India and Nigeria are one-third contributors of maternal deaths in the world. सर अगर हम इस सदन के माध्यम से अपने देश की गर्भवती महिलाओं की सुरक्षा नहीं कर सकते, तो सशक्तिकरण पर भाषण देने का हममें से किसी को अधिकार नहीं है। मैं प्रभा जी से कहना चाहती हूँ कि अगर आप 'सेल्फ हैल्प ग्रुप्स' के माध्यम से महिला को सशक्त करना चाहती हैं, तो without any political or ideological differences, let us apply ourselves to uplifting and empowering women through self-help groups. गुजरात में हमने 'मिशन मंगलम' के माध्यम से 1500 करोड़ रुपए ढाई लाख सेल्फ हैल्प ग्रुप्स को देकर 25 लाख महिलाओं को यह सुविधा प्रदान की है। आपसे निवेदन है, महोदय, कि आप सरकार को मेरा यह निवेदन पहुंचाएं कि चाहे वह 'राष्ट्रीय महिला कोष' हो, 'स्वयंसिद्धि योजना' हो या 'प्रियदर्शिनी योजना' हो, इन सभी कार्यक्रमों के लिए बजटरी एलोकेशन बढ़ाया जाए और इस एलोकेशन के इम्प्लिमेंटेशन को भी बड़ा क्लोजली मॉनिटर किया जाए। जहां तक Relief and rehabilitation of rape victims में एलोकेशन का सवाल है, तो उसमें मैं सीमा जी से बिल्कुल सहमत हूँ कि इसके एलोकेशन को बढ़ाने की जरूरत है। But, I think, woman will be duly served if the allocation is implemented effectively in a time-bound fashion and monitored.

Sir, the Protection of Woman from Domestic Violence Act 2005 में पारित हुआ था, लेकिन पैसे की कमी के चलते वह 2012 तक भी इम्प्लिमेंट नहीं हो पाया है। आज आपके माध्यम से मैं सरकार से निवेदन करती हूँ कि Protection of Women from Domestic Violence Act के लिए सरकार बजटरी एलोकेशन करे, ताकि वह महिला, जो घरेलू हिंसा की शिकार है, उसको कहीं-न-कहीं हम सरकार के माध्यम से सहायता दे सकें।

सर, आज मेरी मांगों की लिस्ट लम्बी है। मैंने अपनी पार्टी से कहा था कि मुझे भी 33 परसेंट का समय ही चाहिए, ताकि मैं अपने तथ्य रख सकूँ।

श्री उपसभापति: आपकी पार्टी के अभी 28 मिनट्स बचे हैं, लेकिन...(व्यवधान)...

श्रीमती स्मृति जुबिन ईरानी: सर, मैं एक मिनट और लूंगी। चाहे वह 9th Plan, हो 10th Plan हो या 11th plan हो, हर प्लान में सरकार को एक टारगेट और दिशानिर्देश दिया गया, to ensure that, at least, 30-33 per cent of direct and indirect beneficiaries of all

[श्रीमती स्मृति जुबिल ईरानी]

Government schemes should be women and children. मैं जानती हूँ कि सरकार ने बार-बार यह कहा कि 33 परसेंट आरक्षण political और coalition compulsion की वजह से नहीं दे पाए, लेकिन there is nothing that dissuades the Government from making 33 per cent of expenditure on women and children in this country.

सर, अंत में मैं यही कहूंगी कि महाभारत के शान्ति पर्व में भीष्म पितामह ने युधिष्ठिर से कहा था कि जिस समाज में नारी की रक्षा न हो सके, उस समाज का पतन और नाश निश्चित है। आज आपके माध्यम से यू.पी.ए. के भीष्म पितामह, आदरणीय प्रणब बाबू को मेरा निवेदन है कि आप अपने माध्यम से नारी को इस देश में आर्थिक, सामाजिक और राजनितिक तौर पर सुरक्षित रखें, वरना यू.पी.ए. के राज में महिला का नाश निश्चित है। धन्यवाद।

THE MINISTER OF RURAL DEVELOPMENT (SHRI JAIRAM RAMESH): Sir, while congratulating the hon. Member for a spirited speech, I would like to say that a number of reference have been made to women Self-Help-Groups. I would like to offer a clarification because a part of confusion has arisen from a partial reading of the Budget documents.

सर, राष्ट्रीय महिला कोष के लिए जो प्रावधान किया गया है, उस पर जो आलोचना आई है, वह सही है, परंतु महिला सेन्ट्रल बोर्ड के संदर्भ में सरकार की तरफ से जो flagship कार्यक्रम है, वह National Rural Livelihood Mission है, जो कि आजीविका कार्यक्रम है, जो बजट document में महिला या बाल विकास मंत्रालय की जगह ग्रामीण विकास मंत्रालय के अंदर दिखाया जाता है। अगर आप देखें, तो National Rural Livelihood Mission के अंतर्गत आज सारे देश में 3 करोड़ गरीब महिलाएं Women Self Help Group की सदस्य हैं और national Rural Livelihood Mission के तहत अगले 5 साल में 3 करोड़ महिलाओं की यह संख्या 7 करोड़ हो जाने की उम्मीद है। यानी, हर बी.पी.एल. परिवार की एक महिला सदस्य को कहीं न कहीं Women Self Help Group का सदस्य बनाया जाएगा। इसके लिए इस साल हजार रुपए की बढ़ोतरी की गई है, इसलिए यह कहना कि Women Self Help Group को नजरअंदाज किया गया है, यह बिल्कुल गलत है। (Interruptions)

SHRIMATI SMRITI ZUBIN IRANI: I think, Seema ji also said that the budgetary allocation for such a programme is insufficient. I am sure you agree with that. (Interruptions)

MR. DEPUTY CHAIRMAN: Shri Jesudasu Seelam.

SHRI JESUDASU SEELAM (Andhra Pradesh): Mr. Deputy Chairman, Sir, I thank you for giving me the opportunity to participate in this discussion. Sir, I support this Budget. But, first of all, while complementing my friend, Mrs. Irani, for her eloquent speech, I would like to offer her a clarification .

श्री उपसभापति: Clarification में ही आपका समय चला जाएगा।

SHRI JESUDASU SEELAM: Sir, she mentioned that there has been zero expenditure. I would like to say that the Central Government does not have any mechanism to implement all the programmes. The concerned States do implement these programmes. The money-goes to the State Governments. We will have to find

out as to which State Government has not spent the money. How can we blame the Central Government with regard to allocations whereas the responsibility lies with the State Governments? I want her to kindly ponder over that. That is all, I would like to say, Sir, in this regard.

Now, Sir, I have keenly listened to various speakers. Much has been said on the growth front. I would like to make a limited intervention. Sir, in this country, the growth is fine. We all are proud that there is acceleration in terms of growth. Sir, through you, I would like to draw the attention of the hon. Finance Minister. Sir, growth with equity is our concern. This is the concern, I would like to express because equity has to be given equal importance.

If you look at the scenario, right from 1991, there is an accelerated growth but, as rightly pointed out by some of the previous speakers, the rate of poverty reduction is highly disproportionate to the rate of growth. I think, we would like the rate of poverty reduction should also be at the same pace, otherwise, resultantly, what happens is that there is a differential growth. The pace of growth is different for different sections. The poor are growing at a little lower rate than the rich, and, there, the disparities are increasing. That is the end result. So, our effort has been to reduce this gap in developmental indices of the rich and other sections, especially the poorest of the poor. So, a lot of initiatives have been taken by successive Governments. One such critical and very important initiative is the concept of Special Component Plan and Tribal Sub Plan. I would like to dwell on that a little more deeply because we feel that the money is spent out of around three lakh crore rupees of the Plan expenditure. A commitment has been made – not now; it was made in mid 70s by Madam Indiraji – for a focused attention to reduce this gap between the most disadvantaged sections in this country and the rest of the society in terms of developmental indices. This country has accepted it as a national policy. I would like to draw the attention of the Finance Minister towards the total misrepresentation of these moneys while allocation is made. These moneys are generally categorized into three types. The first is where the benefit is directly going to the targeted sections. The second is where there are general schemes where the SCs/STs are incidental beneficiaries. The third is where the benefit is notional. So, I think, the classification by the Planning Commission needs to be re-oriented. I would just take the Scheduled Castes Sub Plan. For instance, in the year 2007-08, the total Plan expenditure was Rs. 1,58,491 crores. The allocation of amount is made as per the agreed principle that for the proportional population, equivalent percentage of Plan expenditure should be spent or earmarked for the focused needs of the targeted groups, that is, education, health and other basic infrastructure. This is the accepted principle. So, Sir, if you take the population equivalent percentage, it should be 16.2 per cent. In that case, it should have been Rs. 25,675 crores, but the actual allocation was only Rs. 12,367 crores, which amounts to 7.8 per cent, not 16.2 per

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cent. Similarly, in the year 2008-09, it should have been Rs. 29,731 crores, but the actual allocation was Rs. 14,727 crores. Like that, if you come to 2011-12, out of total Plan expenditure of Rs. 3,27,396 crores, it should have been Rs. 53,038 crores, but actual allocation is Rs. 29,917 crores, which is 9.1 per cent. This year also, the misrepresentation has been clearly noticed. I only appeal to the Finance Minister to correct these distortions. For instance, if you look at the allocations made this year, out of the total Plan outlay of Rs. 3,91,027 crores, only Rs. 37,113 crores have been allocated to the Scheduled Castes Sub Plan. I have taken just one example. It happens in the case of the Scheduled Tribes also. This is amounting to 9.49 per cent only. It should have been Rs. 26,215 more. This deficiency should be made good, Sir.

The second point I would like to make is that there are schemes which directly benefit the targeted groups, like agricultural cooperation. There are 32 schemes where the allocation is mere Rs. 14,955 crores. We would have loved to have more allocation made because these are the initiatives where the benefit directly goes to improve the functional abilities, to improve their capacity so that they come out of the poverty line, whatever you may say. This is to improve their economic and social condition. There are 32 schemes. I don't want to mention each of them, but I would mention some of the important ones. They are the National Mission on Micro Irrigation, the National Horticulture Mission, the National Horticulture Board, including the Capital Investment Subsidy Scheme, the Horticulture Mission for North East and Himalayan States, etc. Similarly, there is one for education loan, then Scholarship for College and University Students. Then there is the *Swarna Jayanti Shahari Rozgar Yojana*. There is one for health insurance. There is the Skill Development Initiative under the Ministry of Labour and Employment. There is one in the area of child labour. In the MSME Ministry, there is the Prime Minister's Employment Generation Programme. Under the Power Ministry, there is the Subsidy for Rural Electrification. In the Department of Rural Development, there is the IAY. There is the *Swarna Jayanti Gram Swarozgar Yojana*. In education and literacy, there is the Adult Education Programme. Then there is the Skill Development Programme. There is the Scheme for Construction and Running of Girls' Hostel. There is the National Scheme of Incentives to Girls for Secondary School, and support to IMGs and institutions working under the Skill Development Programme. Sir, in social justice, all the 12 schemes need more allocation. Similarly, in the area of water and sanitation, there is the National Rural Drinking Water Programme and the Central Rural Sanitation Programme. I am grateful to the hon. Minister for enhancing the unit cost rate. In the morning while replying to a question, he said that now he is planning to enhance the unit cost of individual sanitation. There are a lot of problems. We have even offered to spend from the MPLAD Scheme. You can't enter a village because of open defecation. That needs to be totally stopped. We are thankful to the hon. Minister. He is kind enough to enhance the unit cost rate. Similarly, under the Ministry of Women and Child

Development, there is the Rajiv Gandhi Scheme for Empowerment of Adolescent Girls. This needs mere allocation, because the benefit goes directly to the poorest of the poor. Then there is the IGMSY. This is also a very good scheme, instead of Rs. 14,955 crore, it could have been doubled, because these benefits really accrue to the beneficiaries directly.

There is a second set of schemes. These are general schemes, particularly the flagship programmes. It is unfair to treat them as part of the Scheduled Castes Sub Plan. Even if the Special Component Plan for the Scheduled Castes is not there, these benefits would have accrued to them. My point is that in all your flagship programmes, there is a misrepresentation of allocation. Sir, if there is no allocation, there is no spending. Even if there is allocation, some States are diverting it. Some States are getting the funds lapsed. Sir, you may recall that in this very House, the hon. Home Minister of the country promised on 30th August 2010 that the money which was diverted, spent for other than the intended work would be paid back. The Delhi Government diverted more than Rs. 500 crore of the SCP/TSP Funds. There was a promise which is not yet fulfilled. The hon. Prime Minister and the hon. Finance Minister are trying to manage the finances keeping in view the constraints. At the same time, whatever money is allotted should be properly spent. There are State Governments which are not spending. At least, there should be reviews. I am sorry to say that these days we are not finding the review of the social sector as it used to be. I would request that a clear message has to be sent that review of the social sector spending should be as per the guidelines given. Similarly, there are a set of schemes, as I was mentioning, which are general. For instance Rs. 14,633 crore is allocated here. These are 15 schemes which are mostly ongoing flagship programmes. For instance, the Sarva Shiksha Abhiyan. For the Sarva Shiksha Abhiyan, the amount shown here under the Special Component Plan is Rs. 5,111 crore. (Time-bell rings) It is wrong to show this amount because the total money allocated in the Budget for the Sarva Shiksha Abhiyan is Rs. 8,292 crore. Out of that, you are showing Rs. 5,111 crore under SCP. Sir, this is unfortunate. Even if you think that under the Sarva Shiksha Abhiyan, the SCP has to be given, you give 16.2 per cent. We have no problem. But, it is more than 61 per cent. That's not correct. It's not a correct reflection in your figures. You are hiking the allocations under SCP, thereby showing that you have given this allocation, which is not correct. Even if you think that SCP should be accounted in the Sarva Shiksha Abhiyan, it should have been to the tune of 16.2 per cent as per the population. Similarly, under rural housing scheme, Indira Awaas Yojana, (Time-bell rings) out of the total allocation, 39.2 per cent is shown as SCP. It should have been 16.2 per cent. The rest should have been shown in the general. So, this classification gives a very different picture.

MR. DEPUTY CHAIRMAN: Mr. Seelam, you have to conclude because your ten minutes have gone to fifteen minutes.

SHRI JESUDAGU SEELAM: Sir, I am concluding. Then, there is a third category where the allocation is absolutely notional. This needs to be to the tune of

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Rs. 6,229 crore. So, I would like to make a request regarding these allocations. For the first category, there should be more allocations. Then, the amount of Rs. 26,215 crore, which is wrongly classified, should be re-allocated to the Special Component Plan and Rs. 6,229 crore, which is wrongly accounted, should be reverted back and a new scheme to the tune of Rs. 6,229 crore + Rs. 26,215 crore to enhance the functional abilities should be introduced for duality education.. Sir, we have been asking for quality education in this country.

MR. DEPUTY CHAIRMAN: Please conclude.

SHRI JESUDASU SEELAM: Sir, this is very important.

MR. DEPUTY CHAIRMAN: Everything is important.

SHRI JESUDASU SEELAM: Sir, we need residential schools. We have to phase out the system of preferential treatment. But, you have to start quality education. You start quality education through residential schools. I am sure, one day, we would see that this gap is totally removed for the weaker sections, the poorest of the poor and the agricultural labourers. There are educated people. (Time-bell rings) You please spend some money on skill development and entrepreneurship development.

MR. DEPUTY CHAIRMAN: Okay. Now, Shri Biswajit Daimary.

SHRI JESUDASU SEELAM: We need more.

MR. DEPUTY CHAIRMAN: Mr. Seelam, I have called the next speaker.

SHRI JESUDASU SEELAM: Sir, could I have one minute more?

MR. DEPUTY CHAIRMAN: No, no. You have taken sixteen minutes.

SHRI JESUDASU SEELAM: Sir, we would like to have institutional framework for administering the Special Component Plan.

MR. DEPUTY CHAIRMAN: Your message has gone.

SHRI JESUDASU SEELAM: Sir, we have given representations. I would request that these representations are considered and a proper accounting should be made. We are grateful that the SCP allocation has been enhanced to 18 per cent this year. We are grateful to the Finance Minister. With these observations, I support the Budget. Thank you.

THE VICE-CHAIRMAN (PROF. P.J. KURIEN): Now, Shri Biswajit Daimary.

SHRI BISWAJIT DAIMARY (Assam): Thank you, Sir. सर, वित्त मंत्री जी ने जो इस साल का बजट तैयार किया है, मुझे इस पर विशेष कुछ नहीं कहना है, लेकिन मैं नॉर्थ-ईस्ट के सम्बंध में कुछ बातें यहां रखना चाहता हूं।

सर, फाइनेंस मिनिस्टर ने अपने बजट में development purpose में जितना भी फंड विभिन्न Departments के लिए रखा है, और normally जो वह दूसरे स्टेट्स के लिए लेकर आए हैं, अगर उसी तरह नॉर्थ ईस्ट को भी देते रहेंगे तो नॉर्थ ईस्ट कभी develop नहीं हो पाएगा। नॉर्थ-ईस्ट हर लिहाज से अलग है। वहां की भौगोलिक स्थिति, वहां की प्राकृतिक परिस्थिति, वहां के लोग, जमीन,

नदियां सब अलग हैं। हमारा देश सड़क-संचार को विकसित करने के लिए बहुत से कदम उठा रहा है, लेकिन हम लोग अभी तक नॉर्थ-ईस्ट में इसे डेवलप नहीं कर पा रहे हैं। विभिन्न कामों के लिए जो गाइडलाइंस हैं, उनमें नॉर्थ-ईस्ट कवर नहीं होता, इसकी वजह से नॉर्थ-ईस्ट में होने वाले सारे कामों को **implement** करने में बड़ी मुश्किलें होती हैं। जैसे प्रधान मंत्री ग्रामीण सड़क योजना में सारे गांवों को जोड़ने की जो योजना है। यह योजना हमारे नॉर्थ-ईस्ट में अच्छी तरह से लागू नहीं हो पाई, क्योंकि इसमें **bridge** का जो **specification** दिया गया है, वह बहुत ही कम है। कहीं 30 मीटर से ज्यादा बड़ा ब्रिज नहीं बना सकते हैं। लेकिन नॉर्थ-ईस्ट में 500 मीटर से भी ज्यादा बड़ी नदियां हैं, जिसकी वजह से हम आज तक प्रधान मंत्री ग्रामीण सड़क योजना के अंतर्गत अपने सारे गांवों को सड़कों से नहीं जोड़ सके हैं। इसके लिए हमारा जो **fund allocation** है, उसे बढ़ाना पड़ेगा।

अगर हम पीने के पानी की व्यवस्था के बारे में बात करें, तो वहां यह समस्या है कि सारा पहाड़ी इलाका है। आपने बेशक वहां के पहाड़ी-राज्यों के लिए थोड़ा **fund allocation department-wise** बढ़ा दिया है लेकिन असम ऐसा राज्य है, जो यहां से प्लेन दिखाई देता है, लेकिन इन राज्यों में भी बहुत से पहाड़ी इलाके हैं, जहां लोग रहते हैं। गाइडलाइंस के हिसाब से यदि किसी राज्य में कुआं बनाना है, तो उसके लिए सिर्फ 15,000 या 20,000 रुपए मिलते हैं। अगर हमें नॉर्थ-ईस्ट में कुआं बनाना है, तो पांच-दस लाख रुपए की जरूरत पड़ती है। इसलिए इन गाइडलाइंस की वजह से हमें बड़ी पेरशानी होती है। इन रुपयों से न तो हम 100 कुएं बना सकते हैं, न 100 कुओं को मिलाकर एक कुआं बना सकते हैं। ये दोनों काम हम वहां पर नहीं कर सकते। इस तरह नॉर्थ-ईस्ट में ये सारी समस्याएं हैं। इसी प्रकार चाहे **Defence allocation** हो, चाहे **Home Ministry allocation** हो, नॉर्थ-ईस्ट में जो **law and order situation** है, चाहे **internal security** की बात हो, चाहे **external security** की बात हो, अगर वहां पर हम **fund allocation** ज्यादा नहीं करेंगे, तो यह समस्या कभी हल नहीं होगी।

आज उन्हें थोड़े आधुनिक हथियारों की जरूरत है, लेकिन आज तक उनके पास 303 rifle ही हैं और किसी-किसी सिपाही के पास तो rifle तक नहीं होती है। यहां के लोग जानते हैं कि नॉर्थ-ईस्ट कैसा है। यदि वे नॉर्थ-ईस्ट जाते हैं, तो सोचते हैं कि पता नहीं, लौटकर आएंगे या नहीं। वहां की पुलिस फोर्स को **modernize** करने के लिए सेंट्रल गवर्नमेंट की तरफ से जितनी **support** चाहिए, यदि वह **support** उनको नहीं मिलेगी, तो हम बजट में चाहे कितने भी **provisions** करें, यह नॉर्थ-ईस्ट के लिए फायदेमंद नहीं होगा। आज अगर हिसाब करें, तो करीब 50,000 **modern arms** खरीदने के लिए कुछ करोड़ रुपए ही लगेंगे। अगर इस रुपए को स्टेट गवर्नमेंट को दिया जाए, स्टेट की पुलिस को ही शक्तिशाली बनाया जाए, तो आपको वहां आर्मी, बी.एस.एफ. या सी.आर.पी.एफ. लगाने की जरूरत नहीं है। अगर हम स्टेट की सारी पुलिस फोर्स को ही **modernize** करके शक्तिशाली बनाएं, तो हम इस **insurgency** की समस्या को भी कंट्रोल कर सकते हैं। आज आपने जितनी भी सेंट्रल फोर्स वहां लगाई है, वे लोग नॉर्थ-ईस्ट के लोगों को समझ ही नहीं पाते हैं। वे वहां की समस्याओं को हल भी नहीं कर सकते हैं और **situation** को भी संभाल नहीं सकते हैं। सेंट्रल फोर्स की वजह से वहां पर समस्या बढ़ रही है। अगर इसकी जगह स्टेट फोर्स को ही शक्तिशाली बनाया जाता, तो शायद आज नॉर्थ-ईस्ट में यह हालत नहीं होती। आज नॉर्थ-ईस्ट में पावर की भी बहुत प्रॉब्लम है। वहां पूरे गांवों को **electrify** करने के लिए **Rajiv Gandhi Rural Electrification Programme** के जरिए कदम उठाए जाने चाहिए थे, लेकिन आज वहां पावर ही नहीं है। पावर का बहुत **crisis** है, लेकिन सामने ही भूटान में बहुत सारी पावर है। हमने बात भी की थी ओर एक बार भूटान की तरफ से असम गवर्नमेंट को सुझाव भी दिया गया था कि भूटान के सारे बॉर्डर एरियाज में गांवों को **electrify** करना है, जिसके लिए वे **subsidy** में हमें पावर दे देंगे। इंडिया में जितना खर्चा होता है, उससे 60 परसेंट से भी कम में हमें **current** वहां से मिलने वाला

[श्री विश्वजीत दैमारी]

है, लेकिन इसको कौन करेगा, कौन कदम उठाएगा? इन सारी बातों को देखते हुए अगर आप नॉर्थ-ईस्ट के लिए कदम उठाएंगे, तो आप नॉर्थ-ईस्ट को जरूर **develop** कर सकते हैं, इसलिए मैं अनुरोध करता हूँ कि आप इसके बारे में विचार करें।

सर, आज मनरेगा की गाइडलाइन्स के अनुसार काम करना हमारे यहां संभव नहीं है, क्योंकि यहां **labour component** और **material component** में जो **ratio** दिया गया है, इसके जरिए हम नॉर्थ-ईस्ट में कुछ भी काम नहीं कर सकते हैं। आज वहां पर अगर रास्ता बनाना है, तो उसमें **sand gravel** करने की जरूरत है। **Sand gravel** हमें दूसरी जगह से **carry** करना पड़ता है। **Every hundred metres** में हमें बारिश आने के कारण **slab culvert** देना पड़ता है, इसलिए हमें **80 percent material component** की जरूरत है, लेकिन इसको कौन **sense** करेगा और अगर **sense** नहीं करेगा, तो मनरेगा से वहां पर कैसे काम किया जाएगा? इसी के कारण इस प्रोग्राम के जरिए जितना **development** वहां होना था, वह हम लोग आज तक नहीं कर पए। जैसे **flood control** के लिए वहां अभी तक कोई पॉलिसी नहीं बनाई गई है। स्टेट के सारे छात्र संगठन वहां की फ्लड प्रॉब्लम को नेशनल प्रॉब्लम माना जाए, ऐसी मांग कर रहे हैं, लेकिन अभी तक ऐसी कोई पॉलिसी नहीं है कि नॉर्थ-ईस्ट की नदियों को कंट्रोल करने के लिए, फ्लड को कंट्रोल करने के लिए, **erosion** को कंट्रोल करने के लिए क्या व्यवस्था की जाए। पांच-दस-पचास करोड़ के एक-दो प्रोजेक्ट **sanction** किए जाते हैं, लेकिन उन प्रोजेक्ट्स से वहां की नदियां कभी कंट्रोल नहीं हो पाएंगी। आज वहां पर लाखों हेक्टेयर जमीन चली गई है और जाती रहेगी। इसी प्रकार वहां बहुत सारी समस्याएं हैं और वहां की हालत को देखते हुए अगर **special guidelines** नहीं बनाई जाएंगी, कोई **Special Plan Provision** की व्यवस्था नहीं की जाएगी, कोई **special** पैकेज नहीं दिया जाएगा, तब तक चाहे वर्ल्ड में इंडिया कितनी भी ऊंचाई पर पहुंच जाए, नॉर्थ-ईस्ट कभी भी **develop** नहीं हो सकता है। इसी कारण नॉर्थ-ईस्ट का **mindset** इंडिया के बाकी लोगों के साथ नहीं मिल सकता है, इसलिए उस ओर ध्यान देना जरूरी है। मैं अनुरोध करता हूँ कि हमारे फाइनेंस मिनिस्टर ने यहां पर जितनी भी बजट की व्यवस्था की है, इस बजट के जरिए नॉर्थ-ईस्ट के **development** के लिए जो भी कदम उठाने हैं, कुछ विशेष **guidelines** बनाकर वहां की जरूरत के हिसाब से वे कुछ **funds allocate** करें। इसी आशा के साथ मैं अपनी बात समाप्त करता हूँ, धन्यवाद।

श्री संजय राउत (महाराष्ट्र): सर, यह जो बजट है, जैसे प्रभात झा जी ने कहा कि यह उदासीन बजट है, तो यह सही शब्द है और यह निराशाजनक बजट है। देश के लिए, जनता के लिए उसमें कोई भी आशा की किरण नहीं है। **the Budget is anti-people. It will trigger price rise and increase inflation.**

सर, यह जनरल बजट सरकार के चेहरे जैसा है। जैसी सरकार, वैसा बजट! देश के प्रधान मंत्री डा. मनमोहन सिंह एक जाने माने **economist** हैं, ऐसा कांग्रेस के लोग दावा करते हैं और जो हमारे वित्त मंत्री हैं, वे जरूर एक अनुभवी राजनेता हैं, लेकिन इन दोनों के चेहरे पर हमने कभी हंसी नहीं देखी, न मुस्कराहट देखी। मुझे पता भी नहीं कि ये दोनों कभी मुस्कराते होंगे। हमारे प्रधान मंत्री और वित्त मंत्री की हंसती हुई तस्वीर आप दिखाइए और इनाम जीतिए लेकिन क्या करें, उनकी मजबूरी है। हम समझ सकते हैं कि यह जो गठबंधन सरकार है, उनके साथी दलों को मनाने में उन पर क्या गुजरती होगी? उनका चेहरा उनका आईना है और उनके चेहरे पर हमेशा चिंता की लकीर खिंची दिखाई देती है।

सर, इस गठबंधन सरकार ने उनकी मुस्कराहट छीन ली है, लेकिन मेरा सवाल है कि वे भले ही न मुस्कराएं, पर क्या आम इंसान से हंसने का अधिकार छीनना यू.पी.ए. सरकार की नीति बन गई है? आप न हंसे, लेकिन जनता के लिए कुछ आनन्ददायक, कुछ हंसे वाली, कुछ अच्छी बातें आप करिए।

महोदय, जिस दिन से यह सरकार सत्ता पर बैठी है, 125 करोड़ जनता का सुख-चैन छीनने में लगी है। बजट में आयकर छूट की सीमा को आपने दो लाख कर दिया है, लेकिन जनता को इसका लाभ एक बूंद के समान भी नहीं होगा, बल्कि सरकार ने बड़ी ही चालाकी से उसकी धन सम्पदा में से बाल्टी भरकर निकालने का इंतजाम किया है। यह गरीब और मध्यम वर्ग के परिवारों का देश है, जो एक-एक पैसा जमा करके अपना घर चलाता है। उसे जब देने को आपके पास कुछ नहीं है तो उससे छीनने का अधिकार भी आप खो चुके हैं। वित्त मंत्री उन्हें हर साल मुंगेरी लाल के सपने दिखाकर उनकी जेब काट रहे हैं।

महोदय, 130 कंज्यूमर गुड्स को सेंट्रल एक्साइज ड्यूटी के दायरे में लाया गया है, जिसका सीधा असर जनता की जेब पर पड़ेगा। यूलिप जैसी जीवन बीमा कम्पनियों की सेवाओं पर सर्विस टैक्स का प्रस्ताव, होटल किराए में वृद्धि, यहां तक कि अब प्राइवेट अस्पतालों में चेकअप कराने जाने पर भी सर्विस टैक्स अदा करना होगा। मेरा सरकार से सवाल है कि इस देश में क्या सरकारी अस्पताल 125 करोड़ लोगों के लिए पर्याप्त हैं? यदि नहीं, तो प्राइवेट अस्पतालों में इलाज कराने के उनके विकल्प को आप कठिन क्यों बना रहे हैं?

महोदय, सरकार ने विमान यात्रा पर सर्विस टैक्स बढ़ा दिया। कोई बात नहीं। उच्च वर्ग उसका भार उठा लेगा, लेकिन रेल यात्रा में एसी क्लास को भी सर्विस टैक्स के दायरे में आप लेकर आए हैं। मैं कहना चाहता हूं कि रेलवे की एसी क्लास में सफर करने वाला हर व्यक्ति उच्च क्लास से नहीं होता, मध्यम वर्ग का इंसान भी जोड़-तोड़ करके एसी में सफर करता है। अब उसको भी डबल मार झेलनी पड़ेगी।

सर, बजट से पहले और बजट के बाद में सब्सिडी की खूब बात होती है। इस बार कुछ ज्यादा ही बात हो रही है क्योंकि इसे जी.डी.पी. का दो प्रतिशत फिक्स कर दिया गया है। सरकार अपनी बदहाली के लिए हर बार सब्सिडी का रोना रोती है। सोशलिस्ट व्यवस्था के तहत हम मानकर चलते हैं कि सबसे ज्यादा सब्सिडी हम ही देते होंगे, जबकि यह गलत है। हमसे ज्यादा सब्सिडी अमेरिका में दी जाती है, लेकिन उसका बजट में कोई जिक्र तक नहीं होता है।

सर, मैं कुछ प्वाइंट्स रखना चाहता हूं। हिन्दुस्तान में फर्टिलाइजर पर 61 हजार करोड़ रुपए की सब्सिडी देने का दावा है। इस बार बजट में 12 करोड़ किसानों को सीधे सब्सिडी देने का वायदा किया गया है। फूड पर 75 हजार करोड़ और पेट्रोलियम पर 43 हजार करोड़ रुपए की सब्सिडी आप देंगे। अमेरिका में 1500 हजार करोड़ रुपए का फार्म सब्सिडी बिल 2008 से लागू है। वहां पर 55 हजार करोड़ तो किसानों को खेती करने के लिए नगद सब्सिडी के रूप में बांटे जाते हैं। इसी साल अमेरिका ने जनता को 51 लाख करोड़ रुपए का टैक्स ब्रेक दिया है। यदि आबादी और जमीन की तुलना की जाए तो हिन्दुस्तान की आबादी 125 करोड़ है और उसमें से आधी आबादी खेती पर निर्भर है, जबकि जमीन सिर्फ 32 लाख वर्ग किलोमीटर है। वहीं अमेरिका की आबादी 31 करोड़ है, वहां पर दो से तीन प्रतिशत आबादी ही खेती पर निर्भर है और जमीन 98 लाख वर्ग किलोमीटर है। अमेरिका की तुलना में हमारे देश में 20 गुणा ज्यादा गरीब हैं, लेकिन खर्च उनकी तुलना में तीन गुणा कम है। हिन्दुस्तान में 70 करोड़ लोग गरीब हैं, लेकिन सामाजिक क्षेत्र पर जी.डी.पी. का सिर्फ 6.8 प्रतिशत खर्च होता है। वहीं अमेरिका में चार करोड़ लोग गरीब हैं, लेकिन वहां पर सामाजिक क्षेत्र पर जी.डी.पी. का 20 प्रतिशत खर्च होता है। इस प्रकार उनसे सात गुणा छोटी हमारी अर्थव्यवस्था है।

सर, वैसे तो बजट पूरे देश का होता है, फिर भी इस बजट ने महाराष्ट्र के साथ अन्याय किया है। मुम्बई महाराष्ट्र की राजधानी है और यहां बैठे हुए सभी लोग मुम्बई को देश की आर्थिक राजधानी मानते हैं। टैक्स कलेक्शन के मामले में अगर देखें तो सबसे ज्यादा टैक्स कलेक्शन मुम्बई से होता है। जो रेवेन्यू हिन्दुस्तान की तिजौरी में आता है, वह मुम्बई से आता है। लगभग 1 लाख

[श्री संजय राउत]

80 हजार करोड़ रुपए मुम्बई से आते हैं, लेकिन आपने इसके बदले में मुम्बई या महाराष्ट्र को कुछ नहीं दिया है। महाराष्ट्र में सबसे ज्यादा किसान हर साल आत्महत्या करते हैं। अगर विदर्भ की बात देखें, तो उड़ीसा, विदर्भ में कोई फर्क नहीं है। महाराष्ट्र में सबसे ज्यादा कुपोषण के शिकार बच्चे हैं। आपको मुम्बई की चमक-धमक दिखती है, आपको मुम्बई का बॉलिवुड दिखता है, आपको वहां के उद्योगपति दिखते हैं, लेकिन महाराष्ट्र मुम्बई से बाहर भी है। हमारी मांग है कि मुम्बई से केन्द्र को मिलने वाले लगभग 1 लाख 80 करोड़ रुपए में से महाराष्ट्र के विकास के लिए आधा हिस्सा हमें मिलना चाहिए। मुम्बई सबका, पूरे देश का पेट भरती है, लेकिन मुम्बई की और महाराष्ट्र की स्थिति बेहाल है। महाराष्ट्र सरकार ने मांग की थी कि मुम्बई की कोस्टल रोड, मुम्बई ट्रांस हार्बर लिंक जैसे बड़े प्रोजेक्ट्स नेशनल प्रोजेक्ट घोषित किए जाएं, लेकिन वित्त मंत्री महोदय ने अपने बजट में ऐसा कुछ नहीं किया है। शिवड़ी-न्हावा शेवा सी लिंक, वर्सावा-अंधेरी-घाटकोपर मेट्रो, चारकोप-बांद्रा-मानखुर्द मेट्रो, नई मुम्बई एयरपोर्ट, कोस्टल रोड आदि को सीधे धन नहीं दिया है।

सर, मुम्बई के पहले मेट्रो प्रोजेक्ट के लिए 450 करोड़ का डिफरेंस फंड मंजूर किया था परन्तु अब तक 225 करोड़ रुपये ही मिल सके हैं। इस बजट में मेट्रो और मोनो रेल प्रोजेक्ट के लिए कोई सीधी सहायता नहीं दी गई है।

सर, पिछले एक वर्ष में चारों ओर महंगाई बढ़ी है, खासकर डेवलपमेंट सेक्टर पर तो महंगाई की जोरदार मार पड़ी है। इससे डेवलपमेंट प्रोजेक्ट का खर्च करीब-करीब 50 प्रतिशत तक बढ़ गया है। इस बजट में महाराष्ट्र के हिस्से में सेंट्रल टैक्सेस के हिस्से का 15,728 करोड़ रुपया ही मिलेगा, जो मेरे लिहाज से काफी कम है। मुम्बई कारपोरेट नगरी है। कारपोरेट सेक्टर टैक्स में छूट की उम्मीद कर रहा था पर उन्हें बजट से झटका लगा है। न आम इंसान को कुछ मिला है न कारपोरेट सेक्टर को कुछ मिला है।

सर, वित्त मंत्री जी ने देश की 125 करोड़ की आबादी को हाउस अरेस्ट किया है। खासकर मुम्बई के आम आदमी की यात्रा और होटल के खाने से रोज का नाता है। इस बजट के बाद घर से बाहर निकलते ही आम इंसान की जेब कटने लगेगी। यात्रा महंगी हो गई है, चाहे ट्रेन से जाए या विमान से जाए, हर यात्रा के लिए सर्विस टैक्स भरना पड़ेगा। कार-बाइक महंगी हो रही हैं। कामशियल vehicles महंगे होंगे, यानी सड़क यातायात भी महंगा होगा। होटल रेस्तरां में रहना-खाना महंगा होगा, फास्ट फूड महंगा होगा, क्रेडिट कार्ड पेमेंट महंगा होगा, शॉपिंग महंगी होगी, यानी सरकार ने घर से बाहर निकलने के लायक आम इंसान को नहीं छोड़ा है। अफसोस तो यह है कि आम आदमी घर में बैठकर टी.वी. नहीं देख सकता, क्योंकि टी.वी महंगा हुआ है, फ्रिज महंगा हुआ है। होम केयर उत्पाद महंगे हुए हैं। ए.सी. महंगा हो गया है, वाशिंग मशीन महंगी हो गई है, फोन बिल महंगा हो गया है और यहां तक कि ऑनलाइन टिकट बुकिंग भी महंगी हो गई है।

सर, वित्त मंत्री आम इंसान को न घर पर रहने देना चाहते हैं, न बाहर निकलने देना चाहते हैं, आखिर वे चाहते क्या हैं? आखिर में वित्त मंत्री जी ने राष्ट्र को चेताया है कि वे डीजल, रसोई गैस, फर्टिलाइजर्स से सब्सिडी हटाने का कठोर निर्णय ले सकते हैं। इससे निश्चित रूप से आम आदमी मारा जाएगा और कांग्रेस पार्टी 2014 के अगले आम चुनाव में बर्बाद हो जाएगी। इसके साथ ही मैं इस बजट का विरोध करता हूँ। धन्यवाद।

MR. DEPUTY CHAIRMAN: Thank you. The house is adjourned to meet tomorrow at 11:00 a.m.

The House then adjourned at eight minutes past six of the clock
till eleven of the clock on Wednesday, the 28th March, 2012.